



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

RBI/DOR/2025-26/221

DOR.SOG(SPE).REC.No.140/13-04-001/2025-26

November 28, 2025

Reserve Bank of India (Payments Banks – Miscellaneous) Directions, 2025

Table of Contents

Chapter I – Preliminary	4
A. Short Title and Commencement	4
B. Applicability	4
C. Definitions	4
Chapter II – Role of the Board	5
A. Board Approved Policies	5
B. Key Responsibilities	5
C. Reviews by the Board	5
Chapter III – Acceptance of Deposits	6
Chapter IV – Depositor Education and Awareness Fund	8
A. Definitions	8
B. Credits to the Fund	8
C. Refunds and Interest	9
D. Registration Guidelines	11
E. Procedural Guidelines for Transfer and Claim	12
F. Returns	15
G. Disclosure in Notes to Accounts	17
H. Audit	17
I. Preservation of Records	17
J. Furnishing of Information	18
K. Contact Details	18
L. Interpretation of the Provisions of the Scheme	18
Chapter V – Regulatory Compliance and Legal Matters	19

A. Implementation of Instructions Issued by RBI	19
B. Legal Compliance	19
C. Court Directives	19
D. Inter-Governmental Agreement (IGA) with United States of America (US) under Foreign Accounts Tax Compliance Act (FATCA) - Registration Requirements	20
E. Camps and Campaigns for Periodic Updation of KYC	20
Chapter VI – Financial Conduct and Prohibited Activities.....	21
A. Restrictions on Loans and Advances	21
B. Opening of Current Accounts	21
C. Donations or Contributions for Public / Charitable Purposes	23
D. Prohibition on Acceptance of Deposits at the Instance of Private Financiers / Unincorporated Bodies	25
E. Prohibition on Association with Prize Chit Schemes and Sale of Lottery Tickets	26
Chapter VII – Taxation and Accounting Related Matters	28
A. Demand for Information by Income Tax Authorities	28
Chapter VIII – Human Resource and Capacity Building.....	29
A. Training and Awareness	29
B. Certifications.....	29
Chapter IX – Operational and Administrative Matters	31
A. Mandatory Leaves	31
B. Statement of Immovable Property	31
Chapter X – Valuation of Properties - Empanelment of Valuers	32
Chapter XI- Filing of Security Interest Relating to Immovable (Other Than Equitable Mortgage), Movable, and Intangible Assets in CERSAI	34
Chapter XII – Repeal Provisions	36
A. Repeal and Saving.....	36
B. Application of Other Laws not Barred.....	36
C. Interpretations	36
Annex I	38
Annex II	39
Annex III	41
Annex IV.....	42

Annex V.....	43
Annex VI.....	45
Annex VII.....	47
Annex VIII.....	50
Annex IX.....	52
Annex X.....	53

In exercise of the powers conferred by Section 26A and Section 35A of the Banking Regulation Act, 1949, and all other provisions / laws enabling the Reserve Bank of India ('RBI') in this regard, RBI being satisfied that it is necessary and expedient in the public interest so to do, hereby issues the Directions hereinafter specified.

Chapter I – Preliminary

A. Short Title and Commencement

1. These Directions shall be called the Reserve Bank of India (Payments Banks – Miscellaneous) Directions, 2025.
2. These Directions shall come into force with immediate effect.

B. Applicability

3. These Directions shall be applicable to Payments Banks (hereinafter collectively referred to as 'banks' or 'PBs' and individually as a 'bank' or 'PB').

C. Definitions

4. In these Directions, unless the context otherwise requires, the terms herein shall bear the meanings assigned to them below:
 - (1) 'Act' means the Banking Regulation Act, 1949 (10 of 1949); and
 - (2) 'DICGC' means the Deposit Insurance and Credit Guarantee Corporation established under Section 3 of the Deposit Insurance Corporation Act, 1961
5. Additional definitions have been provided in the respective chapters as per the applicability.
6. All other expressions, unless defined in the corresponding chapter, shall have the same meaning as have been assigned to them under the Reserve Bank of India Act, 1934, or the Banking Regulation Act, 1949, or any statutory modification or re-enactment thereto, or [Glossary](#) of Terms published by the RBI, or as used in commercial parlance, as the case may be.

Chapter II – Role of the Board

A. Board Approved Policies

7. A bank shall have separate Board-approved policies relating to the following areas, as applicable:
 - (1) lending to its own employees out of the bank's own funds, as mandated in paragraph 46 of these Directions;
 - (2) making of donations, in line with instructions contained in paragraph 56 of these Directions;
 - (3) courses / certifications required for specialised areas of operations as laid out in paragraph 66 and paragraph 67 of these Directions;
 - (4) list of sensitive positions to be covered under mandatory leave requirements in terms of paragraph 68 of these Directions; and
 - (5) valuation of properties in terms of paragraph 73 of these Directions.

B. Key Responsibilities

8. The Board of a bank shall ensure that its directors are familiar with requisite techniques, technologies and concepts as detailed in paragraph 65 of these Directions.

C. Reviews by the Board

9. The Board of a bank shall review and update policies in respect of 'mandatory leave' as set out in paragraph 68 of these Directions.

Chapter III – Acceptance of Deposits

10. PBs may undertake only certain restricted activities such as acceptance of demand deposits, i.e., current deposits, and savings bank deposits. PBs can issue PPIs in addition to opening normal accounts. However, a PPI entity cannot coexist with the PB in the same group.
11. Given that their primary role is to provide payments and remittance services and demand deposit products to small businesses and low-income households, PBs are restricted to holding a maximum balance of ₹2,00,000 per individual customer at the end of the day. However, PBs can accept higher amount provided at the end of the day the balance does not exceed ₹2,00,000. The individual customer limit applies to PPI balances also. The above limit shall apply to customer deposits and not to any security/earnest money deposit the bank may collect from any of its service providers in the ordinary course of business.
12. PBs may make arrangements with any other scheduled commercial bank (including scheduled small finance bank), for amounts in excess of the prescribed limits, to be swept into an account opened for the customer at that bank. This arrangement should be activated with the prior written consent of the customer. Keeping in view the financial inclusion objective of the payments bank model, the following instructions are to be followed:
 - (1) PBs are permitted to act as Business Correspondents (BCs) of other banks. Under the BC arrangement and with prior specific or general consent of customers, PB may effect the transfer of funds deposited by them into their account with another eligible bank, so that the balance in their account with the PB does not exceed ₹2,00,000 or any such lower amount as specified by them.
 - (2) At any time, PB shall not have rights to operate or have real-time access to the funds available in the account of the customer at any other bank, including the transferee bank. However, as a BC of a bank, PBs may facilitate withdrawals and transfers by the customer from their account with the bank of which it is the BC. It is reiterated for clarity that PBs shall not initiate any

debit transactions in the customer's account, held with another bank, under a power of attorney or general consent of the customer.

- (3) A PB shall neither arrange nor avail of intraday funding facilities for its customers, based on the balances available in the customer's account with any other bank, or otherwise.
- (4) PBs are required to closely monitor the accounts of their customers, to identify and report suspicious transactions, when the deposit/ transaction volumes are not commensurate with the customer's profile.

13. No NRI deposits should be accepted by PBs.

Chapter IV – Depositor Education and Awareness Fund

A. Definitions

14. In this chapter, unless the context otherwise requires, the terms herein shall bear the meanings assigned to them below:
- (1) 'Committee' means the Committee constituted under the Fund;
 - (2) 'Fund' means the Depositor Education and Awareness Fund established by RBI under the [Scheme notified vide Gazette Notification dated May 24, 2014](#), hereinafter referred to as the Scheme;
 - (3) 'Liquidator' means liquidator of a bank appointed under any law for the time being in force;
 - (4) 'Principal amount' means the amount, including interest, transferred by a bank to the Fund in terms of Section 26A of the Act;
 - (5) 'Amount due' means any credit balances in any account or any deposit in a bank remaining unclaimed or inoperative for ten years or more;

B. Credits to the Fund

15. A bank shall credit to the Fund the credit balance in any of the deposit account maintained with the bank which have not been operated upon for ten years or more, or any amount remaining unclaimed for ten years or more, as applicable to the banking entity.

Explanation: A bank shall deposit the amounts to be credited to the Fund in the specified account maintained with RBI. The procedure for transfer is specified in paragraph 24 of these Directions.

16. A bank shall transfer to the Fund the entire amount as specified in the above paragraph, including the accrued interest that the bank would have been required to pay to the customer / depositor as on the date of transfer to the Fund.
17. Any expenditure incurred for the promotion of depositors' education, awareness, interests and other purposes that may be specified by RBI under Section 26A (4) of the Act, shall be charged to the Fund.

C. Refunds and Interest

18. In case of demand from a customer / depositor (or legal heirs in case of deceased depositors) whose unclaimed amount / deposit had been transferred to the Fund, a bank shall repay the customer / depositor, along with interest if applicable, and lodge a claim for refund from the Fund for an equivalent amount paid to the customer / depositor.

Explanation: While there is no specific time limit prescribed in the Scheme for claiming a refund from the Fund by a customer / depositor, customers, depositors or legal heirs [in case of deceased depositor(s)] are encouraged to claim such amounts as soon as they become aware of unclaimed amounts.

19. The interest payable, if any, from the Fund on a claim shall accrue only from the date on which the balance in an account was transferred to the Fund to the date of payment to the customer / depositor. No interest shall be payable in respect of amounts refunded from the Fund, in respect of which no interest was payable by the bank to its customer / depositor.
20. A bank shall calculate the interest payable (by a bank to its depositors / claimants) on principal amount of unclaimed interest-bearing deposits transferred to the Fund at the rate of 4 percent per annum up to June 30, 2018, 3.5 percent w.e.f. July 1, 2018 up to May 10, 2021 and at 3 percent with effect from May 11, 2021 till the time of payment to the depositor / claimant. Changes to the rate of interest, if any, payable on the principal amount transferred to the Fund shall be specified by RBI from time to time.

Explanation: The amount of interest payable in this behalf shall be calculated in the manner specified in paragraph 19 of these Directions and by rounding off the amount of interest to the nearest rupee.

21. In the case of a bank under liquidation, during the pendency of the liquidation proceedings, if any claim is received from depositors whose deposits were covered by DICGC insurance at the time of transfer to the Fund, the Fund shall pay to the liquidator, an amount equal to the amount that could have been claimed from DICGC with respect to such deposits, and with respect to all other amounts paid by the liquidator towards the amounts transferred to the Fund, whether insured by DICGC or not, the Fund shall reimburse the liquidator.

Explanation: In the case of a bank under liquidation, the depositor has to approach the Liquidator of the bank for claim and the Liquidator shall settle the claim as per the following procedure:

(1) **Scenario 1: Claim on Deposits Covered by DICGC** - If the deposits of a customer / depositor were covered by DICGC insurance at the time of transfer to the DEA Fund, then the Liquidator can claim an amount equivalent to what could have been claimed from DICGC, and then make payment to the depositor. If the above deposit amount is more than the insurance cover of DICGC, then the Liquidator shall claim the amount in excess of DICGC insurance cover only on reimbursement basis i.e., the Liquidator shall pay such amount to the depositor subject to meeting all the applicable requirements and thereafter submit a claim to DEA Fund for reimbursement.

(i) **Illustration 1 (DICGC Insurance Cover is up to ₹5 lakh):** A customer / depositor had a deposit claim of ₹4 lakh in a bank (including accrued interest), which is now under liquidation. The deposit was insured by DICGC at the time when the said unclaimed deposit was transferred to the Fund. Now, if the customer / depositor claims the same during the liquidation process, the following steps shall be followed:

- (a) The customer / depositor / legal heir submits a claim for their deposit to the liquidator.
- (b) Liquidator raises an equivalent claim of ₹4 lakh from the Fund along with necessary supporting documents
- (c) The Fund will pay an amount equal to the insured deposit to the Liquidator. (In this case, i.e., ₹4 lakh since DICGC insurance cover is available up to ₹5 lakh)
- (d) The Liquidator, after receiving the amount from the Fund, will pay to the customer / depositor i.e., ₹4 lakh.

(ii) **Illustration 2 (DICGC Insurance Cover is up to ₹5 lakh):** A customer / depositor had a deposit claim of ₹6 lakh in a bank (including accrued interest), which is now under liquidation. The deposit was insured by DICGC at the time when the unclaimed deposit of the customer / depositor

was transferred to the Fund. Now, if the customer / depositor claims the same during the liquidation process, the following steps shall be followed:

- (a) The customer / depositor / legal heir submits a claim for their deposit to the liquidator.
- (b) Liquidator raises an equivalent claim of ₹6 lakh from the Fund along with necessary supporting documents.
- (c) The Fund shall pay an amount equal to the insured deposit to the Liquidator. (In this case, i.e., ₹5 lakh, since DICGC insurance cover is available up to ₹5 lakh)
- (d) For the remaining amount (i.e., ₹1 lakh) the Liquidator shall make the payment to depositor subject to meeting all the applicable requirements and then claim for the same from the Fund by way of reimbursement.

(2) Scenario 2: Claim on Deposits not Covered by DICGC - In respect of deposits not covered by DICGC at the time of transfer to Fund, the payment to the Liquidator by the Fund shall be made only on reimbursement basis (i.e., the Liquidator can only seek as a reimbursement after settling the amount to the customer / depositor) as mentioned in Illustration 2 above.

D. Registration Guidelines

22. **Registration in e-Kuber System:** A bank, if not already registered under the DEA Fund Module of the e-Kuber system, shall expeditiously register itself as a prerequisite to remit the unclaimed amounts due and submit refund claims, as defined in the Scheme, in electronic form through e-Kuber system. A member bank, i.e., a bank with direct access to the e-Kuber system, shall share two e-mail ids with dea.fund@rbi.org.in to complete the registration process while a non-member bank shall provide two e-mail ids to its sponsor bank to complete the registration process. On completion of registration process, further communication from RBI shall be sent only to the two e-mail ids registered in the e-Kuber system.
23. **Authorised Signatories:** A bank shall designate up to a maximum of 10 officers as authorised signatories to operate the bank's DEA Fund account jointly, who shall be

responsible for authorising the applicable returns under the DEA Fund Scheme. It shall submit to RBI a certified true copy of the Resolution / Decision / Authorisation (in Hindi or English) of the Board / MD&CEO / ED / Committee of Executives empowered for the purpose along with the list of authorised signatories. Any update in the authorised officials shall be furnished in the prescribed format ([Annex I](#)), with details of both Resolution / Decision / Authorisation and specimen signatures of all the authorised signatories.

Explanation: A bank, while communicating the changes made, shall ensure to submit details of all such authorised signatories and their specimen signatures to RBI, instead of furnishing only the additions or deletions made.

E. Procedural Guidelines for Transfer and Claim

24. **Procedure for Transferring Unclaimed Amount to the Fund:** A bank shall transfer to the Fund, the amounts becoming due in each calendar month (i.e., proceeds of the inoperative accounts and balances remaining unclaimed for 10 years or more) as specified in paragraph 16 of these Directions, i.e. including the interest accrued on interest bearing accounts till the date of transfer, during the last five working days of the subsequent month. Before transferring the amount due to the Fund, the bank shall ensure that all legal obligations relating to the same, till that date, including those pertaining to taxes deductible and payable, are met or adequate arrangements are made for the same.
- (1) **Member Bank's Own Account** - A member bank shall transfer to the Fund, the entire amount due through e-Kuber system under the module "DEA Fund Services". When a member bank is crediting amount due to the Fund, it shall furnish its DEA Fund Code in the "Bank DEA Fund Code" field and the detailed breakup (number of accounts and amount) of the deposits, viz., interest bearing deposits, non-interest bearing deposits and other credits, which also includes non-interest bearing amount (i.e., any amount other than deposits remaining unclaimed as mentioned in paragraph 15 of these Directions), in the fields provided for the same in the e-Kuber system.
- (2) **Other Bank's (Non-member) Account** - In case a sponsor bank is remitting the amounts due of non-member banks, it shall not consolidate but separately

remit the amount bank-wise to the Fund, by indicating appropriate Bank DEA Fund Code of the other (non-member) bank in the field provided in the e-Kuber. It shall also provide the detailed break-up (number of accounts and amount) of the deposits, viz., interest-bearing deposits, non-interest bearing deposits and other credits in the respective fields, i.e., the fields designated for the same, in the e-Kuber system.

25. Window for transferring unclaimed amount and submission of claim

- (1) **Deposit Window:** A bank shall ensure correctness of the amount and transfer unclaimed amounts / deposits to the Fund through e-Kuber during the last five working days of every month. A bank (including a non-member bank) shall effect only one transfer of unclaimed amounts per month. A non-member bank shall transfer the unclaimed amounts / deposits to its sponsor bank (through normal banking channel), sufficiently in advance of the due date, to enable the sponsor bank to transfer the same to the Fund through e-Kuber system. On receipt of the amount transferred to the Fund, an auto generated acknowledgement receipt will be directly sent from e-Kuber system to the registered e-mail ids of the bank.
- (2) **Claim Window:** A bank shall ensure correctness of the amount and submit claim from the Fund in e-Kuber system during the first 10 working days of every month. A bank shall submit only one consolidated claim per month. A non-member bank shall submit the claim to its sponsor bank sufficiently in advance of the due date, to enable the sponsor bank to submit the same to RBI through e-Kuber system.

26. **Procedure for Submitting Claim**

- (1) In case of demand from a customer / depositor, whose unclaimed amount / deposit had been transferred to the Fund, a bank shall repay the customer / depositor, along with interest, if applicable, and thereafter, lodge a claim for refund from the Fund for an equivalent amount paid to the customer / depositor. In case of any claim made by the customer / depositor for refund of only part amount, the bank shall repay the customer accordingly by making the account

operative and keep the remaining amount (including the interest, if any) in the account, and thereafter lodge a claim for the entire amount from the Fund.

Explanation: A bank may refer Reserve Bank of India (Payments Banks – Responsible Business Conduct) Directions, 2025 for operational guidelines on activation of inoperative accounts have been issued.

- (2) On submission of a claim, an auto generated **Form II** ([Annex III](#)) from the e-Kuber system will be sent to the registered e-mail ids of the banks / non-member banks. A bank shall submit a printout of the auto generated **Form II** signed by the authorised officials and certified by the bank's auditors (internal / concurrent) to RBI, by e-mail and/or by post, within three working days of its submission on the e-Kuber system. The bank / non-member bank shall also submit a copy of the latest half-year **Form III** (Reconciliation Certificate – [Annex VII](#)) and Annual Certificate ([Annex VIII](#)), *while submitting the first claim during the half-year / year, as the case may be*, along with the claim form - **Form II**, else it will result in non-consideration of claim of the bank.
- (3) The claim will be examined by RBI. In case of a member bank, if the claim is in order, the claimed amount will be credited to the account of the member bank maintained with RBI by the end of the same month. In case of claims from the Fund by a non-member bank, RBI will credit the account of the sponsor bank and the sponsor bank shall credit the same to the non-member bank. The claim settlement / rejection advice will be sent on the registered e-mail ids.
- (4) The claims will be processed by RBI based on the information provided by a bank in **Form II**. Therefore, the onus of making correct refund claims from the Fund shall lie solely with the bank.
- (5) While a bank is not required to provide the customer-wise details in case of refund claims in **Form II**, it shall maintain the customer-wise details of claims at its end, duly certified by its auditors (internal/concurrent), which RBI may seek at a later stage / during the supervisory review process.
- (6) Proper due diligence as required under Reserve Bank of India (Payments Banks – Know Your Customer) Directions, 2025, as amended from time to time, shall also be carried out before making payments to customers. A bank shall verify

the genuineness of the claims while making the process smoother and hassle free for the customers.

27. A bank shall have an appropriate internal operational procedure for the Fund which should specifically address error prevention mechanisms and rectification processes. Accordingly, the bank shall implement a Maker-Checker process to verify all deposit and claim entries for processing the entries.
28. A bank shall immediately report to RBI any errors, including:
 - (1) specific reasons for the error,
 - (2) details of checks and controls implemented to prevent recurrence, and
 - (3) assurance that such errors will not recur.

F. Returns

29. A bank shall submit in original (unless specified otherwise), the following returns duly certified by the specified auditors to Depositor Education and Awareness (DEA) Fund, Department of Regulation, Central Office, 12th Floor, Nariman Bhavan, Vinay K Shah Marg, Nariman Point, Mumbai - 400021, as also scanned copy in pdf form by email to dea.fund@rbi.org.in :
 - (1) **Form I - Monthly Statement:** At the end of every month, irrespective of transfer of deposits, the e-Kuber system will auto generate a **Form I** ([Annex II](#)) for a bank (including a non-member bank) and send it to their registered e-mail ids. A bank (or sponsor bank on behalf of its non-member bank), after verifying the correctness of **Form I**, shall submit the same online to RBI through e-Kuber system. The auto generated Form I is confirmed only if a bank (sponsor bank in case of non-member bank) agrees with the balances shown in **Form I** by ticking the two check-boxes on the screen of e-Kuber system a) *"I Agree"* and b) *"Form has been duly audited by the bank's auditors (internal/concurrent)"*.
 - (2) **Rectification Form:** If a bank (sponsor bank in case of non-member bank) does not agree with the balances given in the **Form I** with regard to the details of transfers made / claims received including non-receipt of confirmation messages, then it shall bring the same to the notice of RBI by submitting the relevant rectification form duly signed by the two authorised officials and

certified by the bank's auditors (internal / concurrent), by post and/or email, within two weeks from identification of such discrepancy. A bank shall submit its rectification requests in the prescribed forms, as under:

- (i) **Form A ([Annex IV](#))**: Deposit Related Rectification - Total deposit amount is correct but changes in accounts or amounts under Interest Bearing (IB)/Non-Interest Bearing (NIB)/Other Credits (OTH)
- (ii) **Form B ([Annex V](#))**: Deposit Related Rectification - Total deposit amount is incorrect
- (iii) **Form C ([Annex VI](#))**: Claim Related Rectification

A bank is responsible for ensuring the accuracy of these requests.

- (3) **Form III - Reconciliation Certificate**: A bank shall, for independent and periodical verification of the balances, at the end of March and September every year, prepare and keep on record a Reconciliation Certificate (RC) - **Form III ([Annex VII](#))** signed by two senior officers, other than those involved in transfer and refund claims for unclaimed deposits, and countersigned by the bank's auditors (internal / concurrent), certifying that the balances of the bank as shown in its general ledger tally with the amount reflected in the Fund account of RBI. This certificate shall be prepared and completed with auditor(s) certification within a period of one month from the end of every half-year, i.e., April 30 and October 31 respectively. A bank shall note that submission of a copy of the latest half-year RC (**Form III**) to RBI is required, only whenever a first claim of the half-year is made by the banks and shall be submitted in **Form III**, which shall contain Unique Document Identification Number (UDIN) or Internal Document Identification Number of the bank's auditors (internal / concurrent). To avoid any kind of avoidable discrepancies in reconciliation of the balances in the Fund, a bank shall take on record / account the transactions in its books on actual basis, i.e., only after settlement of claim / transfer of amount from / to the DEA Fund maintained by RBI.
- (4) **Annual Certificate by Statutory Auditor**: An Annual Certificate (AC) indicating item-wise details of outstanding amount due at the year-end shall be obtained by a bank, from its Statutory Auditors in the prescribed format ([Annex VIII](#)). The

same shall be submitted to RBI within one month from the date of completion of bank's Statutory Audit but not later than September 30 of the subsequent financial year for which the AC pertains to. A bank shall furnish the AC, even if it is a 'NIL' return, to the RBI within the above stipulated period. The revised format of AC requires mandatory inclusion of UDIN of the Statutory Auditor.

G. Disclosure in Notes to Accounts

30. A bank shall disclose all unclaimed liabilities (where amount due has been transferred to Fund as also the amounts transferred to Fund in its financial statements and / or under the Notes to Accounts as specified in Reserve Bank of India (Payments Banks – Financial Statements: Presentation and Disclosures) Directions, 2025.

H. Audit

31. A bank shall ensure all entries related to Fund are audited pre and post submission, signed by both authorised signatories and the bank's auditors (internal / concurrent).
32. On the date of transferring the amount to the Fund, a bank should maintain customer-wise details verified by the concurrent auditors, including payment of up-to-date interest accrued, that has been credited to the deposit account till the date of transfer to the Fund, with respect to interest bearing deposits. With respect to non-interest bearing deposits and other credits transferred to the Fund, customer-wise details, duly audited, shall be maintained with the bank. The concurrent auditors shall also verify and certify that, as per the banks' books, the returns have been correctly compiled by the bank in the monthly and yearly returns submitted to RBI. The above returns shall also be verified by the statutory auditors at the time of annual audit.

I. Preservation of Records

33. Notwithstanding anything contained in the Banking Companies (Period of Preservation of Records) Rules, 1985, a bank shall preserve records or documents containing details of all accounts and transactions, including deposit accounts in respect of which amounts are required to be credited to the Fund permanently; and where refund has been claimed from the Fund, a bank shall preserve records or documents in respect of such accounts and transactions, for a period of at least five years from the date of refund from the Fund.

J. Furnishing of Information

34. If called upon by RBI or the Committee as defined at paragraph 14(1) of these Directions, to do so, a bank shall:
- (1) pay the amount due to the Fund;
 - (2) furnish any information sought relating to unclaimed amounts and the inoperative accounts, from time to time; and
 - (3) submit relevant information in respect of an account or deposit or transaction for which a claim for refund has been filed.

K. Contact Details

35. A bank shall duly furnish the updated contact details (in case of any change) by e-mail to dea.fund@rbi.org.in in the prescribed format ([Annex IX](#)) for any correspondence with RBI relating to DEA Fund Scheme.

L. Interpretation of the Provisions of the Scheme

36. A bank may refer to the [Scheme notified in the Official Gazette on May 24, 2014](#) for other details. If any issue arises in the interpretation of the provisions of the Scheme, the matter shall be referred to RBI, and the decision of RBI thereon shall be final.

Chapter V – Regulatory Compliance and Legal Matters

A. Implementation of Instructions Issued by RBI

37. A bank shall take steps to circulate RBI circulars among its branches without delay, using the fastest means available to avoid time lags, and ensure speedy implementation of the instructions at the field level.

B. Legal Compliance

38. A bank shall issue suitable instructions to all its offices / branches to ensure attendance in courts on the date of hearing wherever they are involved.
39. A bank shall also ensure that there is no delay in preferring appeals or filing affidavits so as to avoid rejection of such applications, financial losses to the bank, and adverse impact on public interest.
40. To obviate the need for production of volumes of original records of the bank as evidence in legal proceedings before the Court or any other Competent Forum and also avoid administrative and procedural inconvenience caused in the event of such records remaining in the custody of the Court till completion of such proceedings, a bank may, in consultation with its Legal Adviser / Counsel, adopt the procedure as laid down under Section 4, read with the provision of Section 2(8), of the Bankers' Books Evidence Act, 1891.
41. A bank shall ensure that, notwithstanding the provisions of the Banking Companies (Period of Preservation of Records) Rules, 1985, original records / documents which are the subject matter of legal proceedings are preserved at the bank's end till the final disposal of the proceedings.

C. Court Directives

42. A bank shall ensure that no money transaction of the company(ies), declared as 'defaulted companies' by the Hon'ble Patna High Court vide its order dated April 10, 2007, be permitted. This list containing the defaulted companies (numbering 918) declared by the Hon'ble Patna High Court are enclosed in [Annex X](#).
43. A bank shall not cite or quote from the RBI circular dated April 06, 2018 as it was set aside by the Hon'ble Supreme Court on March 04, 2020 in the matter of Writ Petition

(Civil) No.528 of 2018 (Internet and Mobile Association of India v. Reserve Bank of India) and is, therefore, not valid from the date of the Supreme Court judgement.

Explanation: A bank shall, however, continue to carry out customer due diligence processes in line with regulations governing standards for Know Your Customer (KYC), Anti-Money Laundering (AML), Combating of Financing of Terrorism (CFT) and obligations of regulated entities under Prevention of Money Laundering Act, (PMLA), 2002 in addition to ensuring compliance with relevant provisions under Foreign Exchange Management Act (FEMA) for overseas remittances.

D. Inter-Governmental Agreement (IGA) with United States of America (US) under Foreign Accounts Tax Compliance Act (FATCA) - Registration Requirements

44. A bank, if not already registered with US authorities as per the Government of India's Inter-Governmental Agreement (IGA) with US to implement Foreign Accounts Tax Compliance Act (FATCA), shall register itself and obtain a Global Intermediary Identification Number (GIIN).

E. Camps and Campaigns for Periodic Updation of KYC

45. The banks are advised to organize camps and launch intensive campaigns, including special camps, focusing on periodic updation of KYC, especially in rural and semi-urban branches and branches having large pendency in periodic updation of KYC. The banks may also facilitate the process of activation of such accounts by taking an empathetic view as indicated in Circular [DoS.CO.PPG.SEC.12 / 11.01.005 / 2024-25 dated December 2, 2024](#)

Chapter VI – Financial Conduct and Prohibited Activities

A. Restrictions on Loans and Advances

46. A bank shall not lend to any person including its directors. However, the bank may lend to its own employees out of the bank's own funds, as per a Board approved policy outlining the caps on such loans.

B. Opening of Current Accounts

47. For the purpose of these instructions, the following definitions shall apply:
- (1) "Banking System", shall include Scheduled Commercial Banks and Payments Banks only.
 - (2) "Exposure" shall mean sum of sanctioned fund based and non-fund-based credit facilities availed by a customer. All such credit facilities carried in their Indian books shall be included for the purpose of exposure calculation. In case of proprietary firms, the aggregate exposure shall include all the credit facilities availed by the customer, for business purpose or in personal capacity.

Explanation: A bank may compute the aggregate exposure based on the information available from Central Repository of Information on Large Credits (CRILC), Credit Information Companies (CICs), National E-Governance Services Ltd. (NeSL), etc. and by obtaining customers' declaration, if required.

48. A bank is free to open current accounts of prospective customers who have not availed any credit facilities from the banking system, subject to necessary due diligence as per their Board approved policies.
49. In case of customers where aggregate exposure of the banking system is less than ₹5 crore, a bank may open current accounts subject to obtaining an undertaking from the customers that they shall inform the bank, if and when the credit facilities availed by them from the banking system becomes ₹5 crore or more. The current account of such customers, as and when the aggregate exposure of the banking system becomes ₹5 crore or more, shall be governed by the applicable provisions as provided in the following paragraphs.
50. A bank is not permitted to open current / collection accounts in respect of the following customers:

- (1) customers availing Cash Credit / Overdraft Facilities from the Banking System where the aggregate exposure of the banking system is ₹5 crore or more; and
 - (2) customers not availing Cash Credit/ Overdraft Facilities from the banking system but have availed other credit facilities and aggregate exposure of the banking system is ₹50 crore or more;
51. In respect of customers not availing Cash Credit/ Overdraft Facilities from the banking system but have availed other credit facilities and aggregate exposure of the banking system is ₹5 crore or more but less than ₹50 crore, a bank may open only 'collection accounts', subject to the following:
- (1) funds will be remitted from these 'collection accounts' to escrow accounts, if any, at the frequency agreed between the bank and the customer;
 - (2) while there is no prohibition on amount or number of credits in 'collection accounts', debits in these accounts shall be limited to the purpose of remitting the proceeds to the said escrow account, if any;
 - (3) a bank maintaining collection accounts is permitted to debit fees/ charges from such accounts before transferring funds to the escrow account.
52. A bank is free to open current accounts, without any of the restrictions placed in terms of paragraphs 49 to 51 of these Directions for customers having credit facilities only from NBFCs/ FIs / co-operative banks / non-bank institutions, etc. However, if such borrowers avail aggregate credit facilities of ₹5 crore or above from scheduled commercial banks, the relevant provisions shall be applicable.
53. A bank is permitted to open and operate the following accounts without any of the restrictions placed in terms of paragraphs 49 to 51 of these Directions:
- (1) Specific accounts which are stipulated under various statutes and specific instructions of other regulators / regulatory departments / Central and State Governments;
 - (2) Accounts for payment of taxes, duties, statutory dues, etc. opened with banks authorized to collect the same, for borrowers of such banks which are not authorized to collect such taxes, duties, statutory dues, etc.;

- (3) Accounts for settlement of dues related to debit card/ ATM card issuers/ acquirers;
 - (4) Accounts of White Label ATM Operators and their agents for sourcing of currency;
 - (5) Accounts of Cash-in-Transit (CIT) Companies/ Cash Replenishment Agencies (CRAs) for providing cash management services;
 - (6) Inter-bank accounts;
 - (7) Accounts of All India Financial Institutions (AIFIs), viz., EXIM Bank, NABARD, NHB, SIDBI, and NaBFID;
 - (8) Accounts attached by orders of Central or State governments/ regulatory body/ Courts/ investigating agencies etc. wherein the customer cannot undertake any discretionary debits.
54. A bank maintaining accounts listed in paragraph 53 shall ensure that these accounts are used for permitted / specified transactions only. Further, a bank shall flag these accounts in the Core Banking Solution (CBS) for easy monitoring.
55. A bank shall monitor all accounts regularly, at least on a half-yearly basis, specifically with respect to the aggregate exposure of the banking system to the customer to ensure compliance with these instructions. If there is a change in exposure of a particular bank or aggregate exposure of the banking system to the borrower which warrants implementation of new banking arrangements, such changes shall be implemented within a period of three months from the date of such monitoring.

C. Donations or Contributions for Public / Charitable Purposes

56. As specified in paragraph 7(2), a bank's Board shall formulate a policy for allowing donations, including the purpose for which such donations may be made, keeping in view the following instructions:
- (1) A bank may make donations during a financial year aggregating up to one per cent of the published profit of the bank for the previous year.

Provided that,

- (i) donations to Prime Minister's National Relief Fund (PMNRF), subscriptions / contributions to professional bodies or institutions related to banking industry like Indian Banks' Association, National Institute of Bank Management, Indian Institute of Banking and Finance, Institute of Banking Personnel Selection and Foreign Exchange Dealers' Association of India shall be excluded from the applicable ceiling indicated above; and
- (ii) unutilised portion of the permissible limit of one per cent shall not be carried forward to the next year;

Provided further that, a loss-making bank may make donations totalling ₹5 lakh only in a financial year including donations to exempted entities / funds indicated in subparagraph (a) above.

- (2) In case a bank creates funds for specific purposes to encourage research and development in fields related to banking,
 - (a) its Board shall determine the amount of contribution to be made to such funds. However, such contribution shall be reckoned for computation of the one per cent ceiling mentioned above 56(1)(i) above; and
 - (b) the donations out of such research and development funds may be made for setting up professional chairs, granting fellowships or scholarships for studies and research at universities and approved institutions and for commissioning special projects for investigation, analysis and research for areas pertaining to banking, finance, statistics, management and economics, etc.

57. A bank shall submit an annual review of donations to its Board.

58. A bank shall follow the below-mentioned procedure for remitting contributions or donations to the PMNRF:

- (1) Each collecting branch of the bank shall send the collection to the bank's nodal branch in New Delhi each day along with the details of the donor cheque / draft number, address and amount of contribution and the nodal branch will in turn

remit the funds to any of the designated branches identified by the Prime Minister's Office (PMO) for maintaining PMNRF account. The list of such designated branches is available at <https://pmnrf.gov.in/en/faqs/pmnrf>.

Provided that, if a bank does not have any branch in New Delhi, it may collect the donations and remit through a single DD / EFT to any of the designated branches along with details of the donor, cheque / draft number, address and amount of contribution.

- (2) Online remittance of donations may be accepted by the bank if it offers such services. However, this shall be displayed prominently on the bank's website.
- (3) All these services shall be provided free of charge.
- (4) Contribution to the PMNRF has been notified for 100 per cent deduction from taxable income under Section 80(G) of the Income-tax Act.
- (5) The official receipts will be issued to the donor by the PMO as per the current practice.
- (6) To facilitate smooth transmission of funds to the PMNRF Account, RBI has nominated 'Regional Director, Reserve Bank of India, New Delhi' as the Coordinating Officer who will be available for any clarification.

D. Prohibition on Acceptance of Deposits at the Instance of Private Financiers / Unincorporated Bodies

59. A bank shall not accept deposits at the instance of private financiers / unincorporated bodies under any arrangement which provides for either the issue of deposit receipts favouring the clients of private financiers or the giving of authority by power of attorney, nomination or otherwise for such clients to receive such deposits at maturity.

Explanation:

- (1) Issuance of a Cash Certificate / Fixed Deposit Receipt by a bank under instructions from a person other than the depositor themselves (or their duly constituted attorney) is not only contrary to normal banking practice but also against the spirit of RBI directives on interest rates on deposits which presuppose acceptance of deposits by a bank directly from the depositors by

complying with normal requirements such as application from the depositor, furnishing of specimen signature, etc.

- (2) Section 45ZB of the Banking Regulation Act, 1949 precludes banks from recognising any claim of any person, other than the one in whose name the deposit is held to the deposit amount except pursuant to any direction of a court of competent jurisdiction.
- (3) Chapter IIIC of the Reserve Bank of India Act, 1934, introduced through the Banking Laws (Amendment) Act, 1983, imposes restrictions on unincorporated bodies in relation to acceptance of public deposits. Accordingly, association of a bank with the deposit acceptance activities of unincorporated bodies may lead to violation of statutory provisions.

E. Prohibition on Association with Prize Chit Schemes and Sale of Lottery Tickets

60. Pursuant to the Prize Chits and Money Circulation Schemes (Banning) Act, 1978 which bans the promotion and conduct of prize-chit schemes and also provides for deterrent penalties for those who are guilty of breach of the provisions thereof, a bank shall desist from participating or associating in such prize-chit schemes floated by any of the non-banking financial institutions in any form.

Explanation: While mere opening of accounts in the name of prize chit firms / companies and issue of cash certificates / deposit receipts in favour of the members of such firms / companies by a bank may not be construed as violative of any specific provision of law; the aforesaid types of activities and transactions by banks would come within the term "associate" as used above and a bank shall, therefore, desist from such type of association.

61. Accordingly, a bank shall:

- (1) make enquiries with a company / firm desirous of opening such accounts, that it is not carrying on the activities banned by the Prize Chits and Money Circulation Schemes (Banning) Act, 1978; and
- (2) not open accounts or issue cash certificates / deposit receipts in respect of prize chit companies or firms / their members when the activities / schemes of the company are falling within the purview of the said Act.

62. A bank shall not associate itself directly or indirectly with lottery schemes of organisations of any description.

Explanation: Lottery falls within the expression "prize chit" under the Prize Chits and Money Circulation Schemes (Banning) Act, 1978 referred to in paragraph 60 above. Further, sale of lottery tickets on bank counters could be open to abuse and avoidable complaints from members of public.

63. A bank shall issue necessary instructions with respect to Directions contained in paragraphs 59 to 62 to its branches for compliance.

Chapter VII – Taxation and Accounting Related Matters

A. Demand for Information by Income Tax Authorities

64. In view of the provisions of Section 133A of the Income-Tax Act, 1961 and past experience regarding the exercise of inspection powers by Income Tax Authorities, the Government had conveyed, vide its letter No.8(42)73/Accts. dated December 5, 1975 addressed to public sector banks, clarification from Central Board of Direct Taxes that blanket inspections of bank records not linked to any specific assessment are not envisaged under the said provision. Accordingly, if a bank is of the view that a particular Income Tax Officer is exceeding their jurisdiction, the matter may be brought to the notice of the concerned Commissioner of Income-tax. However, it may be noted that Government had conveyed, vide its letter dated June 14, 1977, that under Section 133(6) of the Income Tax Act, Income Tax Officer can call for information regarding call deposits and fixed deposits of ₹ 50,000 or above, after duly recording his reasons for making the requisition.

Chapter VIII – Human Resource and Capacity Building

A. Training and Awareness

65. A bank shall design need-based training programmes, seminars, or workshops to acquaint their directors with emerging developments and challenges facing the banking sector. It shall also promote awareness among its senior management regarding security, risk and controls in computerised environment. Further, the Board of a bank shall ensure that its directors are exposed to the latest managerial techniques, technological developments in banks, financial markets, risk management systems etc., to discharge their duties to the best of their abilities.

B. Certifications

66. A bank shall identify specialised areas for certification of the staff manning key responsibilities. While a bank shall retain the flexibility to require certification for any area of work, it shall make acquiring of a certificate course mandatory for staff before their posting in the following areas:

- (1) treasury operations – dealers, mid-office operations;
- (2) risk management – market risk, operational risk, enterprise-wide risk, information security, liquidity risk;
- (3) accounting – preparation of financial results, audit function; and
- (4) marketing of third-party retail products to address the issues of mis-selling and to minimise customer complaints.

Provided that,

- (i) if an employee has already acquired relevant graduate, diploma and certificate courses offered by reputed universities, the same may also be considered as an accreditation/ certification; and
 - (ii) in case of work area mentioned at (4) above, where other financial sector regulators have prescribed any certifications, these shall be complied with.
67. A bank shall identify from the list of courses / certifications recognised by IBA as meeting certification requirements for different work areas mentioned above, those that are suitable for its operations and put in place a Board-approved policy,

mandating obtainment of such certifications by its employees working in the respective areas.

Chapter IX – Operational and Administrative Matters

A. Mandatory Leaves

68. A bank shall, as per the Board-approved policy referred to in paragraph 7(4) above, prepare a list of sensitive positions to be covered under 'mandatory leave' requirements and the list shall be reviewed periodically.
69. As per the mandatory leave policy, the employees posted in sensitive positions or areas of operation shall be compulsorily sent on leave for a few days (not less than 10 working days) in a single spell every year, without giving any prior intimation to these employees, thereby maintaining an element of surprise.
70. A bank shall ensure that employees, while on mandatory leave, do not have access to any physical or virtual resources related to their work responsibilities, with the exception of internal / corporate email which is usually available to all employees for general purposes.

B. Statement of Immovable Property

71. A bank shall obtain from its officer staff (whether on probation, temporary / confirmed) statements similar to those obtained by Indian banks in the public sector under Regulation 20 of Officer Employees' (Conduct) Regulations, as amended from time to time.

Chapter X – Valuation of Properties - Empanelment of Valuers

72. A bank shall be guided by the following aspects while formulating a policy on valuation of properties and appointment of valuers.

73. Policy for Valuation of Properties

- (1) A bank shall have a Board approved policy in place for valuation of properties.
- (2) The valuation shall be done by professionally qualified independent valuers *i.e.* the valuer shall not have a direct or indirect interest.
- (3) A bank shall obtain minimum two independent valuation reports for properties valued at ₹50 crore or above.

74. Revaluation of Bank's Own Properties

In addition to the above, banks may keep the following aspects in view while formulating policy for revaluation of their own properties:

- (1) As a bank is permitted to include revaluation reserves as part of Capital in terms of Reserve Bank of India (Payment Banks - Prudential Norms on Capital Adequacy) Directions, 2025, it is necessary that revaluation reserves represent true appreciation in the market value of the properties and banks have in place a comprehensive policy for revaluation of fixed assets owned by them. Such a policy shall *inter alia* cover procedure for identification of assets for revaluation, maintenance of separate set of records for such assets, the frequency of revaluation, depreciation policy for such assets, policy for sale of such revalued assets etc. The policy shall also cover the disclosure required to be made in the 'Notes on Account' regarding the details of revaluation such as the original cost of the fixed assets subject to revaluation and accounting treatment for appreciation / depreciation etc.
- (2) As the revaluation shall reflect the change in the fair value of the fixed asset, the frequency of revaluation shall be determined based on the observed volatility in the prices of the assets in the past. Further, any change in the method of depreciation shall reflect the change in the expected pattern of consumption of the future economic benefits of the assets. A bank shall adhere to these principles meticulously while changing the frequency of revaluation /

method of depreciation for a particular class of asset and shall make proper disclosures in this regard.

75. Policy for Empanelment of Independent valuers

- (1) A bank shall have a procedure for empanelment of professional valuers and maintain a register / record of 'approved list of valuers'.
- (2) A bank may prescribe a minimum qualification for empanelment of valuers. Different qualifications may be prescribed for different classes of assets (e.g. land and building). While prescribing the qualification, the bank shall take into consideration the qualifications prescribed under Section 34AB (Rule 8A) of the Wealth Tax Act, 1957.

76. A bank shall also be guided by the relevant Accounting Standard issued by the Institute of Chartered Accountants of India.

Chapter XI- Filing of Security Interest Relating to Immovable (Other Than Equitable Mortgage), Movable, and Intangible Assets in CERSAI

77. The Central Registry of Securitisation Asset Reconstruction and Security Interest of India (CERSAI), a Government company licensed under section 8 of the Companies Act 2013 has been incorporated for the purpose of operating and maintaining the Central Registry under the provisions of the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (SARFAESI Act).
78. It is to be noted that initially transactions relating to securitization and reconstruction of financial assets and those relating to mortgage by deposit of title deeds to secure any loan or advances granted by banks and financial institutions, as defined under the SARFAESI Act, are to be registered in the Central Registry. The records maintained by the Central Registry shall be available for search by any lender or any other person desirous of dealing with the property. Availability of such records would prevent frauds involving multiple lending against the security of same property as well as fraudulent sale of property without disclosing the security interest over such property. It may be noted that under the provisions of Section 23 of the SARFAESI Act, every transaction of security interest is required to be filed with the Registry.
79. The Government of India has issued a Gazette Notification dated January 22, 2016 for filing of the following types of security interest on the CERSAI portal:
- (1) Particulars of creation, modification or satisfaction of security interest in immovable property by mortgage other than mortgage by deposit of title deeds.
 - (2) Particulars of creation, modification or satisfaction of security interest in hypothecation of plant and machinery, stocks, debts including book debts or receivables, whether existing or future.
 - (3) Particulars of creation, modification or satisfaction of security interest in intangible assets, being know how, patent, copyright, trademark, license, franchise or any other business or commercial right of similar nature.
 - (4) Particulars of creation, modification or satisfaction of security interest in any 'under construction' residential or commercial or a part thereof by an agreement or instrument other than mortgage.

80. A bank is advised to file the charges relating to all current transactions with CERSAI on an ongoing basis.

Chapter XII – Repeal Provisions

A. Repeal and Saving

81. With the issue of these Directions, the existing Directions, instructions, and guidelines relating to areas covered in these Directions as applicable to payments banks stand repealed, as communicated vide [circular DOR.RRC.REC.302/33-01-010/2025-26 dated November 28, 2025](#). The Directions, instructions, and guidelines repealed prior to the issuance of these Directions shall continue to remain repealed.
82. Notwithstanding such repeal, any action taken or purported to have been taken, or initiated under the repealed Directions, instructions, or guidelines shall continue to be governed by the provisions thereof. All approvals or acknowledgments granted under these repealed lists shall be deemed as governed by these Directions. Further, the repeal of these directions, instructions, or guidelines shall not in any way prejudicially affect:
- (1) any right, obligation or liability acquired, accrued, or incurred thereunder;
 - (2) any penalty, forfeiture, or punishment incurred in respect of any contravention committed thereunder;
 - (3) any investigation, legal proceeding, or remedy in respect of any such right, privilege, obligation, liability, penalty, forfeiture, or punishment as aforesaid; and any such investigation, legal proceedings or remedy may be instituted, continued, or enforced and any such penalty, forfeiture or punishment may be imposed as if those directions, instructions, or guidelines had not been repealed.

B. Application of Other Laws not Barred

83. The provisions of these Directions shall be in addition to, and not in derogation of the provisions of any other laws, rules, regulations, or directions, for the time being in force.

C. Interpretations

84. For the purpose of giving effect to the provisions of these Directions or in order to remove any difficulties in the application or interpretation of the provisions of these Directions, the RBI may, if it considers necessary, issue necessary clarifications in

respect of any matter covered herein and the interpretation of any provision of these Directions given by the RBI shall be final and binding.

(Dr. Sudarsana Sahoo)
Chief General Manager

Resolution / Decision / Authorisation for Authorised Signatories and Specimen Signature*

Name of the Bank-----

DEA Fund Code -----

Resolution / Decision / Authorisation of Board / MD & CEO / ED / Committee of Executives (with date, signature and stamp)

Authorised Officials (Surname) (First Name) 1. 2.	
Designation 1. 2.	
Specimen Signature of first official 1)	Specimen Signature of first official 2)
Specimen Signature of second official 1)	Specimen Signature of second official 2)
Attested by CGM / ED / MD & CEO (Signature with Bank's Seal)	

*** A bank is required to submit details of all authorised signatories, rather than only those who have been newly added or replaced. A bank can have a maximum of 10 authorised signatories.**

Form I

Monthly Return of unclaimed deposits/credits/ accounts/ in India which have not been operated upon/remained unclaimed for 10 years or more as on the date of the return and transferred to the DEA Fund Account.

(To be submitted online to the Reserve Bank of India by 15th of the succeeding month)

Name of the Bank _____

Bank DEA Fund Code allotted by RBI __

If remitted through sponsor bank, Name of the Sponsor Bank __

Month -----

Year -----

Date of Transfer to the Fund

(Amount in Rupees)

Sr. No	Particulars	Interest bearing Deposits		Non-interest bearing Deposits		Other Credits (Non-interest bearing)		Total	
		(a)		(b)		(c)		(d)=(a)+(b)+(c)	
		Number of Accounts	Amount	Number of Accounts	Amount	Number of Accounts	Amount	Number of Accounts	Amount
1	Opening balance of accounts transferred to the Fund at the beginning								
2	Adjustment in accounts, if any, wrongly reported in the past and rectified during this month (net of the correct and wrong figures).								
3	Accounts transferred to the Fund during this month. (including accounts, if any, inadvertently omitted in the previous month and transferred during this								

Sr. No	Particulars	Interest bearing Deposits		Non-interest bearing Deposits		Other Credits (Non-interest bearing)		Total	
		(a)		(b)		(c)		(d)=(a)+(b)+(c)	
		Number of Accounts	Amount	Number of Accounts	Amount	Number of Accounts	Amount	Number of Accounts	Amount
4	Claims settled and refund received from the Fund during this month (only the principal amount to be mentioned).								
5	Net amount transferred to the Fund during the month (2 +3 - 4)								
6	Total amount with the Fund at the end of the month(month) 20..... (1+5)								

Signature:

Name:

Designation of the Officer (With Stamp): Telephone Number:

Place:

Date:

Certificate - Details given above are true as per the records of the bank and verified by me and found to be correct.

Signature:

Name of Bank's Auditors (Internal /Concurrent) (with Stamp):

Form II

Monthly return claiming refund from the DEA Fund

1. Name of the Bank -----

2. Bank DEA Fund Code allotted by RBI -----

3. Current A/c maintained with RBI @ -----

4. Details of claims made during the month _20

(Amount in Rupees)

Interest Bearing Deposits				Non-Interest Bearing Deposits		Other Credits		Grand Total	
No. of Accounts	Principal Amount	Interest Amount	Total Amount	No. of Accounts	Amount	No. of Accounts	Amount	No. of Accounts	Amount
(1)	(2)	(3)	(4=2+3)	(5)	(6)	(7)	(8)	(9=1+5+7)	(10=4+6+8)
Total	Total	Total	Total	Total	Total	Total	Total	Total	Total

@ Please mention the A/c Number of your Current A/c or the Current A/c of your sponsor bank, maintained with RBI, through which you would desire to receive the above refund claim.

Note- No individual customer/depositor wise details should be furnished. In the case of any claim for refund of part amount by the depositor whose unclaimed amount/inoperative deposit had been transferred to the Fund, the bank shall claim the entire amount transferred to the Fund in respect of such depositor along with interest payable, if any, from the Fund.

Certified that the above claims have not earlier been made or received from the DEA Fund.

Signature:

Name of the First Authorised Signatory:

Designation of Officer (With Stamp):

Place:

Date:

Signature:

Name of the Second Authorised Signatory:

Designation of Officer (With Stamp):

Certificate -Details given above are true as per the records of the bank and verified by me and found to be correct.

Signature:

Name of Bank's Auditors (Internal /Concurrent) (with Stamp):

Address:

Place:

Date:

Form A

Deposit related rectification where total deposit amount is correct but changes in accounts or amounts under Interest Bearing (IB)/Non-Interest Bearing (NIB)/Other Credits (OTH)

Name of Bank:

DEA FUND Code:

A. Details of actual (account and amount) transferred (as per auto-generated Form-I):

Date of Deposit	Interest bearing		Non-Interest bearing		Other credits		Total	
	No. of Accounts	Amounts	No. of Accounts	Amounts	No. of Accounts	Amounts	No. of Accounts	Amounts

B. Details of Correct figures:

Date of Deposit	Interest bearing		Non-Interest bearing		Other credits		Total	
	No. of Accounts	Amounts	No. of Accounts	Amounts	No. of Accounts	Amounts	No. of Accounts	Amounts

Reason for Rectification:

Signature:

Name of the first Signatory:

Designation of Officer (With Stamp):

Signature:

Name of the Second Signatory:

Designation of Officer (With Stamp):

Place:

Date:

Certificate -Details given above are true as per the records of the bank and verified by me and found to be correct.

Signature:

Name of Bank's Auditors (Internal/Concurrent) (With Stamp):

Form B
Deposit related rectification where total deposit amount is incorrect

Name of Bank:
DEA FUND
Code:

A. Details of actual deposit (account and amount) transferred (as per auto-generated Form-I):

Date of Deposit	Interest bearing		Non-Interest bearing		Other credits		Total	
	No. of Accounts	Amounts	No. of Accounts	Amounts	No. of Accounts	Amounts	No. of Accounts	Amounts

B. Details of excess deposit (account and amount) claimed back by bank (Form-II):

Date of Claim Paid	Interest bearing			Non-Interest bearing		Other credits		Total	
	No. of Accounts	Principal Amount	Interest Paid	No. of Accounts	Amounts	No. of Accounts	Amounts	No. of Accounts	Amounts

Reason for Rectification:

Signature:

Name of the first Signatory:

Designation of Officer (With Stamp):

Signature:

Name of the Second Signatory:

Designation of Officer (With Stamp):

Place:

Date:

Certificate – Details given above are true as per the records of the bank and verified by me and found to be correct.

Signature:

Name of Bank's Auditors (Internal/Concurrent) (With Stamp):

Form C
Claim related rectification

Name of Bank:

DEA FUND Code:

A. Details of actual, correct and excess claim:

	Date of claim paid	Interest bearing			Non-Interest bearing		Other credits		Total	
		No. of Accounts	Principal Amount	Interest Paid	No. of Accounts	Amounts	No. of Accounts	Amounts	No. of Accounts	Amounts
Actual Claim										
Correct Claim										
Excess Claim										

B. Details of Excess Claim sent with regular deposit in current month:

	Date of deposit	Interest bearing		Non-Interest bearing		Other credits		Total	
		No. of Accounts	Amounts	No. of Accounts	Amounts	No. of Accounts	Amounts	No. of Accounts	Amounts
Regular deposit for current month									
Excess Claim returned back **									
Total Deposit									

**Note: The interest paid in excess claim (in A) should be clubbed with Excess claim returned back in Interest Bearing amount (in B)

Reason for Rectification:

Signature:
Name of the first Signatory:
Designation of Officer (With Stamp):

Signature:
Name of the Second Signatory:
Designation of Officer (With Stamp):

Place:
Date:

Certificate –Details given above are true as per the records of the bank and verified by me and found to be correct.

Signature:
Name of Bank’s Auditors (Internal/Concurrent) (With Stamp):

Form III – Reconciliation Certificate

[On the letter head of bank's auditors]

To

Address of the bank audited

We, (Bank's Auditors [Internal/Concurrent] details) hereinafter referred to as "Bank's Auditors" have been requested by (bank's Name), having its Registered Office at the above-mentioned address, to issue the Reconciliation Certificate (RC) containing the details of returns filed with the Reserve Bank of India ("the Statement") for the half-year ended for the purpose of submission to Reserve Bank of India (RBI) in accordance with the Depositor Education and Awareness Fund Scheme, 2014 and the Reserve Bank of India (Payments Banks – Miscellaneous) Directions, 2025.

2. Auditor's Responsibility

Pursuant to the requirements of the Depositor Education and Awareness Fund Scheme, 2014, it is our responsibility to provide a reasonable assurance whether the returns filed by the bank with the RBI have been correctly compiled by the bank in accordance with the Depositor Education and Awareness Fund Scheme, 2014.

3. The following documents have been furnished by the bank:

- (a) Copy of monthly returns in Form I and Form II filed with RBI
- (b) Details of settlement made by the branches of the bank to customers
- (c) Other books and records of the bank

4. We have performed the following procedures:

- (a) Verified Form I and Form II
- (b) Verified details received from the branches regarding settlement made to customers on sample basis
- (c) Checked the details regarding reconciliation of balances for the Half Year ended March / September..... , as under:

(Please certify either **c.i** or **c.ii** and strike out whichever is not applicable)

i. If the balances tally

We certify that balances of unclaimed deposits transferred by the bank to the DEA Fund under various heads as shown in the General Ledger of the bank, tally with the balances maintained with the DEA Fund Cell as reflected in Form I generated from the DEA Fund module of RBI, as on 31-03-..... or 30-09-.....

ii. If the balances do not tally

We observe that while balance of unclaimed deposits as shown in the General Ledger of the bank as on 31-03-...../ 30-09-..... is ₹....., balance of unclaimed deposits as shown in the balances maintained with the DEA Fund Cell as reflected in Form I generated from the DEA Fund module of RBI, as on 31-03-..... / 30-09-..... is ₹

- (d) Verified that the returns have been correctly compiled in accordance with the Depositor Education and Awareness Fund Scheme, 2014.

5. The balance of DEA Fund as it appears in the books of the bank as on 31-03-..... / 30-09-..... is as under

(Amount in crore)

Sr. No.	Particular	Current Half-Year 31-03-yyyy / 30-09-yyyy	Previous Year 31-03-yyyy / 30-09-yyyy
1 .	Opening balance of DEA Fund as on 01-04-yyyy / 01-10-yyyy		
2.	Add: Amounts transferred to DEA Fund during the half-year		
3.	Less: Amounts reimbursed by DEA Fund towards claims during the half-year		
4.	Closing balance of DEA Fund as on 31-03-yyyy / 30-09-yyyy (1+2-3)		

6. Based on the procedures performed by us as mentioned in paragraph 4 above, information and explanations given to us by the bank's management and to the best of our knowledge, we report that the DEA Fund Returns/Certificates have been compiled correctly/have not been compiled correctly by the bank* in accordance with Depositor Education and Awareness Fund Scheme, 2014.

7. This certificate is issued solely for the purpose of submission to RBI. This certificate should not be used by any other person or for any other purpose.

Signatures of Bank's Auditors (Internal /Concurrent) with registration number (FRN) & seal

Place:

Date:

UDIN / Internal Document Identification Number:

Details of Bank Officials (other than the authorised signatories for Form II):

	1 st Official	2 nd Official
Signature with bank's seal		
Name		
Designation		
Place		
Date		

*Strike out whichever is not applicable

Annual Certificate

[On the letter head of statutory auditors]

Address of the bank audited

We, (Statutory Auditor's Firm details) hereinafter referred to as "Statutory Central Auditors" have been requested by (bank's Name), having its registered office at the above mentioned address, to issue the Annual Certificate containing the details of returns filed with the Reserve Bank of India ("the Statement") for the financial year for the purpose of submission to Reserve Bank of India (RBI) in accordance with the Depositor Education and Awareness Fund Scheme, 2014 and the Reserve Bank of India (Payments Banks – Miscellaneous) Directions, 2025.

2. Auditor's Responsibility

Pursuant to the requirements of the Depositor Education and Awareness Fund Scheme, 2014, it is our responsibility to provide a reasonable assurance whether the returns filed by the bank with the RBI have been correctly compiled by the bank in accordance with the Depositor Education and Awareness Fund Scheme, 2014.

3. The following documents have been furnished by the bank:

- (a) Copy of monthly returns in Form I and Form II filed with RBI duly certified by the concurrent auditors of the bank
- (b) Details of settlement made by the branches of the bank to customers
- (c) Other books and records of the bank and
- (d) Written representation

4. We have performed the following procedures:

- (a) Verified Form I and Form II
- (b) Verified details received from the branches regarding settlement made to customers on sample basis
- (c) Verified that Half-yearly Reconciliation Certificates (Form III) have been

submitted on time

- (d) Verified that the returns have been correctly compiled in accordance with the Depositor Education and Awareness Fund Scheme, 2014.

5. The balance of DEA Fund as it appears in the books of the bank as on 31.03.yyyy is as under

(Amount in crore)

Sr. No.	Particular	Current Year 31.03.yyyy	Previous Year 31.03.yyyy
1 .	Opening balance of DEA Fund as on 01.04.yyyy		
2.	Add: Amounts transferred to DEA Fund during the year yyyy-yy		
3.	Less: Amounts reimbursed by DEA Fund towards claims during the year yyyy-yy		
4.	Closing balance of DEA Fund as on 31.03.yyyy (1+2-3)		

6. Based on the procedures performed by us as mentioned in paragraph 4 above, information and explanations given to us by the bank's management and to the best of our knowledge, we report that the DEA Fund Returns/Certificates have been compiled correctly/have not been compiled correctly by the bank* in accordance with Depositor Education and Awareness Fund Scheme, 2014.

7. This certificate is issued solely for the purpose of submission to RBI. This certificate should not be used by any other person or for any other purpose.

Signatures of Statutory Auditors with firm's registration number (FRN) & seal

Place:

Date:

UDIN:

*Strike out whichever is not applicable

**Contact details for correspondence/ queries related to
DEA Fund Scheme, 2014**

Name of the Bank-----

Bank DEA Fund Code Number-----

Sr No	Particulars	Contact Officer	Alternate Officer
1	Name of the Contact Officer		
2	Designation		
3	Telephone No.		
4	Mobile No.		
5	Email Id		

The above details may be forwarded by e-mail to dea.fund@rbi.org.in

Name:

Signature:

Designation of Officer:

Name of the Bank:

Place:

Address:

Date:

(Stamp of the bank)

NBFCs that have not filed AR & BS as on March 31, 2007

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
1	U00800JH1940PTC000116	JHARIA INDUSTRIAL BANK PVT LTD	ACTV	15-04-1940	-	-	JHARIA, DHANBAD	BR
2	U08031BR1957PTC000602	DARBHANGA INVESTMENTS PVT LTD	ACTV	29-10-1957	-	-	P.O. & DISTT.DARBHANGA	BR
3	U08019BR1966PTC000785	AMENITY CREDIT & FINANCE CO.(BIHAR) PVT LTD	ACTV	28-09-1966	-	-	KANKARBAGH ROAD, PATNA	BR
4	U08019BR1968PTC000823	DEHRI TRADING & FINANCE CO (BIHAR) PVT LTD	ACTV	09-05-1968	-	-	DEHRI/ON-SONE, SHAHABAD	BR
5	U08031BR1970PTC000874	DINA CREDIT & INVESTMENT CO PVT LTD	ACTV	26-09-1970	-	-	LINE BAZAR CHOWK, P.O. PURNEA	BR
6	U08019BR1972PTC000920	BIHAR CREDIT & INVESTMENT CO PVT LTD	ACTV	20-01-1972	GOLCHA-KATRA, 2ND FLOORMAHATMA GANDHI RD.,	P.O.KATIHA R, PURNEA	P.O.KATI HAR, PURNEA	BR
7	U08019BR1972PTC000936	RAJ CREDIT & INVESTMENT CO PVT LTD	ACTV	07-04-1972	D.B. ROAD, P.O. & DISTT.SAHARSA	-	SAHARSA	BR
8	U08019BR1972PTC000954	BHAGALPUR CREDIT & INVESTMENT CO PVT LTD	ACTV	01-07-1972	-	-	D.N.SINGH RD., BHAGALPUR-2	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
9	U08019BR197 2PTC000958	AMRAPALI CREDIT AND INVESTMENT PVT LTD	ACTV	26-07-1972	DAHLA ROAD, SAHEBGANJI, DISTT.SANTHAL PARGANA	-	SANTHAL PARGANA	BR
10	U08019BR197 2PTC000962	PURNEA CREDIT & INVESTMENT CO PVT LTD	ACTV	03-09-1972	CHOO RI PATTI, P.O. KISHANGANJ, DISTT. PURNEA	-	DISTT. PURNEA	BR
11	U08019BR197 2PTC000966	BINA CREDIT & INVESTMENT CO PVT LTD	ACTV	13-10-1972	STATION RD., SAMASTIPUR, DARBHA NGA	-	DARBHANGA	BR
12	U08031BR197 2PTC000968	D.S.CREDIT & INVESTMENT CO PVT LTD	ACTV	02-11-1972	D.S. ROAD, P.O. KATIHAR, DISTT. PURNEA	-	DISTT. PURNEA	BR
13	U08031BR197 2PLC000970	ADVANCE CREDIT & INVESTMENT CO LTD	ACTV	03-11-1972	-	-	AMGOOLA ROAD, MUZAFFARPUR	BR
14	U08031BR197 2PLC000973	BIHAR MUTUAL INVESTMENT CO LTD	ACTV	16-11-1972	GARAPAR, BIHAR SHARIF, DISTT.NALANDA	-	NALANDA	BR
15	U08019BR197 2PTC000974	LINK INVESTMENT & FINANCING CO PVT LTD	ACTV	17-11-1972	MAUNACHUK, CHAPRA DISTT.SARAN.	-	SARAN.	BR
16	U08019BR197 3PTC000978	ARUN FINANCE & INVESTMENT CO. PVT LTD	ACTV	13-02-1973	-	-	AKHRAGHAT ROAD, MUZAFFARPUR	BR
17	U08019BR197 3PTC000981	BODHGAYA CREDIT &	ACTV	03-03-1973	-	-	MAHATMA GANDHI MARG, KATIHAR	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
		INVESTMENT CO PVT LTD						
18	U08019BR1973PTC000982	MAGADH CREDIT & INVESTMENT CO PVT LTD	ACTV	05-03-1973	GULZARPUKHAS, P.O. & DISTT.MONGHYR	-	MONGHYR	BR
19	U08031BR1973PTC000987	SANWAR CREDIT & FINANCE CO PVT LTD	ACTV	26-03-1973	BINODPUR, P.O. KATIHAR,PURNEA.	-	PURNEA.	BR
20	U08019BR1973PTC000996	K D CREDIT & INVESTMENT CO PVT LTD	ACTV	12-04-1973	PHARIA PATTY, SUJAGANJ,BHAGALPUR2	-	BHAGALPUR2	BR
21	U08019BR1973PTC001014	CHUNNI CREDIT & INVESTMENT CO PVT LTD	ACTV	27-06-1973	KOTWALI CHAWK, MAROOF TEHRIBAZAR, P.O.LAHRISARAI	DARBHANGA	DARBHANGA	BR
22	U08031BR1973PTC001019	JANATA CREDIT & INVESTMENT CO PVT LTD	ACTV	17-07-1973	-	-	BHATTA BAZAR, PURNEA	BR
23	U08019JH1973PTC001023	VAISHALEE FINANCIERS PVT LTD	ACTV	21-07-1973	JHOSAGARI, DUMKA ROAD, P.O.DEOGHAR, DISTT. SANTHAL	PARGANA.	PARGANA.	BR
24	U08019BR1973PTC001024	LAXMI SAVING & FINANCE CO PVT LTD	ACTV	21-07-1973	-	-	40, D.N. SINGH ROAD, BHAGALPUR	BR
25	U08019BR1973PTC001025	SADHUNA CREDIT & INVESTMENT CO PVT LTD	ACTV	27-07-1973	-	-	DAKBANGLOW ROAD, HAZIPUR	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
26	U08019BR1973PTC001026	ALKA CREDIT AND INVESTMENT CO. PVT LTD	ACTV	30-07-1973	-	-	RAXAUL, DISTT. CHAMPARAN	BR
27	U08031JH1973PTC001032	RAJASHIB SAVINGS & FINANCE PVT LTD	ACTV	09-08-1973	NEW QR. NO. 1, ANANTPUR,RANCHI-2	-	RANCHI-2	BR
28	U08019BR1973PTC001036	PRATIMA CREDIT & INVESTMENT CO PVT LTD	ACTV	18-08-1973	MOUNA ROAD, P.O. & DISTT.CHAPRA.	-	CHAPRA.	BR
29	U08019JH1973PTC001039	JAIKWAL INVESTMENT & FRIENDS SAVINGS CO PVT LTD	ACTV	28-08-1973	-	-	MAIN RD., HINOO, RANCHI	BR
30	U08019BR1973PTC001040	KANCHENJUNGA CREDIT INVESTMENTS PVT LTD	ACTV	30-08-1973	-	-	JOGESWARNAGAR, KATIHAR, PURNEA	BR
31	U08019BR1973PTC001041	NIRAJ CREDIT & INVESTMENT CO PVT LTD	ACTV	05-09-1973	HIGH SCHOOL PARA, KATIHARPURNEA.	-	PURNEA.	BR
32	U08019BR1973PTC001042	PATLIPUTRA INVESTMENT PVT LTD	ACTV	10-09-1973	MAHUA BANK ROAD, MAHUAVAISHALI.	-	VAISHALI.	BR
33	U08019BR1973PTC001044	HAZIPUR CREDIT &	ACTV	18-09-1973	DAK BUNGLOW RD., HAZIPUR,VAISHALI	-	VAISHALI	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
		INVESTMENT CO PVT LTD						
34	U08019BR1973PTC001047	SINGH CREDIT & INVESTMENT CO PVT LTD	ACTV	27-09-1973	CINEMA ROAD, HAZIPUR,VAISHALI.	-	VAISHALI.	BR
35	U08019BR1973PTC001048	ANAMIKA CREDIT & INVESTMENT CO. PVT LTD	ACTV	27-09-1973	-	-	STATION ROAD, PATNA-1	BR
36	U08019BR1973PTC001049	GYAN KAMAL CREDIT & INVESTMENT CO PVT LTD	ACTV	27-09-1973	-	-	KOTWALI CHOWK, BHAGALPUR	BR
37	U08019BR1973PTC001050	SUPRA CREDIT & INVESTMENT CO PVT LTD	ACTV	27-09-1973	-	-	BHATTA BAZAR, PURNEA.	BR
38	U08031BR1973PTC001051	INDU CREDIT & INVESTMENT CO PVT LTD	ACTV	28-09-1973	-	-	TATARPUR, BHAGALPUR	BR
39	U08019BR1973PTC001052	NOOR CREDIT & INVESTMENT CO PVT LTD	ACTV	29-09-1973	-	-	MOTITHIT, MUZAFFARPUR	BR
40	U08019BR1973PTC001054	SIMA CREDIT & INVESTMENT CO PVT LTD	ACTV	04-10-1973	P.O. CHAWK, P.O. FARASHGANJ,PURNE A.	-	PURNEA.	BR
41	U08019JH1973PTC001056	S P CREDIT & INVESTMENT CO PVT LTD	ACTV	26-10-1973	-	-	MAIN ROAD, P.O. & DISTT. DUMKA	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
42	U08019BR1973PTC001057	TRIMURTI CREDIT & INVESTMENT CO PVT LTD	ACTV	08-11-1973	-	-	M.P. ONBADI ROAD, BHAGALPUR-2.	BR
43	U08019BR1973PTC001059	CHANDAN CREDIT & INVESTMENT CO PVT LTD	ACTV	14-11-1973	-	-	GANDHI CHOWK, MONGHYR	BR
44	U08019BR1973PTC001060	MINIMAX CHIT FUND PVT LTD	ACTV	20-11-1973	DR. T.N. BANERJEE ROAD,PATNA-1.	-	PATNA-1.	BR
45	U08019BR1973PTC001067	HAIMA CREDIT & INVESTMENT CO PVT LTD	ACTV	01-12-1973	-	-	BHATTA BAZAR, PURNEA	BR
46	U08031JH1973PTC001069	CHOTANAGPUR INVESTMENT CO.PVT LTD	ACTV	12-12-1973	-	-	BARALAL ST., RANCHI	BR
47	U08019BR1973PTC001072	S C SAVINGS & FINANCE CO PVT LTD	ACTV	14-12-1973	-	-	FORSESGANJ, PURNEA	BR
48	U08019BR1973PTC001073	BAZAR SAVING & FINANCE CO PVT LTD	ACTV	21-12-1973	-	-	BHATTA BAZAR, PURNEA	BR
49	U08019BR1973PTC001074	CHAMPARAN FINANCE & SAVING CO PVT LTD	ACTV	22-12-1973	BABUA CHOWK, MOTIHARI,DISTT.EAST CHAMPARAN	-	DISTT.EAST CHAMPARAN	BR
50	U08019BR1973PTC001075	PANAS (BIHAR) CREDIT & INVESTMENT CO PVT LTD	ACTV	28-12-1973	HOSPITAL ROAD, ARASIA, DISTT.PURNEA.	-	PURNEA.	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
51	U08019BR197 3PTC001076	SAHARSA CREDIT & INVESTMENT CO PVT LTD	ACTV	29-12-1973	MAIN ROAD, MADHAPURA, DISTT.SAHARSA.	-	SAHARSA.	BR
52	U08019BR197 4PTC001081	SATHI CREDIT & INVESTMENT CO PVT LTD	ACTV	23-01-1974	DAYAMARKET, KISANGANJ, DISTT.PURNEA.	-	PURNEA.	BR
53	U08019BR197 4PTC001088	PREMA CREDIT & INVESTMENT CO PVT LTD	ACTV	14-02-1974	-	-	LINA BAZAR, PURNEA	BR
54	U08019JH197 4PTC001089	AMAN CREDIT AND INVESTMENT CO. PVT LTD	ACTV	19-02-1974	-	-	MAKATPUR CHOWK, GIRIDIH	BR
55	U08019BR197 4PTC001090	FRONTIER CREDIT & INVESTMENT CO PVT LTD	ACTV	19-02-1974	-	-	BAKERGANJ, DALDALI, PATNA-1	BR
56	U08019BR197 4PTC001094	REKHA CREDIT & INVESTMENT CO PVT LTD	ACTV	22-02-1974	MAHBOOB, KHANTOLA BUS STAND,PURNEA	-	PURNEA	BR
57	U08019BR197 4PTC001095	SHAIL SAVING & FINANCING CO PVT LTD	ACTV	23-02-1974	24A, R.B. SAROJA PRASAD ROAD,KHONJARPUR, BHAGALPUR.	-	KHONJARPUR, BHAGALPUR.	BR
58	U08019BR197 4PTC001096	SARAN SAVING & FINANCING CO PVT LTD	ACTV	25-02-1974	SANSAIYAM, SAGAR SULTANPUR,SARAN.	-	SARAN.	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
59	U08019BR1974PTC001099	SIWAN CREDIT & INVESTMENT CO PVT LTD	ACTV	05-03-1974	TALHATTA BAZAR, P.O. & DISTT.SIWAN.	-	SIWAN.	BR
60	U08019BR1974PTC001100	INDIES CREDIT AND INVESTMENT CO. PVT LTD.	ACTV	05-03-1974	KUNJ VILASH,EXHIBITION ROAD,	PATNA	PATNA	BR
61	U08019BR1974PTC001101	CHAPRA INVESTMENT & FINANCING CO.PVT LTD	ACTV	06-03-1974	-	-	MAUNA PATHAW BAZAR, CHAPRA	BR
62	U08019JH1974PTC001102	TARUN CREDIT & INVESTMENT CO PVT LTD	ACTV	06-03-1974	HARI KISHAN SAH LANE P.O. B.DEOGHAR, DISTT. SANTHAL	PARGANA.	PARGANA.	BR
63	U08019BR1974PTC001103	RITA CREDIT & INVESTMENT CO PVT LTD	ACTV	06-03-1974	-	-	BASANT MARKET, SAMASTIPUR	BR
64	U08019BR1974PTC001109	SANTOSH CREDIT & INVESTMENT CO PVT LTD	ACTV	10-04-1974	MOHALLA MADHUBANI, P.O.PURNEA.	-	PURNEA.	BR
65	U08019BR1974PTC001112	MOTIHARI BENEFIT & INVESTMENT CO PVT LTD	ACTV	30-04-1974	BABUA CHOWK, MOTIHARI, DISTT.CHAMPARAN.	-	CHAMPARAN.	BR
66	U08019BR1974PTC001114	PRIYANKA SAVINGS & FINANCE CO PVT LTD	ACTV	14-05-1974	-	-	MAHADEVA ROAD, ARRAH	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
67	U08019BR1974PTC001120	SARITA SAVING & INVESTMENT CO PVT LTD	ACTV	07-06-1974	ANICUT ROAD,DEHRION-SONE-ROHTAS	-	DEHRION-SONE-ROHTAS	BR
68	U08019BR1974PTC001121	RUPA SAVINGS & FINANCE CO PVT LTD	ACTV	13-06-1974	-	-	NARIAL BAZAR, MAD.	BR
69	U08019BR1974PTC001123	EAGLE SAVINGS FINANCE CO. PVT LTD.	ACTV	22-06-1974	SULTAN POKHAR FORBISHGANJ,PURNEA A.	-	PURNEA.	BR
70	U08019BR1974PTC001124	SHITAL SAVING & FINANCE CO PVT LTD	ACTV	25-06-1974	-	-	MADHUBANI BAZAR, PURNEA	BR
71	U08019BR1974PTC001125	BHOJPUR SAVINGS & FINANCE CO PVT LTD	ACTV	25-06-1974	-	-	GAPATIKUAM, ARRAH	BR
72	U08019BR1974PTC001127	CHATAN CREDIT & INVESTMENT CO PVT LTD	ACTV	03-07-1974	-	-	KACHARI RD., B.DEOGARH, S.P.	BR
73	U08019BR1974PTC001136	RUMANI FINANCE & SAVINGS CO PVT LTD	ACTV	25-07-1974	LAL BAZAR, BETIAH, DISTT. W.CHAMPARAN	-	CHAMPARAN	BR
74	U08019BR1974PTC001137	LANGUR CREDIT INVESTMENT CO PVT LTD	ACTV	26-07-1974	-	-	HIGH SCHOOL PARA, KATIHAR	BR
75	U08019BR1974PTC001138	CHIRAG SAVINGS & FINANCING CO.PVT LTD	ACTV	05-08-1974	-	-	MAURA CHOWK, CHAPRA, SARAN.	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
76	U08019BR1974PTC001139	SAJHA SAVING & FINANCE CO PVT LTD	ACTV	07-08-1974	-	-	CHOWK BAZAR, MONGHYR	BR
77	U08019BR1974PTC001140	BEGUSARAI CREDIT & INVESTMENT PVT LTD	ACTV	08-08-1974	-	-	KACHARI ROAD, BEGUSARAI	BR
78	U08019BR1974PTC001152	GAGAN SAVINGS & FINANCING CO PVT LTD	ACTV	03-09-1974	-	-	SALEMPUR, CHAPRA, DISTT. SARAN	BR
79	U08019BR1974PTC001153	SABO FINANCE PVT LTD	ACTV	09-09-1974	GUDRI ROAD, HANIPUR DISTT.VAISHALEE	-	VAISHALEE	BR
80	U08019BR1974PTC001162	PUNYARK CREDIT INVESTMENT CO PVT LTD	ACTV	19-10-1974	-	-	PANDASAK, PATNA.	BR
81	U08019BR1974PTC001166	GAK CREDIT INVESTMENT & CHIT FUND CO PVT LTD	ACTV	22-10-1974	-	-	HARDAYEL TAKIJ RD., KATI HAR	BR
82	U08019BR1974PTC001171	GOPALGANG SAVINGS & FINANCING CO PVT LTD	ACTV	05-11-1974	GOPAL GANJ MARKET, DISTT.GOPALGANJ	-	GOPALGANJ	BR
83	U08019BR1974PTC001172	SUKHMONY CHITS & INVESTMENT PVT LTD	ACTV	07-11-1974	CHANDI CHOWK, TRASEN ROAD,PATNA.	-	PATNA.	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
84	U08019BR197 4PTC001173	CHERUKARA BENEFIT FUND PVT LTD	ACTV	11-11-1974	RAMASARAY SINGH BLDG.,SALIMPUR, AHRA, PATNA-3.	-	SALIMPUR, AHRA, PATNA-3.	BR
85	U08019JH197 4PTC001175	RABINDRA SAVINGS & FINANCE CO PVT LTD	ACTV	23-12-1974	-	-	MAIN ROAD, RANCHI	BR
86	U08019JH197 4PTC001179	JIRADEI SAVING & FINANCE CO PVT LTD	ACTV	07-12-1974	-	-	MAIN RD., RANCHI	BR
87	U08019BR197 5PTC001183	SAMIR SAVING & FINANCE CO PVT LTD	ACTV	06-01-1975	-	-	SRI NANDAN ROAD, CHAPRA, SARAN	BR
88	U08019BR197 5PTC001184	SUGAM SAVING & FINANCING CO PVT LTD	ACTV	08-01-1975	GANDHI CHOWK, KISANGANJ,PURNEA.	-	PURNEA.	BR
89	U08019BR197 5PTC001185	ELEGENT SAVINGS & FINANCE CO PVT LTD	ACTV	13-01-1975	-	-	ALAMGANJ, PATNA	BR
90	U08031JH197 5PTC001191	SINGHBHUM CREDIT & INVESTMENT CO PVT LTD	ACTV	04-02-1975	PURLIA ROAD, P.O. MANGAOJAMSHEDPU R.	-	JAMSHEDPUR.	BR
91	U08019BR197 5PTC001192	NALANDA SAVINGS & FINANCE CO PVT LTD	ACTV	05-02-1975	-	-	RANCHI ROAD, BIHARSHARIFF	BR
92	U08019JH197 5PTC001195	SAHIBGANJ CREDIT &	ACTV	04-03-1975	SAHIBGANJ CHOWK BAZAR,	-	SANTHAL PARGANAS	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
		INVESTMENT CO PVT LTD			DUMKA,SANTHAL PARGANAS			
93	U08019BR1975PTC001197	NUPUR CREDIT & FINANCING CO PVT LTD	ACTV	07-03-1975	SONARTOLI, SIWAN, DISTT.SIWAN.	-	SIWAN.	BR
94	U08031BR1975PTC001198	HARDMEN'S SAVING UNIT PVT LTD	ACTV	07-03-1975	RD. NO.2, RAJENDRA NAGAR,PATNA-16	-	PATNA-16	BR
95	U08019BR1977PTC001278	DHARAUT CREDIT INVSTT. CO. PVT LTD.	ACTV	18-01-1977	AT+P.O-DHAROUT,DIST-GAYA.BIHAR.	-	BIHAR.	BR
96	U08019BR1977PTC001282	FAIDA SAVING & FINANCE CO PVT LTD	ACTV	16-03-1977	-	-	PASCHIM DARWAJA, PATNA CITY-8	BR
97	U08031BR1979PTC001404	PATNA INDUSTRIAL INVESTMENTS PVT LTD	ACTV	19-06-1979	B-6, INDUSTRIAL STATE, P.O.FALWAH, DIST. PATNA	-	FALWAH, DIST. PATNA	BR
98	U08019JH1980PTC001433	RAJESHWAR INVESTMENT & TRADING CO PVT LTD	ACTV	23-01-1980	BANSGORA, P.O. SIMANDIB,BOKARO STEEL CITY, DHANBAD,	-	BOKARO STEEL CITY, DHANBAD,	BR
99	U08031BR1980PTC001442	JAI CHANDIKA AUTO FINANCE PVT LTD	ACTV	07-03-1980	MOH.-POKHARIA, POST &DISTT.BEGUSARAI	-	DISTT.BEGUSARAI	BR
100	U08031BR1982PTC001599	VIJAY & VIKASH INVESTMENT & FINANCE PVT LTD	ACTV	05-02-1982	R K BHATTACHARYA ROAD,PATNA-800001	-	PATNA-800001	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
101	U08031BR198 2PTC001699	GOVINDA FINANCE & CONSTRUCTION PVT LTD	ACTV	20-10-1982	RAGHUNATH TOLA, POST AMISABAD,PATNA-2	-	PATNA-2	BR
102	U08031JH198 3PTC001754	ANKUR INVESTMENT AND FINANCE PVT LTD	ACTV	28-02-1983	BHURKUNDA BAZAR, DISTT.HAZARIBAGH.	-	HAZARIBAGH.	BR
103	U08019BR198 3PTC001831	SARAN HOLDINGS PVT LTD	ACTV	28-05-1983	SHIRAZ PLOT NO.99,SBI COLONY,KANKAR BAGH, PATNA	-	KANKAR BAGH, PATNA	BR
104	U08031BR198 3PLC001853	SOBHA SALES AND FINANCE LTD	ACTV	23-07-1983	NAVSHAKATI, BHAWAN, BUDH MARG,PATNA - 800001.	-	PATNA - 800001.	BR
105	U08031BR198 3PLC001882	SANJIWANI FINANCE & INDUSTRIAL INVESTMENT LTD	ACTV	26-09-1983	GIRIJA NIWAS BHAWAR POKHER,PATNA-4.	-	PATNA-4.	BR
106	U08019BR198 3PLC001906	RESEARCH SAVINGS FINANCE(INDIA)L TD	ACTV	29-11-1983	BY PASS ROAD,NEAR COMMERCECOLLEGE, KANKARBAGH, RAJENDRA	NAGAR,PAT NA-83016	NAGAR,PATNA- 83016	BR
107	U08031JH198 4PLC001939	SARVODAY COMMERCIAL FINANCE & INVESTMENT(IN DIA) LTD	LIQD	03-02-1984	BHAGIRATHI NEW BUILDINGMOHMENOD PUR LANE MAHENDRU,	,P.S- SULTANGA NJ,PATNA	,P.S- SULTANGANJ,P ATNA	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
108	U00800BR1984PTC001967	UJJWAL COMMERCIAL FINANCE PVT LTD	ACTV	28-03-1984	SARAYAGANJ,MUZAF FARPUR,P SSADAR	-	SADAR	BR
109	U00800BR1984PLC002022	VISHVA SHANTI FINANCE & INVESTMENT COMPANY LTD	ACTV	06-09-1984	VILLAGE TARAYAN P.O. TARAYAN,,DISTT.SARAN AN	-	,DISTT.SARAN	BR
110	U08031BR1984PTC002046	NEW ASHISH INVESTMENT & TRADING CO PVT LTD	ACTV	20-10-1984	URDU LIBRARY ROAD, MOTIHARI,DIST: EAST CHAMPARAN	-	DIST: EAST CHAMPARAN	BR
111	U08031BR1985PLC002206	BIHAR (PATNA) STOCK EXCHANGE ASSOCIATION LTD	ACTV	11-09-1985	M-18 SHRI KRISHNA NAGAR, PATNA1	-	1	BR
112	U08031BR1985PTC002246	SURYODAY COMMERCIAL FINANCE & INVESTMENT PVT LTD	ACTV	25-11-1985	GUDRI BAZAR, AT &P.O.&DIST.SITAMAR HI.	-	P.O.&DIST.SITAMARHI.	BR
113	U00800BR1986PTC002266	SARFRAZ SAVINGS & FINACE CO PVT LTD	ACTV	13-01-1986	COCHCHI SARAI CHAKBASULANEMUZA FFARPUR	-	MUZAFFARPUR	BR
114	U08019BR1986PLC002344	SHRE VISHNUPRIYA FINANCE &	ACTV	14-05-1986	CHANDANI CHOWK, CHHATA BAZARMUZAFFARPUR	-	MUZAFFARPUR.	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
		INVESTMENT LTD.						
115	U08031BR1986PLC002346	KAIMUR FINANCE LIMITED	ACTV	15-05-1986	SANGAM HOTEL BUILDING G.T.ROAD, DHARAMSHALL P.O SASARAM	ROHTAS	ROHTAS	BR
116	U08031BR1986PTC002360	STANDERD SAVINGS & INVESTMENTS COMPANY PVT. LTD.	ACTV	28-05-1986	GOLAGHAT CHOK,BHAGALPUR-812002	-	BHAGALPUR-812002	BR
117	U08019BR1986PTC002394	SHIVA PRIYA FINANCING AND INVESTMENT CO PVT LTD	ACTV	31-07-1986	-	-	KADAM KUAN PATNA	BR
118	U08031BR1986PTC002411	PROLATE COMMERCIAL PVT. LTD.	ACTV	25-08-1986	SAHAYA SADAN, CHOTI KALYANISHAHU ROAD, MUZAFFARPUR.	-	SHAHU ROAD, MUZAFFARPUR.	BR
119	U08019JH1986PLC002420	CHHOTANAGPUR FINANCIAL COMPANY LTD.	ACTV	01-09-1986	MAIN ROAD, POST & P S RANKARAJDISTT PALAMU.	-	DISTT PALAMU.	BR
120	U08019BR1986PTC002470	BHAGWATI COMMERCIAL FINANCE PVT. LTD.	ACTV	17-11-1986	AKHTA DISTT SITAMARHI. P.S.PURNAHIA.	-	PURNAHIA.	BR
121	U08019BR1986PLC002508	MAGADH AGRICULTURE	ACTV	30-12-1986	GAULSKHANI, P.O. SASARAM DIST.ROHTAS	-	ROHTAS	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
		FINANCE LIMITED						
122	U08019JH1987PTC002576	AROHI LEASING & DEVELOPMENT PVT LTD	ACTV	19-03-1987	-	-	LAKE AVENUE KANKE ROAD RANCH .	BR
123	U08031BR1987PLC002630	GODSHREE INVESTMENT LTD	ACTV	06-05-1987	WESTERN BORING CANNAL ROAD,PATNA	-	PATNA	BR
124	U08031BR1987PLC002652	S.R. FINANCE LTD	ACTV	03-06-1987	PUJA BAZAR MOTI JHEEL,MUZAFARPUR.	-	MUZAFARPUR.	BR
125	U08031BR1987PLC002694	SAARATHEE FINANCE & INVESTMENT COMPANY LTD	ACTV	24-07-1987	HOUSE NO 117 A DUTRA ASHOKRAJPATH PATNA-1.	-	RAJPATH PATNA-1.	BR
126	U08031JH1987PTC002733	BAIDYANATH PROPERTIES & INVESTMENTS PVT LTD	ACTV	08-09-1987	JHOUSAGARI P.O .& DISTT: DEOGHAR	-	AR	BR
127	U08019JH1987PLC002788	RAISE INDIA FINANCE & INVESTMENT COMPANY LTD	ACTV	30-11-1987	CHOWK BAZAR JUGSALAIJAMSHEDPUR-6	-	JAMSHEDPUR-6	BR
128	U08019BR1988PTC002837	YEOMENS FINANCE PVT LTD	ACTV	21-01-1988	NEAR SHARMA LODGE, MOHANPURPUNAI CHAK, PATNA-23.	-	PUNAI CHAK, PATNA-23.	BR
129	U08031JH1988PTC002867	POORVANCHAL NAV NIRMAN PVT LTD	ACTV	24-02-1988	AT 28, GOODWILL PROPERTIESBANK	PS. DISTT. DHANBAD BIHAR.	PS. DISTT. DHANBAD BIHAR.	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
					MORE, KATRAS ROAD, P.O &			
130	U08031BR1988PTC002967	REGENT SAVINGS AND FINANCE INDIA P. LTD.	ACTV	28-04-1988	HOUSE NO. M/451, LAJWANTINIKETAN, LOHIA NAGAR, KANKARBAG	COLONY, P. S.- KANKARBAGH PATNA	20	BR
131	U08011BR1988PLC003065	WELFARE HIRE PURCHASE COMPANY LIMITED.	ACTV	22-07-1988	AT-PURANI SARAI, P.O.- NATHNAGARDISTT- BHAGALPUR, P.S. NATHNAGAR,	, BIHAR.	, BIHAR.	BR
132	U08011BR1988PTC003073	TAKE-HOME TRADING & LEASING PVT LTD	ACTV	02-08-1988	57- A, OFF. DAKBUNGLOW ROAD, PATNA	-	PATNA	BR
133	U08019BR1988PTC003083	FLORET FINANCE (INDIA) PVT LTD	ACTV	11-08-1988	-	-	JAMAL ROAD, PATNA	BR
134	U00800JH1988PTC003124	SINGHBHUM SAVING & COMMERCIAL INVESTMENT LTD	ACTV	27-09-1988	34, TEMPLEROAD, PRAMATH NAGAR, HALUDBONI, JAMSHEDPUR-2.	-	HALUDBONI, JAMSHEDPUR-2.	BR
135	U08019BR1988PLC003151	AMBER INVESTMENT INDIA LTD.	ACTV	13-10-1988	-	-	AT EXHIBITION ROAD PATNA	BR
136	U08019BR1989PLC003239	GRAMIN VIKASH CREDIT LTD.	ACTV	02-01-1989	PATEL BABU ROAD, BHAGALPUR, P.S. BHAGALPUR, KOTWALI.	-	P.S. BHAGALPUR , KOTWALI.	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
137	U08011BR198 9PTC003269	ESS DEE HOLDINGS PVT LTD.	ACTV	27-01-1989	3, KHAS MAHAL, CHIRIRYANTANDPATN A-1, P.S.KANAKARBAGH	PATNA.	PATNA.	BR
138	U08011BR198 9PTC003292	MERCY INVESTMENT COMPANY PVT LTD.	ACTV	09-02-1989	KHUSRUPATTY P.O.RATNAPATTY,DIS TT. MADHEPURA. BIHAR.	-	DISTT. MADHEPURA. BIHAR.	BR
139	U08011BR198 9PTC003301	INTERDYNE MARKETING PRIVATE LIMITED	ACTV	16-02-1989	S.P.VERMA ROAD,PATNA.P.S.GAN DHI MAIDAN	PATNA.	PATNA.	BR
140	U08012JH198 9PLC003304	KAMLA SAVINGS & HOUSING DEVELOPMENT (INDIA) LTD.	ACTV	17-02-1989	H/O SRI SURAJMOHAN SRIVASTAVANEAR BEHARI G.H.SCHOOL	(MALVIYA MARG) BESIDES	D.N.PRINTERS HA	BR
141	U08011JH198 9PTC003318	MAGADH HOLDINGS PVT LTD.	ACTV	22-02-1989	SOUTH MANDIRI, PATNA.P.S.KOTWALI.	-	P.S.KOTWALI.	BR
142	U08011BR198 9PTC003322	KUNTAL FINANCE & INVESTMENT PVT LTD.	ACTV	23-02-1989	MOH. ALLALPATTI, P.O.DARBHANGA, DISTT. DARBHANGA.	-	, DISTT. DARBHANGA.	BR
143	U08011JH198 9PTC003334	CATHY FINANCE & LEASING COMPANY PVT LTD	ACTV	03-03-1989	15, RANCHI CLUB SHOPPINGCOMPLEX, RANCHI.	-	COMPLEX, RANCHI.	BR
144	U00800BR198 9PTC003337	SUPER STANDARD SAVINGS &	ACTV	06-03-1989	JAGARNATH RAM LANE,	KOTWALI BHAGALPU R.	KOTWALI BHAGALPUR.	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
		FINANCE COMPANY PVT LTD			JOGSAR, BHAGALPUR-812001, P.S.			
145	U00800BR1989PLC003338	NAVIN BHARTI SAVING & INVESTMENT (INDIA) LTD.	ACTV	06-03-1989	EAST LOHANIPUR, NEAR RAILWAYHINDENI, KADAMKUAN PATNA,	KADAM KUAN PATNA.	KADAM KUAN PATNA.	BR
146	U00800JH1989PLC003343	UNITED SMALL INVESTMENT LTD.	ACTV	08-03-1989	RISHI SADAN HAMID GANJ P.O.DALTON GANJ PALAMAU, P.S.	DALTON GANJ,	DALTON GANJ,	BR
147	U08012BR1989PTC003363	APNA ASHIANA PVT LTD	ACTV	29-03-1989	GANDHI CHOWK, MAHENDRU PATNA-6, P.S. PIRBAHORE, PATNA	-	, P.S. PIRBAHORE, PATNA	BR
148	U08012JH1989PLC003377	RAHUL HOUSING FINANCE LTD.	ACTV	06-04-1989	RATU ROAD, RANCHI BIHAR P.S.SUKHDEO, NAGAR, RANCHI.	-	SUKHDEO, NAGAR, RANCHI.	BR
149	U08019BR1989PLC003406	BIHAR CAPITAL FINANCIERS (INDIA) LTD.	ACTV	02-05-1989	-	-	JAMAL ROAD, PATNA.	BR
150	U08012BR1989PLC003409	SHEEVALAYA MARKETS INDIA LTD.	ACTV	05-05-1989	DIWAN MOHALLA TARAI PRASADLANE PATNA-8,	P.S.HAAJE-KALAN.	P.S.HAAJE-KALAN.	BR
151	U08011BR1989PTC003413	NORTH EASTERN LEASING PVT LTD.	ACTV	11-05-1989	161/2, SRI KRISHNA NAGAR, PATNA. P.S.BUDHA COLONY,	PATNA.	PATNA.	BR
152	U08019BR1989PLC003450	D.K.FINANCE (INDIA) LTD.	ACTV	09-06-1989	G.T.ROAD, P.O.SASARAM,	-	ROHTAS, P.S.SASARAM.	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
					DISTT.ROHTAS, P.S.SASARAM.			
153	U00800BR198 9PLC003452	DESHHIT GENERAL FINANCE & INVESTMENT LTD.	ACTV	09-06-1989	SHIVPURI (NEAR CARBON FACTORY)PATNA P.S.SHASTRINAGAR.	-	PATNA P.S.SHASTRINA GAR.	BR
154	U08011BR198 9PLC003457	ZENITH GENERAL FINANCE AND INVESTMENT COMPANY LTD.	ACTV	15-06-1989	GANESH MARKET, G.T.ROAD,SASARAM. P.S.SASARAM TOWN	ROHTAS.	ROHTAS.	BR
155	U00800BR198 9PTC003460	CHURAMAN (INDIA) FINANCE PRIVATE LIMITED	ACTV	21-06-1989	R K AVENUE, PATNA. P.S.KADAMKUAN PATNA.	-	KUAN PATNA.	BR
156	U00800BR198 9PLC003462	MANAV SANSADHAN VIKAS FINANCE & INVESTMENT (INDIA) LTD.	ACTV	22-06-1989	ROAD NO.12, RAJENDRA NAGARPATNA-16, P.S.KADAMKUAN,	PATNA.	PATNA.	BR
157	U00800BR198 9PLC003517	THE SOCIAL WELFARE SAVING & FINANCE LTD.	ACTV	10-08-1989	AT-SHAH MARKET,KHALIFABAG H P.S.	DIST- BHAGALPU R-812 001.	DIST- BHAGALPUR-812 001.	BR
158	U08019JH198 9PLC003581	YOUNG INDIA ROJGAR FINANCE LTD.	ACTV	29-09-1989	AT. & P.O.TAANTRI P.S.GIRIDIHDISTT. GIRIDIH (BIHAR).	-	DISTT. GIRIDIH (BIHAR).	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
159	U08012BR1989PTC003599	MADHYANCHAL TRADING & MANUFACTURING PRIVATE LIMITED	ACTV	06-10-1989	COAL DEPOT DEHRI-ON-SONEROHTAS, P.S. DEHRI-ON-SONE	-	ROHTAS, P.S. DEHRI-ON-SONE	BR
160	U08031JH1989PTC003606	DPSB INVESTMENTS PVT. LTD.	ACTV	19-10-1989	KUNJLAL STREET, UPPAR BAZAR, RANCHI, P.S. KOTWALI	-	RANCHI, P.S. KOTWALI	BR
161	U08012JH1989PTC003614	DWIVEDI CONSTRUCTION PVT. LTD.	ACTV	24-10-1989	AT. P.O. & P.S. JAITHATADALTONGAN J, DISTT. PALAMU	P.S. DALTON GANJ	P.S. DALTON GANJ	BR
162	U08012BR1989PTC003663	ABHINABA APARTMENTS PVT. LTD.	ACTV	22-11-1989	-	-	EAST BORING CANAL ROAD, PATNA.	BR
163	U08012BR1989PLC003693	JAYSHREE HOUSING & FINANCE LTD	ACTV	20-12-1989	PROFFESSOR COLONY SHIV PURIPATNA	-	PATNA	BR
164	U00800BR1990PLC003716	JANMANASH PRIYA FINANCE & INVESTMENT LTD	ACTV	08-01-1990	CHANDMARI ROAD IN THE HOUSE OFAWDHESH SINGH NEAR POLICE T P	D KANKARBA GA PATNA	D KANKARBAGA PATNA	BR
165	U08019JH1990PTC003722	EKDANTA MERCANTILE COMPANY PVT LTD	ACTV	10-01-1990	C/O INDUSTRIAL FUEL CO CHAWDAMANSION BANK MORE DHANBAD	-	MANSION BANK MORE DHANBAD	BR
166	U08012JH1990PTC003723	RIKKY PROPERTIES (INDIA) PVT LTD	ACTV	11-01-1990	B-DEOGHAR BIHAR P S DEOGHAR SD DEOGHAR DISTT. DEOGHAR	-	D DEOGHAR DISTT. DEOGHAR	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
167	U08011JH199 0PTC003748	SAYONARA LEASING PVT LTD	ACTV	19-01-1990	DURGA MANDIR ROAD HIRAPURDHANBAD P S DHANBAD	-	DHANBAD P S DHANBAD	BR
168	U00800BR199 0PTC003814	VIKRAM SHILLA FINANCE & INVESTMENT PVT. LTD.	ACTV	19-02-1990	HOUSE OF SRI ANADHESH SINGHNR.PETROL PUMP,BHAGALPUR ROAD,	, P.O. & GODDA- 814133.	, P.O. & GODDA- 814133.	BR
169	U08011BR199 0PTC003895	KUMAR CONTRACTORS & ENGINEERS (MONGHYR) PVT LTD	ACTV	23-02-1990	NEW MARKET MONGHER,P.S.- MUNGER,BIHAR.	-	P.S.- MUNGER,BIHAR.	BR
170	U00800BR199 0PTC003992	SONE BHADRA FINANCE INDIA PVT LTD	ACTV	04-04-1990	BHAKHARUA MORE PO. BHAKHARUAPATNA ROAD DISTT. AURANGABAD	DAUDNAGA R AURANGAB AD	DAUDNAGAR AURANGABAD	BR
171	U08011BR199 0PTC004008	JAGATODAY FINANCE PVT LTD	ACTV	17-04-1990	MAIN ROAD KANKARBAG PATNA PSKANKARBAG BIHAR	-	KANKARBAG BIHAR	BR
172	U00800BR199 0PTC004015	GLYMEX INDIA INVESTMENT & FINANCE PVT LTD	ACTV	19-04-1990	P O BAKHATIARPUR DISTT. PATNA P S BAKHTIARPUR PATNA	-	P S BAKHTIARPUR PATNA	BR
173	U08019JH199 0PTC004020	RAVICO FINANCE PVT LTD	ACTV	20-04-1990	82, HAZARIBAGH ROAD LALPURRANCHI PS LALPUR RANCHI	-	RANCHI PS LALPUR RANCHI	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
174	U08011BR199 0PLC004024	LOK-ASTHA FINANCE AND INVESTMENT INDIA LTD	ACTV	30-04-1990	BISCOMAUN COLONY SANDARPURKUMHRA R P O GULZARBAGH PATNA	-	KUMHRAR P O GULZARBAGH PATNA	BR
175	U08019BR199 0PTC004026	L.G.P FINANCE PVT. LTD.	ACTV	02-05-1990	-	-	G.T. ROAD, SASARAM	BR
176	U08019BR199 0PLC004029	PURITY FINANCE & INVESTMENT COMPANY LTD.	ACTV	04-05-1990	RANIPUR JHAUGANJ, PATNA CITYPATNA-1. P.S. PATNA CITY.	-	PATNA-1. P.S. PATNA CITY.	BR
177	U08012BR199 0PLC004033	HELIOS FINANCE & INVESTMENT LTD.	LIQD	08-05-1990	PANDOOI KOTHI BORING ROAD,PATNA-1.	-	PATNA-1.	BR
178	U08019BR199 0PLC004055	GRAMIN KALYAN SAVINGS INDIA LTD.	ACTV	22-05-1990	GUDRI CHOWK, HAZIPUR DISTT.VAISHALI.	-	VAISHALI.	BR
179	U08019BR199 0PTC004061	FACILE FINANCE & INVESTMENT PVT. LTD.	ACTV	25-05-1990	BANSE KOTHI, DIGHA GHAT PATNA.P.S. DIGHA PATNA.	-	P.S. DIGHA PATNA.	BR
180	U00800BR199 0PTC004062	FACILE FINANCE & LEASING PVT. LTD.	ACTV	29-05-1990	AT RANHAULI BASANTPUR, DISTT.SIWAN BIHAR, P.S. BASANTPUR.	-	SIWAN BIHAR, P.S. BASANTPUR.	BR
181	U08012BR199 0PLC004109	DHANSATTA HOUSING FINANCE & DEVELOPMENT INDIA LTD.	ACTV	27-07-1990	THANA ROAD, P.O. & P.S.SULTANGANJ, DISTT. BHAGALPUR.	-	SULTANGANJ, DISTT. BHAGALPUR.	BR
182	U00800BR199 0PLC004111	DHANSATTA SAVINGS & GENERAL	ACTV	27-07-1990	THANA ROAD, P.O. & P.S.SULTANGANJ, DISTT. BHAGALPUR.	-	SULTANGANJ, DISTT. BHAGALPUR.	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
		INVESTMENT INDIA LTD.						
183	U08012BR1990PTC004152	PATLIPUTRA HOUSING & DEVELOPMENT & FINANCE (INDIA) PVT.LTD.	ACTV	29-08-1990	WEST BORING CANAL ROAD, NEARDWARIKA MANDIR PATNA.	-	DWARIKA MANDIR PATNA.	BR
184	U08011BR1990PLC004155	KARGAHAR FINANCE LIMITED	ACTV	31-08-1990	AT BUXAR ROAD KARGHAR DISTTROHTAS (SASARAM) KARGHAR	-	ROHTAS (SASARAM) KARGHAR	BR
185	U08012BR1990PTC004175	SASARAM FINANCE COMPANY PVT.LTD.	ACTV	19-09-1990	G.T. ROAD, SASARAM DISTT.ROHTAS, P.S. SASARAM.	-	ROHTAS, P.S. SASARAM.	BR
186	U00800BR1990PLC004191	US WELFARE FINANCE LTD.	ACTV	11-10-1990	MAIN PURA NEAR POST OFFICEMAIN PURA PATNA.	-	MAIN PURA PATNA.	BR
187	U00800JH1990PLC004197	PRERNA ECONOMY LTD.	ACTV	12-10-1990	RADHA LOK BHAWAN (3RD FLOOR)NEAR NEW MARKET RATU ROAD,	P.S. SUKHDEON AGAR RANCHI.	P.S. SUKHDEONAGAR RANCHI.	BR
188	U00800BR1990PLC004198	LABY INVESTMENT INDIA LTD.	ACTV	15-10-1990	AT DIRA P.O. THAW GANJ P.S.CHAWK, PATNA CITY DISTT.	PATNA	PATNA	BR
189	U00800JH1990PLC004200	PHYBSON FINANCE & INVESTMENT COMPANY LTD.	ACTV	17-10-1990	PAGODA CHOWK HAZARIBAG P.S.SADAR THANA HAZARIBAG.	-	SADAR THANA HAZARIBAG.	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
190	U00800BR199 0PTC004203	DRUTGAMI FINANCE & INVESTMENT PVT.LTD.	ACTV	23-10-1990	A-70, PC. COLONY, AT P.O.KANKAR BAGH, PATNA-20.	-	KANKAR BAGH, PATNA-20.	BR
191	U08011BR199 0PLC004214	JANJAGRAN SAVINGS & FINANCE COMPANY LTD.	ACTV	30-10-1990	LOHANIPUR (EAST) PRITHAVI RAJPATH KADAMKUAN PATAN- 3. P.S.	KADAM KURAN PATNA.	KADAM KURAN PATNA.	BR
192	U08019BR199 0PLC004252	SAHAstra FINANCE COMPANY LIMITED	ACTV	04-12-1990	SASARAM ROHTAS BIHAR, P.S.SASARAM. ROHTAS.	-	SASARAM. ROHTAS.	BR
193	U08031BR199 0PTC004276	GARIBNATH INVESTMENT PVT.LTD.	ACTV	19-12-1990	KACCHI SARAI ROAD, P.O.KEDARNATH DISTT.	-	KEDARNATH DISTT.	BR
194	U08031BR199 1PLC004296	BRAHMCHARINI FINANCE & INVESTMENT (INDIA) LTD.	ACTV	08-01-1991	MASAUHRI HOSPITAL ROAD,MASAUHRI P.O. & P.S.	MASAUHRI DISTT. PATNA.	MASAUHRI DISTT. PATNA.	BR
195	U00800BR199 1PLC004298	ORDEAL SAVING & INVESTTMENT INDIA LTD.	ACTV	09-01-1991	MURTUZA CHAK MIRJANHAT P.O.MOJAHIDPUR P.S. MOZADHIDPUR.	DISTT. BHAGALPU R.	DISTT. BHAGALPUR.	BR
196	U08012BR199 1PTC004336	BITODAY HOUSING FINANCE PVT.LTD.	ACTV	07-02-1991	P.O. PIRO (BHOJPUR) BIHAR, P.SPIRO (BHOJPUR BIHAR)	-	PIRO (BHOJPUR BIHAR)	BR
197	U08011BR199 1PTC004340	B.V. FINSERS AND SERVICES CO. PVT.LTD.	ACTV	08-02-1991	KTHAAL BARI, DARBHANGA,	-	DARBHANGA, TOWN.	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
					P.S.DARBHANGA, TOWN.			
198	U08011BR199 1PTC004343	LOKPRIYA HOMES PVT.LTD.	ACTV	12-02-1991	DHIRAJ COMMERCIAL COMPLEX,BORING ROAD, PATNA-1.	-	BORING ROAD, PATNA-1.	BR
199	U08011BR199 1PLC004354	MITHILANCHAL DHANSAKTI LEASING & HIRE PURCHASE COMPANY INDIA LTD.	ACTV	15-02-1991	MIRZAPUR, P.O. & P.S. LALBAGH,DARBHANG A.	-	DARBHANGA.	BR
200	U08019BR199 1PLC004355	MITHILANCHAL DHANSAKTI SAVING & GENERAL INVESTMENT INDIA LTD.	ACTV	15-02-1991	MIRZAPUR, P.O. & P.S. LALBAGH,DARBHANG A.	-	DARBHANGA.	BR
201	U08019BR199 1PLC004367	KARMODAY FINANCE & INVESTMENT COMPANY LTD.	ACTV	21-02-1991	NEW AREA PIPARPANTI GAYA, P.O.P.S. GAYA.	-	P.S. GAYA.	BR
202	U08011JH199 1PTC004369	SGH BUILDERS & FINANCING COMPANY PVT. LTD.	ACTV	22-02-1991	LALPUR CHOWK RANCHI, P.S. LALPUR RANCHI.	-	PUR RANCHI.	BR
203	U08019BR199 1PLC004375	SUMARG SAVINGS & FINANCE LTD.	ACTV	28-02-1991	TEMPLE ROAD, BARARI,BHAGALPUR- 3.	-	BHAGALPUR-3.	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
204	U08011BR1991PLC004380	JAIMANGLA ECONOMY AND SERVICES LTD.	ACTV	07-03-1991	AT & P.O. ROSERA, DISTT.SAMASTIPUR.	-	SAMASTIPUR.	BR
205	U08011BR1991PLC004392	CAPUT SAVINGS & FINANCE INDIA LTD.	ACTV	15-03-1991	SWAMI VIVEKANAND ROAD, ADAMPUR.P.O. & P.S. BHAGALPUR, DIST.	BHAGALPUR, P.S. BHAGALPUR.	BHAGALPUR, P.S. BHAGALPUR.	BR
206	U08011JH1991PTC004397	URBAN HIRE PURCHASE (INDIA) PVT.LTD.	ACTV	18-03-1991	97, BURDWAN COMPOUND RANCHI-1,LALPUR, POLICE STATION.	-	LALPUR, POLICE STATION.	BR
207	U08011JH1991PLC004423	SATYODAY SAVINGS & INVESTMENT COMPANY LTD.	ACTV	09-04-1991	NEAR POOTKI THANA,P.O. KUSUNDADIST. DHANBAD BIHAR.	-	DIST. DHANBAD BIHAR.	BR
208	U00800JH1991PLC004430	CHIVELLIER FINANCE & SERVICES (INDIA) LTD	ACTV	12-04-1991	RELIGARA COLLERY AT &P.O.RELIGARAH COLLIERY,	HAZARIBAGH	HAZARIBAGH	BR
209	U08011BR1991PLC004444	JEETODAY SAVINGS & INVESTMENT COMPANY LTD.	ACTV	24-04-1991	AT SAWARAJPURI ROAD, P.O. GAYAP.S. KOTWALI GAYA.	-	P.S. KOTWALI GAYA.	BR
210	U08011JH1991PLC004455	SUNBEAM MARKETING LTD	ACTV	01-05-1991	SHIUA BHAWAN POLICE LINE ROADBHAGALPUR P S KOTWALI	BHAGALPUR.	BHAGALPUR.	BR
211	U08011BR1991PLC004459	HELPER SAVINGS & FINANCE LTD	ACTV	03-05-1991	K B LAL ROAD P O & P S NATHNAGAR DISTT. BHAGALPUR	-	NAGAR DISTT. BHAGALPUR	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
212	U08012BR199 1PLC004462	ARYANS INDIA HOUSING FINANCE LTD	ACTV	07-05-1991	BIBIGANJ DANAPUR PATNA P SDANAPUR PATNA	-	DANAPUR PATNA	BR
213	U08031BR199 1PTC004470	LIFE IMPROVEMENT SERVICES PVT LTD	ACTV	10-05-1991	GOBARI MAUKHALISHPUR BANJARIAEAST CHAMPARAN	-	EAST CHAMPARAN	BR
214	U08031BR199 1PTC004472	TRIKALDARSHI INVESTMENTS PVT LTD	ACTV	13-05-1991	DHAKA RAMCHANDRA P O DHAKA P SDHAKA	-	DHAKA	BR
215	U08011BR199 1PLC004473	HAMARA INDIA SAVINGS & BENEFIT COMPANY LTD	ACTV	13-05-1991	410, ASHIANA PLAZA BUDH MARGPATNA P S KOTWALI	-	PATNA P S KOTWALI	BR
216	U08011BR199 1PTC004509	GEMMA INVESTMENTS INDIA PVT. LTD.	ACTV	01-07-1991	AT MOHANPUR, PUNAICHAK, P.S.SHASTRI NAGAR, PATNA.	-	SHASTRI NAGAR, PATNA.	BR
217	U08031JH199 1PLC004524	NORTH FRONTIER FINANCE COMPANY LTD.	ACTV	12-07-1991	LINE BAZAR, PURNEA P.S. LINEBAZAR,	-	BAZAR,	BR
218	U08011BR199 1PTC004525	OSHICO FINANCE & INVESTMENT PRIVATE LIMITED	ACTV	12-07-1991	SAHAY BHAWAN, JOGSAR, BHAGALPUR, P.S. SADAR BHAGAL	PUR.	PUR.	BR
219	U08011JH199 1PTC004526	L.P. COMMERCIAL FINANCE	ACTV	15-07-1991	C/O. SANJAY MEDICAL HALLSALIMPUR, AT & P.O. DISTT	CHAPRA, PS. CHAPRA	CHAPRA, PS. CHAPRA	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
		COMPANY PVT. LTD.						
220	U08011JH199 1PTC004534	PANCH PARMESHWAR INVESTMENT PVT. LTD.	ACTV	17-07-1991	GOSAIN TOLA, PATLIPUTRA,PATNA- 13, P.S. PATLIPUTRA,	PATNA-13.	PATNA-13.	BR
221	U00800BR199 1PLC004538	JANVEST FINANCE COMPANY LTD.	ACTV	24-07-1991	C/O CHOUDHARY READY MADE NEARCOOPRATIVE BANK, GATE STN.	RD. LAHERIASA RAI DARBHANG A	P.S. LAHERIASARI	BR
222	U08031JH199 1PTC004551	SANTWANA FINANCE & INVESTMENT COMPANY PVT. LTD.	ACTV	31-07-1991	NEW AREA, 5, BISAR TALAB,GAYA-1, P.S. CIVIL LINES.	-	GAYA-1, P.S. CIVIL LINES.	BR
223	U08031JH199 1PLC004553	KARMATH SAVINGS & INVESTMENT COMPANY LTD.	ACTV	31-07-1991	ANAND BAZAR 51, SWARAJPURI RD,1ST FLOOR, GAYA, P.S. CIVIL	LINES, GAYA.	LINES, GAYA.	BR
224	U00800JH199 1PLC004573	ASHTPATI SAVINGS & FINANCE (INDIA) LTD.	ACTV	19-08-1991	PETHIA BAZAR,P.O.DANAPUR CANTTPATNA	-	PATNA	BR
225	U08012JH199 1PTC004584	JAGATPRABHA INVESTMENTS (INDIA) PVT.LTD.	ACTV	27-08-1991	AT.HOUSING COLONY,Q.NO.J/114,P .O.& P.S.BARARI,DISTT.	BHAGALPU R	BHAGALPUR	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
226	U08019BR199 1PTC004588	ANG SAVING & FINANCE PVT. LTD.	ACTV	04-09-1991	BHIKANPUR, BHAGALPUR P.S.KOTWALI, BHAGALPUR.	-	KOTWALI, BHAGALPUR.	BR
227	U08011BR199 1PLC004592	INWAYS SAVING & INVESTMENT (INDIA) LTD.	ACTV	04-09-1991	SUBZI BAGH PATNA P.O. BANKIPURP.S. BGANKIPUR.	-	P.S. BGANKIPUR.	BR
228	U08031BR199 1PLC004600	SATYADARSHI SAVING & FINANCE INDIA LTD.	ACTV	09-09-1991	ROAD NO. 10A, RAJENDRA NAGAR,PATNA. P.S. KADAM KUAN PATNA.	-	PATNA. P.S. KADAM KUAN PATNA.	BR
229	U08031BR199 1PLC004608	BARHARWA FINANCE LTD.	ACTV	16-09-1991	BARHARWA, C/O. MIHIJAM HOMOEOPHARMACY BINDUDHAM PATH, P.O.	BARHARWA, DISTT. SAHIBGANJ- 1.	BARHARWA, DISTT. SAHIBGANJ-1.	BR
230	U08011BR199 1PLC004611	JYOTI ECONOMY (INDIA) LIMITED	ACTV	18-09-1991	PREM ROAD, LAKHIBAGH MASAURHI.P.O. MASAURHI, DISTT. PATNA.	-	P.O. MASAURHI, DISTT. PATNA.	BR
231	U08011BR199 1PLC004619	BARL INDIA FINANCE & INVESTMENT COMPANY LTD.	ACTV	26-09-1991	MEHSAUL ROAD, SITAMARHISITAMARHI -843 301.	-	SITAMARHI-843 301.	BR
232	U08031BR199 1PTC004632	HARIKRIPA FINANCE & INVESTMENT (INDIA) PVT. LTD.	ACTV	04-10-1991	MISHRA COMPLEX, MAHANPUR ROAD,SAMASTIPUR, BIHAR.	-	SAMASTIPUR, BIHAR.	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
233	U08031BR199 1PTC004633	ANMU FINANCE (INDIA) PVT. LTD.	ACTV	04-10-1991	KARAMGANJ, NAKA NO. 6, LAHERIASARAI DARBHANGA.	-	LAHERIASARAI DARBHANGA.	BR
234	U08012JH199 1PLC004636	SATYADARSHI HOUSING FINANCE & DEVELOPMENT INDIA LTD.	ACTV	08-10-1991	BRAJNIWAS BALDEO, BHAWANCOMPUS PUNAICHAK NEAR, NEW	SECRETARI ATE PATNA P.S.	SHASTRI NAGAR, PATNA.	BR
235	U08031JH199 1PTC004656	RIDEX ECONOMY SAVING & FINANCE COMPANY PVT.LTD.	ACTV	29-10-1991	KACCHI SARAI ROAD, NEAR AMARCINEMA, MUZAFFARPUR, P.S.	KACCHI SARAI, MUZAFFAR PUR.	KACCHI SARAI, MUZAFFARPUR.	BR
236	U08031BR199 1PLC004657	IXL FINANCE LIMITED	ACTV	29-10-1991	MIG-305, PEOPLES HOUSING CO- OPERATIVE SOCIETY, KANKAR	BAGH PATNA.	BAGH PATNA.	BR
237	U00800JH199 1PLC004663	VISHAL SAVINGS INDIA LTD.	ACTV	04-11-1991	VISHAL BHAWAN, RAJEEV NAGAR, NEW PATLI PUTRA COLONY,	PATNA-23	PATNA-23	BR
238	U00800JH199 1PTC004666	SUKHODAY SAVINGS & INVESTMENT (INDIA) PVT. LTD.	ACTV	11-11-1991	MAIN ROAD, KANKARBAG PATNA- 20, P.S. KANKARBAGH, PATNA.	-	P.S. KANKARBAGH, PATNA.	BR
239	U08011JH199 1PTC004671	OMCA CREDIT & INVESTMENT PVT. LTD.	ACTV	15-11-1991	MORCHA CHOWK PATNACITY PATNA-8, P.S. CITY CHOWK PATNACITY	-	, P.S. CITY CHOWK PATNACITY	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
240	U08031JH199 1PTC004684	SEVAYATAN FINANCE PVT. LTD.	ACTV	25-11-1991	7, NARMADA, APARTMENT VISHWASADAN, EXHIBITION ROAD,	PATNA-1.	PATNA-1.	BR
241	U00800BR199 1PLC004687	BAHUMUKHI GENERAL FINANCE AND INVESTMENT INDIA LTD.	ACTV	28-11-1991	KANKAR BAGH ROAD, NEAR TIWARIBECHAR, PATNA-20, P.S.	KANKARBA GH PATNA	KANKARBAGH PATNA	BR
242	U08011JH199 1PTC004697	SHIVA HIRE PURCHASE PVT. LTD.	ACTV	09-12-1991	254, GRAND APARTMENT, FRAZERROAD, PATNA, P.S. KOTWALI	PATNA.	PATNA.	BR
243	U00800BR199 1PLC004702	POLYACTIVE FINANCE INDIA LTD.	ACTV	21-12-1991	MR. SURESH KUMAR, AT.NAURANGABAD P.O. DIGHI KALA	HAZIPUR DISTT. VAISHALI	HAZIPUR DISTT. VAISHALI	BR
244	U08012JH199 1PTC004705	TUTU HOUSING DEVELOPEMENT & FINANCE PVT. LTD.	ACTV	12-12-1991	ROAD, NO. 5, ASHOK NAGAR, P.O.ASHOK NAGAR, DISTT. RANCHI-2.	-	ASHOK NAGAR, DISTT. RANCHI- 2.	BR
245	U08012BR199 1PLC004707	UNITED INDIA HOUSING DEVELOPMENT & FINANCE LTD.	ACTV	13-12-1991	PUNAI CHAK DEVIMANDIR, P.S.SHASTRINAGAR, PATNA.	-	SHASTRINAGAR, PATNA.	BR
246	U08012BR199 1PLC004708	GRACIOUS HOUSING FINANCE (INDIA) LTD.	ACTV	13-12-1991	42, KIDWAIPURI, PATNA. P.S.KOTWALI, PATNA.	-	KOTWALI, PATNA.	BR
247	U00800JH199 1PTC004719	SERVICES FINANCE	ACTV	23-12-1991	I A S COLONY KIDWAIPURI,PATNA.	-	PATNA.	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
		INVESTMENT & LEASINGS PVT. LTD.						
248	U00800BR1992PLC004727	ACHAYABAT FINANCE & INVESTMENT(IN DIA) LTD.	ACTV	03-01-1992	HOUSE OF RAJENDRA PD. SINGHHARISH ENGINEERING WORKS	KADAMKUAN,	,PATNA.P.S.-KADAMKUAN PATNA.	BR
249	U00800JH1992PLC004728	SHREE RACHNA ECONOMIC LTD.	ACTV	03-01-1992	JAI PRAKASH CHOWCK. PO &P.S.MIRGANJ,DISTT. GOPALGANJ,	P.S.-MIRGANJ. GOPALGANJ.	P.S.-MIRGANJ. GOPALGANJ.	BR
250	U08019BR1992PTC004731	ARCHANDA HOUSING DEVELOPMENT PVT LTD.	ACTV	07-01-1992	HOUSE OF SRI D.N. PRAJAPATI,SALIMPUR AHRA,PATNA.PS	GANDHI-MAIDAN, PATNA.	GANDHI-MAIDAN, PATNA.	BR
251	U08019JH1992PLC004740	LOKRANJAN INDUSTRIAL FIANNCE INVESTMENT CO. (INDIA) LTD.	ACTV	14-01-1992	P.O. & P.S SUBHAN KARPURDISTT. DARBHANGA. PS.	SUBHANKA RPUR.	SUBHANKA RPUR.	BR
252	U08031JH1992PLC004741	SUMERU INVESTMENT LTD.	ACTV	14-01-1992	MIG FLAT-H1/6 HARMO HOUSINGCOLONY P.O. HARMO HOUSING	COLONY RANCHI P.O. ARGORA,	RANCHI.	BR
253	U08031JH1992PLC004743	CROMPTION FINANCE & HIRE PURCHASE CO. INDIA LTD.	ACTV	15-01-1992	THANA ROAD, DALTONGANJ,DALTO NGANJ.	-	DALTONGANJ.	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
254	U08031BR199 2PLC004747	HELPLINE FINANCE INDIA LTD.	ACTV	16-01-1992	VIJAY MARKET THANA ROAD,KHAGARIA, PS. KHAGARIA.	-	KHAGARIA, PS. KHAGARIA.	BR
255	U08031JH199 2PTC004750	PANCHALI FINANCE CO. PVT LTD.	ACTV	17-01-1992	GURUDWARA ROAD, GAYA, P.S.KOTWALI GAYA, BIHAR.	-	KOTWALI GAYA, BIHAR.	BR
256	U08019JH199 2PLC004751	RAJMAPA SAVING HIRE PURCHASE & CONSTRUCTION INDIA LTD.	ACTV	17-01-1992	NO. E/69, PC. COLONY KANKARBAGH, PATNA. PS. KANKAR BAGH.	-	BAGH, PATNA. PS. KANKAR BAGH.	BR
257	U08019JH199 2PLC004758	ASHIYA ECONOMY INDIA LTD.	ACTV	23-01-1992	WEST BOKARO GHATO TAND HAZARIBAGH(BIHAR) PS. GHANTO TAND,	HAZARIBAG H.	HAZARIBAGH.	BR
258	U08012JH199 2PLC004768	B.G.LAND DEVELOPMENT & HIRE PUCHASE LTD.	ACTV	30-01-1992	WEST BORING CANAL ROAD, IN THEHOUSE OF S.D.PRASAD, PATNA	KRISHNAPU R, PATNA.	KRISHNAPUR, PATNA.	BR
259	U00800JH199 2PTC004776	RAJDAAN SAVING & INVESTMENT (INDIA) PVT. LTD.	ACTV	06-02-1992	MACCHARHATH PATNA CITY PATNA.P.S. PATNA CITY.	-	P.S. PATNA CITY.	BR
260	U00800BR199 2PLC004794	GULDASTA FINANCE & INVESTMENT (INDIA) LTD.	ACTV	20-02-1992	SUMITRA SADAN P.B. BUDHACOLONY, BORING CANAL ROAD,	PATNA-1	PATNA-1	BR
261	U08031JH199 2PLC004797	RASHMIRATHI FINANCE & LTD.	ACTV	25-02-1992	POONDOI KOTHI BORING ROAD,PATNA-1.	-	PATNA-1.	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
262	U08019JH199 2PLC004810	URBAN ECONOMY INDIA LTD.	ACTV	04-03-1992	ANATHALAYA ROAD, K.B. LAL ROADP.O. & P.S. NATHNAGAR, DIST.	BHAGALPU R.	BHAGALPUR.	BR
263	U00800JH199 2PLC004818	PACO INDIA SAVING & FINANCE COMPANY LTD.	ACTV	06-03-1992	-	-	DUMRA ROAD, SITAMARHI-2	BR
264	U08031JH199 2PLC004819	R.M.B. FINANCE COMPANY LIMITED	ACTV	06-03-1992	G.T. ROAD, SASARAM DISTT.ROHTAS.	-	ROHTAS.	BR
265	U00800JH199 2PLC004827	JIWAN KALYAN SAVINGS & INDUSTIRAL INVESTMENT LTD.	ACTV	11-03-1992	DIGWADIH NO. 10, P.O. JEALGORA P.O.S DIST DHANBAD.	-	GORA P.O.S DIST DHANBAD.	BR
266	U08031BR199 2PTC004828	JANKUBER INVESTMENT PVT. LTD.	ACTV	12-03-1992	B/146 KANKARBAGH COLONYPATNA-20.	-	PATNA-20.	BR
267	U08012JH199 2PTC004842	SHREE BAHUJAN AWAS NIRMAN KOS PVT. LTD.	ACTV	26-03-1992	-	-	HINOO P.O. HINOO, DISTT RANCHI	BR
268	U08031JH199 2PTC004850	RUNGTA INVESTMENTS PVT. LTD.	ACTV	31-03-1992	210, ASHIANA PLAZA, BUDH MARG,PATNA, P.S. KOTWALI, PATNA.	-	PATNA, P.S. KOTWALI, PATNA.	BR
269	U08019JH199 2PTC004869	PARAS ECONOMY & VANIJYA PVT. LTD.	ACTV	22-04-1992	PARASAD SADAN OFF FRASER ROADPATNA- 1	-	PATNA-1	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
270	U08031JH199 2PTC004877	SHREE GREENGOLD INVESTMENTS PVT.TLD.	ACTV	29-04-1992	32, DINDLI ENCLAVE KADAMAJALMSHEDPU R, P.S. RADMA	-	JALMSHEDPUR, P.S. RADMA	BR
271	U08012JH199 2PLC004882	MITASHI HOUSING AND INVESTMENTS LTD.	ACTV	05-05-1992	-	-	BORING ROAD, PATNA-1	BR
272	U08031JH199 2PTC004892	FORTUNATE INVESTMENTS (INDIA) PVT.LTD.	ACTV	11-05-1992	SARAWGI HOUSE J.J. ROAD,RANCHI	-	RANCHI	BR
273	U08011JH199 2PLC004902	NIR FINANCE COMPANY INDIA LTD.	ACTV	20-05-1992	57-A DAK BUNGLOW ROAD, PATNAP.O. PATNA, P.S. KOTWALI	DISTT. PATNA	DISTT. PATNA	BR
274	U00800JH199 2PTC004907	PATLA SAVINGS & INVESTMENT PVT.LTD.	ACTV	25-05-1992	GANJ NO. 2, BETTIAH P.O.BETTIAH DISTT. WEST CHAMPARAN	P.S. BETTIAH.	P.S. BETTIAH.	BR
275	U08019JH199 2PLC004919	PRATINIDHI SAVINGS & INVESTMENT (INDIA) LTD.	ACTV	02-06-1992	CHOWK SHIKARPUR PATNA SAHIBPATNA.	-	PATNA.	BR
276	U08031JH199 2PLC004931	VINAY SECURITIES (INDIA) LTD.	ACTV	08-06-1992	MANGAL PANDEY ROAD,ARAH (BIHAR) 802301	-	ARAH (BIHAR) 802301	BR
277	U00800JH199 2PLC004936	JANSARTHI INDUSTRIAL & FINANC (INDIA) LTD.	ACTV	11-06-1992	NIRSA CHATTI G.T. ROAD,DISTRICT DHANBAD.	-	DISTRICT DHANBAD.	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
278	U08031JH199 2PTC004939	HARSHMONI INVESTMENT & CONSULTANTS (INIDA) PVT. LTD.	ACTV	15-06-1992	48-A, ASSIANA GARDEN P.O.SONARI E. JAMSHEDPUR.	BIHAR.	BIHAR.	BR
279	U08031BR199 2PTC004941	KING FINANCE AND LEASING COMPANY PVT. LTD.	ACTV	15-06-1992	NORTH MARKET ROAD, UPPARBAZAR RANCHI, P.S. KOTWALI	RANCHI.	RANCHI.	BR
280	U08031BR199 2PLC004946	AMAEX ECONOMICO (INDIA) LTD.	ACTV	16-06-1992	D.B.ROAD, PATNA.P.S. KOTWALI, PATNA.	-	P.S. KOTWALI, PATNA.	BR
281	U08031JH199 2PLC004949	SOCIAL INVESTMENT & FINANCE INDIA LTD.	ACTV	18-06-1992	STATION ROAD, P.O. & P.S.JAMTARA DISTT. DUMKA	-	JAMTARA DISTT. DUMKA	BR
282	U08031BR199 2PLC004953	ASD INDUSTRIAL FINANCE (INDIA) LTD.	ACTV	24-06-1992	DIWAN MOHALLA SIRIGHAT PATNA.CITY PATNA-8	-	CITY PATNA-8	BR
283	U08031JH199 2PLC004954	KAUTILYA ECONOMY LTD.	LIQD	24-06-1992	ANAND BAZAR DANAPUR CANTT.PATNA.	-	PATNA.	BR
284	U08011JH199 2PLC004970	KRISHI PRAGATI SAVINGS INDIA LTD.	ACTV	17-07-1992	G.T. ROAD, AURANGABAD,P.S. AURANGABAD	-	P.S. AURANGABAD	BR
285	U08031BR199 2PLC005000	BOSTON SAVINGS INDIA LTD.	ACTV	10-08-1992	RAJGARIA CENTRE EXHIBITIONROAD, PATNA-1	-	ROAD, PATNA-1	BR
286	U08019BR199 2PLC005003	SAGAR SAVING INDIA LTD.	ACTV	11-08-1992	AT & P.O. & P.S. KADAM KUANIPATNA.	-	PATNA.	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
287	U08011BR199 2PTC005007	DUMRAON COMMERCIAL CREDIT AND FINANCE PVT. LTD.	ACTV	12-08-1992	CHAWK BAZAR ROAD, DUMRAON,BUXAR P.S. DUMRAON BUXAR	-	BUXAR P.S. DUMRAON BUXAR	BR
288	U08031BR199 2PLC005008	VARSHA MULTICOM FINANCE LTD.	DFNT	12-08-1992	-	-	BARMASIA DHANBAD,P.S. DHANSARA	BR
289	U08031BR199 2PLC005014	INDUS ECONOMY LTD.	ACTV	20-08-1992	SHANTI BHAWAN BEHIND BHOLATAKIES, SAMASTIPUR.	-	TAKIES, SAMASTIPUR.	BR
290	U08031BR199 2PTC005019	SHAHABADI SAVINGS & FINANCE PVT. LTD.	ACTV	24-08-1992	BICHALI ROAD, ARRAH DISTT.BHOJPUR BIHAR.	-	BHOJPUR BIHAR.	BR
291	U00800BR199 2PTC005029	HAMARPARIWAR FINANCE & INVESTMENTS PVT. LTD.	ACTV	28-08-1992	EKDARI (CHBURADANA) P.O.CHOURADANA, DISTT. EAST	CHAMPRAN.	CHAMPRAN.	BR
292	U08031BR199 2PLC005034	YNMO INDUSTRIAL FINANCE LTD.	ACTV	03-09-1992	DR T N BANERJEE ROADCHHAJU BAGH PATNA-16	-	CHHAJU BAGH PATNA-16	BR
293	U08031BR199 2PTC005043	NANCY SAVINGS & DEVELOPERS INDIA P LTD.	ACTV	14-09-1992	RAJENDRA NAGAR ROAD NO.2 B HO-USE NO. 58 PATNA PS KADAM KUAN	PATNA	PATNA	BR
294	U08019BR199 2PLC005045	MASTER SAVING & LEASING INDIA LTD.	ACTV	15-09-1992	KALI BAGH BETTIAH WEST CHAMPA-RAN PS BETTIAH.	-	RAN PS BETTIAH.	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
295	U00800JH199 2PTC005060	PRITI ECONOMY P LTD.	ACTV	23-09-1992	NEW AREA HAMID GANJ DALTONGANJ PS DALTONGANJ PALAMU	-	GANJ PS DALTONGANJ PALAMU	BR
296	U00800BR199 2PLC005063	GOLDEN PIKE FINANCE & INVESTMET INDIA LTD.	ACTV	25-09-1992	PRAGATI COMPLEXNEAR KRISHNA TALKIES MAIN ROAD	BUXAR DISTT. BUXAR PS BUXAR	BUXAR DISTT. BUXAR PS BUXAR	BR
297	U00800BR199 2PLC005064	ARYANS INDIA SAVINGS & INVESTMENT LTD.	ACTV	25-09-1992	AT TAKIYAPERSATI CHAURA PO DIGHA	DISTT. PATNA -12	PS DANAPUR	BR
298	U00800BR199 2PLC005065	HAPPY LIFE FINANCE INDIA LTD.	ACTV	28-09-1992	GEETA COMPLEXBORING ROAD CROSSING PATNA-1	P.S.SRIKRIS HNA PURI PATNA	P.S.SRIKRISHNA PURI PATNA	BR
299	U08031JH199 2PLC005070	ADARSH SAVINGS & HOUISNG DEVELOPMENT COMPANY LTD.	ACTV	12-10-1992	BANK MORE DHANBAD, P.S. BANKMORE POLICE STATION DHANBAD.	-	MORE POLICE STATION DHANBAD.	BR
300	U08031BR199 2PLC005072	COPECK SAVINGS & INVESTMENT (INDIA) LTD.	ACTV	13-10-1992	KATIKI BAZAR, TOWER CHOWK, P.OLAL BAGH, DISTT. DARBHANGA P.S	TOWN THANA DARBHANG A.	TOWN THANA DARBHANGA.	BR
301	U08011BR199 2PLC005073	GRAND ECONOMY INDIA LTD.	ACTV	13-10-1992	SHARMA BUILDING PACH MOHAN DALTONGANJ BAZAR,DISTT.PALAMA U	BIHAR	BIHAR	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
302	U08031JH199 2PTC005080	KALYAN ECONOMY PVT. LTD.	ACTV	20-10-1992	QR. NO. 27/1, RLY COLONY,ADITYAPUR, JAMSHEDPUR.	-	ADITYAPUR, JAMSHEDPUR.	BR
303	U08019JH199 2PLC005092	HAMSAFAR HOUSING & GENERAL FINANCE LTD.	ACTV	29-10-1992	NEAR RAY TALKIES DHANBAD BANKMORE, P.O. DHANBAD, P.S. BANK	MORE DHANBAD.	MORE DHANBAD.	BR
304	U08031BR199 2PLC005095	SVARABHAKTI FINANCE INDIA LTD.	ACTV	02-11-1992	RAM BABUCHAK MOTIHARI EASTCHAMPARAN BIHAR.	-	CHAMPARAN BIHAR.	BR
305	U08031BR199 2PLC005097	A.D.V. SAVING ANDE INVESTMENT (INDIA) LTD.	ACTV	04-11-1992	AT & P.O. NAYA BAZAR BETTIAHWEST CHAMPARAN.	-	WEST CHAMPARAN.	BR
306	U00800BR199 2PLC005101	HARSH ECONOMY SERVICES LTD.	ACTV	06-11-1992	SOUTH BHATA PURANEABIHAR- 854301.	-	BIHAR-854301.	BR
307	U08031BR199 2PLC005110	LASS COMMERCIAL CREDIT & INVESTMENT COMPANY LIMITED.	ACTV	18-11-1992	-	-	SASARAM P.S.- ROHTAS,BIHAR.	BR
308	U08019BR199 2PLC005111	SAIROUS ECONOMY INDIA LIMITED.	ACTV	18-11-1992	EXHIBITION ROAD,P.S.- GANDHINAGAR,PATN A,BIHAR.	-	NAGAR,PATNA,B IHAR.	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
309	U08031BR199 2PTC005114	S.J. INVESTMENT & FINANCE PVT.LTD.	ACTV	20-11-1992	ILAM RAM CHOWK, GANJ NO. 2,P.O. & DISTT. BETTIAH, P.S.	WEST CHAMPARA N.	WEST CHAMPARAN.	BR
310	U08031JH199 2PTC005121	M S VANIJYA PVT.LTD.	ACTV	26-11-1992	EASTERN NAWADAH ARRAH (BIHAR)P.S. NAWADAH BIHAR.	-	P.S. NAWADAH BIHAR.	BR
311	U08031JH199 2PTC005124	S.S. INDIA COMMERCIAL COMPANY PVT LTD.	ACTV	27-11-1992	-	-	G.T. ROAD, SASARAM	BR
312	U00800BR199 2PTC005128	ESSAR BIHAR FINANCE & SAVINGS PVT.LTD.	ACTV	07-12-1992	89, SRIKRISHNA NAGAR, PATNA-1,P.S. BUDHA COLONY, PATNA.	-	P.S. BUDHA COLONY, PATNA.	BR
313	U08012JH199 2PLC005133	MEINHI HOUSING FINANCE LTD.	ACTV	08-12-1992	PREMISES OF HOTEL M.D.KACHAHARI ROAD, BEGUSARAI	DISTT. BEGUSARAI .	DISTT. BEGUSARAI.	BR
314	U08031BR199 2PTC005138	BRIGHT YOUNG INDIA FINANCE COMPANY PVT.LTD.	ACTV	15-12-1992	-	-	G.T. ROAD, SASARAM BIHAR.	BR
315	U08019BR199 2PLC005151	ASHRA ECONOMIC LTD.	ACTV	23-12-1992	R.K. BHATTACHARJEE ROAD,PATNA.	-	PATNA.	BR
316	U08011BR199 2PTC005157	ANGEL COMMERCIAL PVT.LTD.	ACTV	28-12-1992	HOUSE OF DR. K.K. SINGHEAST BORING CANANL ROAD,	P.S. BUDHA COLONY, PATNA.	P.S. BUDHA COLONY, PATNA.	BR
317	U00800BR199 2PTC005159	I.F SAVINGS & FINANCE PVT.LTD.	ACTV	28-12-1992	WARD NO. 1, BHABHUA	-	BHABHUA, P.S. BHABHUA,	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
					P.S.BHABHUA, P.S. BHABHUA,			
318	U00800JH1993PTC005162	PATHDARSHI FINANCE AND INVESTMENT PVT.LTD	ACTV	01-01-1993	AT. PANDRA, P.O. HEHAL DISTTRANCHI BIHAR, P.S. SUKHDEO	NAGAR.	NAGAR.	BR
319	U08011JH1993PTC005168	KALINGA HOLDINGS PVT. LTD.	ACTV	06-01-1993	404, GAGAN APARTMENTS, EXHIBITION ROAD, PATNA.	-	EXHIBITION ROAD, PATNA.	BR
320	U08011JH1993PTC005169	KALINGA ESTATES PVT.LTD.	ACTV	06-01-1993	404, GAGAN APARTMENT EXHIBITIONROAD, PATNA.	-	ROAD, PATNA.	BR
321	U08011BR1993PTC005180	KOCHAS FINANCE & HIRE PURCHASE PVT. LTD.	ACTV	20-01-1993	AT & P.O. KOCHAS DISTTROHATA	-	ROHATA	BR
322	U08011JH1993PTC005182	SITASUKH FINANCE PVT.LTD.	ACTV	21-01-1993	MOHALLA SAKRI GALI P.O.GULZARBAGH, P.S. ALAMGANJ,	DISTT. PATNA.	DISTT. PATNA.	BR
323	U08019JH1993PTC005192	KOSNAM INVESTMENT & FINANCE COMPANY PVT.LTD.	ACTV	02-02-1993	AT JAI PRAKASH NAGAR, P.O.PURANDA RPUR	P.S.JARANPUR.	DISTT.PATNA.	BR
324	U00800BR1993PLC005193	GOLDEN LIFE ECONOMY SERVICES LTD.	ACTV	03-02-1993	GANDHI CHOUK MAIN ROADSITAMARHI-2	P.S. SITAMARHI.	P.S. SITAMARHI.	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
325	U00800JH199 3PLC005195	THE SURYA ECONOMY (INDIA) LTD.	ACTV	04-02-1993	BHAGWAN BAZAR CHHAPRA,P.S.BHAGW AN BAZAR CHHAPRA.	-	P.S.BHAGWAN BAZAR CHHAPRA.	BR
326	U08012JH199 3PTC005201	SHIVRANI HOUSING & FINANCE PVT.LTD.	ACTV	09-02-1993	KANKARBAGH LOHIA NAGAR,PATNA-20.	P.S.KANKAR GANJ.	P.S.KANKARGAN J.	BR
327	U08031BR199 3PLC005203	ANON LEASING & FINANCE SERVICES LTD.	ACTV	11-02-1993	COLONY ANISABAD, PATNA- 2.P.S.ANISABAD.	-	P.S.ANISABAD.	BR
328	U08031JH199 3PTC005204	ZEENAT KRISHI EXPORT COMMERCIAL CO.PVT.LTD.	ACTV	11-02-1993	MUSLAHPUR P.O.- MEHENDRA PATNA,P.S.-PIP BAHORE, PATNA.	-	P.S.-PIP BAHORE, PATNA.	BR
329	U08031BR199 3PLC005205	LGI FINANCE & INVESTMENT COMPANY LTD.	ACTV	11-02-1993	G.B.ROADGOAL PATHAR, GAYA.	-	GOAL PATHAR, GAYA.	BR
330	U00800JH199 3PLC005209	SUBHANKAR SAVINGS & FINANCE (INDIA) LTD.	ACTV	11-02-1993	THANA ROAD DALSING SARAI,DISTT.SAMASTI PUR(BIHAR)848114.	P.S.DALSIN GSARAI.	P.S.DALSINGSA RAI.	BR
331	U08031BR199 3PLC005211	BINTI ECONOMY INDIA LTD.	ACTV	11-02-1993	P.O.BITTIYADISTT.BH OJPUR.	P.S.BITTIYA BHOJPUR.	P.S.BITTIYA BHOJPUR.	BR
332	U00800JH199 3PLC005213	JYOTIKALASH FINANCE & INVESTMENT I.LTD.	ACTV	15-02-1993	RAJGIR(NEAR BUS STAND)DISTT.NALAND A.	P.S.RAJGIR (NALANDA).	P.S.RAJGIR (NALANDA).	BR
333	U00800JH199 3PLC005218	SUBHIT SAVING LTD.	ACTV	18-02-1993	AVEREST AUTO MILAN,ARKATBHATTA	P.O.- GANDHI	P.O.-GANDHI MAIDAN,PATNA.	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
					CHARYA ROAD,PATNA-1,	MAIDAN,PA TNA.		
334	U00800BR199 3PLC005229	GOLD STAR LEASING & FINANCE CO.LTD.	ACTV	18-02-1993	-	-	NARAYAN CHNON GAYA BIHAR,PATNA	BR
335	U00800JH199 3PLC005230	R.M.D.FINANCE INDIA LTD.	ACTV	25-02-1993	GIRIHINDA CHOK,P.O.SHIKHAPU RA,	DISTT.MUN GYRE.	P.S.SHIKHAPUR A.	BR
336	U08031JH199 3PLC005236	URBAN FINANCE LTD.	ACTV	02-03-1993	BANDER BAGICHA DAK BUNGLOWROAD, PATNA.	-	ROAD, PATNA.	BR
337	U00800JH199 3PLC005242	MOONBEAM SAVING & INVESTMENT INDIA LTD.	ACTV	04-03-1993	-	-	KHALI FABAD CHOWK BHAGALPUR.	BR
338	U00800JH199 3PLC005243	SITAYAN INVESTMENT (INDIA) LTD.	ACTV	04-03-1993	BHABDEPUR P.O. BHADEPUR KOALBAGAN WARD NO. 20, SITAMARHI	-	BAGAN WARD NO. 20, SITAMARHI	BR
339	U08019JH199 3PLC005250	SATYAM SHIVAM FINANCE & INVESTMENT COMPANY LTD.	ACTV	18-03-1993	SHANKAR CHOWK NEAR RAJKYAMADHYA VIDYALAYA SITAMARHI	P.S. SITAMARHI.	P.S. SITAMARHI.	BR
340	U00800JH199 3PLC005251	SUBHAM ECONOMY (INDIA) LTD.	ACTV	18-03-1993	RAMNA ROAD, P.O. GAYA DISTT.GAYA P.S. ISLAMPUR DISTT.	NALANDA.	NALANDA.	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
341	U08011BR199 3PLC005254	INDRADEEP LEASING & FINANCE LTD.	ACTV	22-03-1993	EAST NAWADAH ARRAH (BIHAR)P.S. NAWADA ARRAH.	-	P.S. NAWADA ARRAH.	BR
342	U08011JH199 3PTC005259	WELFARE BENEFIT CO.PVT.LTD.	ACTV	23-03-1993	OPPOSIT OF A.M.Y MEHSAUL SURAND ROAD, SITAMARHI BIHAR.	-	AND ROAD, SITAMARHI BIHAR.	BR
343	U00800BR199 3PTC005262	GEETESH FINANCE & INVESTMENT COMPANY (INDIA) PVT. LTD.	ACTV	24-03-1993	P.O. PANDAU, DISTT.MADHUBANI, P.S. PANDAU	-	MADHUBANI, P.S. PANDAU	BR
344	U00800BR199 3PLC005263	GLARE INDIA FINANCE LTD.	ACTV	24-03-1993	C/O. NARAYAN YADVA POSTAL PARKRAM NAGAR PATNA, P.S. JAKANPUR	-	RAM NAGAR PATNA, P.S. JAKANPUR	BR
345	U00800JH199 3PLC005264	TRIPTI SAVINGS (INDIA) LTD.	ACTV	24-03-1993	RAJEEV MARKET, 1ST FLOOR,CHOTIKALYAN I CHAK, MUZAFFARPUR	-	KALYANI CHAK, MUZAFFARPUR	BR
346	U08031BR199 3PLC005269	DCJ FINANCE & SERVICES LTD.	ACTV	29-03-1993	FLAT NO. 22, VAIBHAV APARTMENTBUDH MARG PATNA.	-	BUDH MARG PATNA.	BR
347	U08012JH199 3PLC005274	RATAN (INDIA) HOUSING FINANCE LTD.	ACTV	29-03-1993	NAWA TOLI DALTENGANJ DISTT.PALAMU (BIHAR) P.S. DALTONGANJ	-	PALAMU (BIHAR) P.S. DALTONGANJ	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
348	U08019JH199 3PTC005275	MAGADH COMMERCIAL FINANCE PVT. LTD.	ACTV	29-03-1993	SHEETAL TOLA, NEAR SAPNACINEMA DISTT. BHOJPUR (ARAH)	BIHAR.	BIHAR.	BR
349	U08019BR199 3PLC005282	ADHUNIK ECONOMY (INDIA) LTD.	ACTV	01-04-1993	-	-	STATION ROAD, MASAURHI PATNA.	BR
350	U08019JH199 3PLC005285	STAR SAVING LTD.	ACTV	06-04-1993	DALTONGANJ, PALAMAU, P.S.DALTONGANJ, PALAMAU	-	DALTONGANJ, PALAMAU	BR
351	U08031BR199 3PLC005293	LALIT HOUSING FINANCE INVESTMENT INDIA LTD.	ACTV	19-04-1993	MAIN ROAD, LATEHAR NEAR S.B.I.DISTT. PALAMALI	-	DISTT. PALAMALI	BR
352	U00800BR199 3PLC005294	ADCO INDIA SAVINGS & GENERAL FINANCE COMPANY LTD.	ACTV	19-04-1993	AT & P.O. MITHILA DEEPJHANJHAJPUR MADHUBANI	-	JHANJHAJPUR MADHUBANI	BR
353	U00800JH199 3PTC005295	DHANBAD LEASING & GENERAL FINANCE COMPANY PVT. LTD.	ACTV	19-04-1993	SANKAT MOCHAN NAGAR, SOUTHSIDE OF NEW POLICE LINE,	P.S. NAWADH AT AND POSTT	P.S. NAWADH AT AND POSTT	BR
354	U08031JH199 3PLC005302	MOTI CREDIT & INVESTMENT (INDIA) LTD.	ACTV	21-04-1993	L.B. PALACE IIND FLOOR, PEERMOHANI, KADAMKUAN PATNA.	-	MOHANI, KADAMKUAN PATNA.	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
355	U08012JH199 3PTC005313	SKYKING HOMES & FINANCE PVT. LTD	ACTV	23-04-1993	GAGAN APARTMENT 4TH FLOOR,EXHIBITION ROAD, PATNA.	-	EXHIBITION ROAD, PATNA.	BR
356	U08011BR199 3PTC005318	IMPACT HOUSING PVT. LTD.	ACTV	27-04-1993	15, SHARMA HOUSE, A.M.PATHNORTH SRIKRISHNA PATNA.	-	NORTH SRIKRISHNA PATNA.	BR
357	U08011JH199 3PTC005319	VASUKRISHNA LEASING PVT. LTD.	ACTV	27-04-1993	NEW AREA JORA MANDIR ROHTASP.S. DEHRI ON STONE.	-	P.S. DEHRI ON STONE.	BR
358	U00800JH199 3PLC005322	PRESTIGIOUS FINANCE & INVESTMENT INDIA LTD.	ACTV	03-05-1993	SWAYAM SIDHI COMMERCIALCOMPL EX, ROOM NO. 112, I ST	FLOOR, EXHIBITION ROAD, PATNA	FLOOR, EXHIBITION ROAD, PATNA	BR
359	U08031JH199 3PLC005323	NAWDISHA SAVING & FINANCE INDIA LTD.	ACTV	04-05-1993	BIBIGANJ BHATTAPAR DANAPURCANTT. PATNA.	-	CANTT. PATNA.	BR
360	U00800JH199 3PLC005326	CITO INDIA FINANCE & INVESTMENT LTD.	ACTV	11-05-1993	H/O. BHASKARJI BABHANTOLI MAINPURA, PATNA.	-	PURA, PATNA.	BR
361	U08031JH199 3PTC005335	SAHAL BENEFIT (INDIA) PVT. LTD.	ACTV	21-05-1993	189, S.S. COLONY, NEW KARIMGANJ, GAYA	-	GANJ, GAYA	BR
362	U08031JH199 3PLC005342	MAYURAKSHI SAVINGS & FINANCE INDIA LTD.	ACTV	26-05-1993	DAS BHAWAN, NEW BABU PARADUMKA	-	DUMKA	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
363	U08011JH199 3PLC005344	ISWAYS HOUSING & LEASING INDIA LTD.	ACTV	27-05-1993	-	-	JANAK PLACE DARIYAPUR PATNA.	BR
364	U08011JH199 3PTC005355	SANSAR DEVELOPERS PVT. LTD.	ACTV	07-06-1993	50-C, SRIKIRSHNAPURI BORINGROAD, PATNA.	-	ROAD, PATNA.	BR
365	U00800JH199 3PLC005358	KAAMDHENU HOUSING FINANCE (INDIA) LTD.	ACTV	09-06-1993	MOHINI MARKET, (1ST FLOOR)EXHIBITION ROAD, PATNA.	-	EXHIBITION ROAD, PATNA.	BR
366	U08031JH199 3PTC005359	MOTHER CARE SAVING & FINANCE PVT. LTD.	ACTV	09-06-1993	RIMJHIM COMPLEX, ROOM NO. 118PALI DEHRI ON SONE BIHAR.	-	PALI DEHRI ON SONE BIHAR.	BR
367	U08031BR199 3PLC005367	HIMALAYAN ECONOMY INDIA LTD.	ACTV	15-06-1993	-	-	EXHITITION ROAD, PATNA.	BR
368	U08012BR199 3PLC005374	ADWITIYA GRIH & VITTA INDIA LTD.	ACTV	18-06-1993	SADAR BAZAR JAMALPUR DISTT.MUNGER, P.S. SADAR BAZAR	-	MUNGER, P.S. SADAR BAZAR	BR
369	U00800JH199 3PLC005377	PANCHMUKHI SAVINGS & LEASING CO. LTD.	ACTV	28-06-1993	-	-	GAUTAM BUDHA ROAD, GAYA	BR
370	U00800JH199 3PLC005379	TRIDARSHI SAVINGS &	ACTV	28-06-1993	TILAK MANJHI CHOUCK HATIAROAD,	-	ROAD, BHAGALPUR P.S. KOTWALI	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
		FINANCE (INDIA) LTD.			BHAGALPUR P.S. KOTWALI\			
371	U00800JH1993PLC005382	VAISHALI COMMERCIAL CO. LTD.	ACTV	28-06-1993	SHIV BHAWAN AHAUA, P.O. MAHUADISTT. VAISHALI BIHAR	-	DISTT. VAISHALI BIHAR	BR
372	U08031BR1993PLC005383	AJGAIBI ECONOMY INDIA LTD.	ACTV	29-06-1993	BARIARPUR BAZAR P.O. BARIARPURMUNGER P.S. BARIARPUR	-	MUNGER P.S. BARIARPUR	BR
373	U08031BR1993PTC005389	DHANSHAKTI CREDIT & INVESTMENT PVT. LTD.	ACTV	30-06-1993	S/381, LOHIA NAGAR,PATNA.	-	PATNA.	BR
374	U08031BR1993PTC005392	GANEX (INDIA) FINANCE & INVESTMENT PVT. LTD.	ACTV	06-07-1993	P.O. DHAKA, EAST CHAMPARAN,DHAKA EAST CHAMPARAN./	-	DHAKA EAST CHAMPARAN./	BR
375	U00800BR1993PLC005405	PID FINANCE LTD.	ACTV	16-07-1993	ADARSHA NAGAR P.O. SAMASTIPURDISTT SAMASTIPUR BIHAR.	-	DISTT SAMASTIPUR BIHAR.	BR
376	U00800JH1993PLC005407	SWAPNADEEP SAVINGS & INVESTMENT COMPANY LTD	ACTV	16-07-1993	C/O. MANIS BLOCK BABUAGANJALAMGAN J CHIOWKI PATNA.	-	ALAMGANJ CHIOWKI PATNA.	BR
377	U00800BR1993PLC005408	EVEREST ECONOMY INDIA LTD.	ACTV	16-07-1993	-	-	EXHIBITION ROAD, PATNA.	BR
378	U08011BR1993PLC005415	SACHIDA FINANCE LTD.	ACTV	26-07-1993	RAJ HOUSE LAKHIBAGH	-	GAYA P.S. MANPUR.	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
					MANPUR,GAYA P.S. MANPUR.			
379	U08031JH199 3PLC005423	JEEVAN JYOTI ECONOMY INDIA LTD.	ACTV	28-07-1993	SCHOOL ROAD, RAJANDIPUR SABOUR BHAGALPUR.	-	SABOUR BHAGALPUR.	BR
380	U00800BR199 3PTC005424	BETTIAH FINANCIAL SERVICES PVT. LTD.	ACTV	28-07-1993	KALIBAG, JORAINAR P.O.BETTIAH, DT. BETTIAH.	-	BETTIAH, DT. BETTIAH.	BR
381	U00800JH199 3PTC005427	PRAYATNASHIL LEASING & FINANCE COMPANY PVT. LTD.	ACTV	29-07-1993	STATION ROAD, DEHRI ON-SONE,P.S. DEHRI ONSONE.	-	P.S. DEHRI ONSONE.	BR
382	U08012BR199 3PTC005442	ABAN HOUSING & GENERAL FINANCE PVT. LTD.	ACTV	04-08-1993	WEST SIDE MISSION HIGH SCHOOL MAHARANA PRATAP NAGAR, ARRAH	-	MAHARANA PRATAP NAGAR, ARRAH	BR
383	U00800JH199 3PLC005443	NORTH EAST SAVING & INVESTMENT (INDIA) LTD.	ACTV	04-08-1993	RAJDHANI PALACE H/O. SARJU RAISHIVPURI PATNA- 1.	-	SHIVPURI PATNA-1.	BR
384	U08031BR199 3PLC005450	VRIDHISHREE FINANE & INVESTMENT (INDIA) LTD.	ACTV	16-08-1993	MILL ROAD, NAWADA, DISTT.BHOJPUR(A RRAH)	-	BHOJPUR(A RRAH)	BR
385	U00800JH199 3PLC005451	SWABLAMBI INVESTMENT SAVINGS	ACTV	16-08-1993	STATION ROAD, GULZARBAGH,P.O. GULZARBAGH,	-	P.O. GULZARBAGH,	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
		CREDIT & HOUSING FINANCE (INDIA) LTD.						
386	U08011JH199 3PLC005453	SAMRIDHI COMMERCIAL (INDIA) LTD.	ACTV	17-08-1993	-	-	KANKARBAGH ROAD, PATNA-20	BR
387	U08019BR199 3PLC005455	ANGIKA COMMERCIAL COMPANY LTD.	ACTV	19-08-1993	TILKAMANJHI BHAGALPUR, P.S. KOTWALI BHAGALPUR.	-	P.S. KOTWALI BHAGALPUR.	BR
388	U08031BR199 3PLC005457	APURW FINANCE LIMITED	ACTV	20-08-1993	ARRAH SASARAM ROAD, BIKRAMGANJ, P.S. BIKRAMGANJ	DIST. ROHTAS.	DIST. ROHTAS.	BR
389	U08031JH199 3PLC005460	RAHULSHREE FINANCE & LEASING (INDIA) LTD.	ACTV	20-08-1993	P.O. & P.S. KANKARBAGH, MIG309 PATNA.	-	309 PATNA.	BR
390	U08031JH199 3PTC005463	MAGNOLIA ECONOMY INDIA LTD.	ACTV	23-08-1993	BIDUPUR BAZAR HAZIPUR, VAISHALI.P.S . BIDUPUR BAZAR, HAJIPUR,	VAISHALI.	VAISHALI.	BR
391	U08031JH199 3PLC005464	YOUG INDIA SAVINGS & INVESTMENT LTD.	ACTV	23-08-1993	P.O. & AT LESLIGANJ PALAMAU.P.S. LESLIGANJ, DISTT.	PALAMAN.	PALAMAN.	BR
392	U08031BR199 3PLC005468	BHAWNA ECONOMY INDIA LTD.	ACTV	24-08-1993	YARPUR (NEAR) YARPUR RAILWAYCROSSING KHAGAU ROAD,	PATNA.	PATNA.	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
393	U08031JH199 3PTC005471	QUANTA INDUSTRIAL CONSULTANCY PVT. LTD.	ACTV	26-08-1993	AT KAPASIA, P.O. NAGDAH,BEGUSARAI	-	BEGUSARAI	BR
394	U08031BR199 3PLC005472	DEJAL INDIA FINANCE & INVESTMENT LTD.	ACTV	26-08-1993	AT & P.O. PANJWARA DISTT. BANKA, P.S. PANJWARA, BANKA.	-	A, P.S. PANJWARA, BANKA.	BR
395	U08012JH199 3PTC005476	KAIMUR HOUSING PVT. LTD.	ACTV	03-09-1993	G.T. ROAD, SASARAMP.S.SASARA M (ROHTAS)	-	P.S.SASARAM (ROHTAS)	BR
396	U08011BR199 3PLC005478	JAI MAA KALI FINANCE & INVESTMENT LTD.	ACTV	06-09-1993	33, ASHIANA GLAXY EXHIBITIONROAD, PATNA.	-	ROAD, PATNA.	BR
397	U08019JH199 3PLC005482	ORA SAVINGS & INVESTMENT LTD.	ACTV	10-09-1993	SARYA SADAN, BUDHA COLONY,PATNA.	-	PATNA.	BR
398	U08019BR199 3PLC005485	URBAN INDIA COMMERCE & CREDIT LTD.	ACTV	10-09-1993	25 F HUDCO ELECTRICITY BOARDCOLONY, PATNA.	-	COLONY, PATNA.	BR
399	U08012BR199 3PLC005488	GEANT LEASING & HOUSING FINANCE (INDIA) LTD.	ACTV	13-09-1993	MANJU BHAWAN THIRD FLOOR HAMAMMORE PATNACITY	-	MORE PATNACITY	BR
400	U08031JH199 3PTC005490	SATKARMA SAVING & INVESTMENT PVT. LTD.	ACTV	13-09-1993	AT & P.O. RANCHI PATNA ROAD,JHUMRI TELAIYA	-	JHUMRI TELAIYA	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
401	U00802JH199 3PTC005497	JAI GANESH INDUSTRIAL DEVELOPERS & FINANCE PVT. LTD.	ACTV	16-09-1993	VIJAY NAGAR, KATIHAR, P.S.KOTWALI KATIHAR.	-	KOTWALI KATIHAR.	BR
402	U08012BR199 3PLC005500	ARISTOCRAT HOUSING FINANCE AND INVESTMENT (INDIA) LTD.	ACTV	17-09-1993	-	-	HOEL SANTA MITHAPUR PATNA.	BR
403	U00800JH199 3PLC005506	WELL INDIA SAVINGS & PLANTATION LTD.	ACTV	22-09-1993	PARSAUNI CHOWK SITAMARHI,DISTTSITA MARHI, BIHAR,	-	SITAMARHI, BIHAR,	BR
404	U08019JH199 3PLC005511	THE BRAHMACHARIN I ECONOMY (INDIA)LTD.	ACTV	01-10-1993	NORTH KUSHWAHA TOLA, HILSA(NALANDA)	-	(NALANDA)	BR
405	U08019JH199 3PLC005513	SUBHKAMNA SAVINGS & CREDIT LIMITED.	ACTV	04-10-1993	KHALARI BAZAR,P.O.KHALARI,D ISTT.RANCHI	-	DISTT.RANCHI	BR
406	U08012JH199 3PLC005514	NORTH WESTERN HOUSING & HIRE PURCHASE LIMITED.	ACTV	04-10-1993	C/O MANOJ KUMAR AKBAR PUR,P.O.DISTT.ROHT AS,PIN-821311	-	DISTT.ROHTAS, PIN-821311	BR
407	U08012JH199 3PLC005517	JAWALA HOUSING FINANCE AND	ACTV	07-10-1993	-	-	BARKI DELHA PARAIYA ROAD GAYA.	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
		INVESTMENT CO.LTD.						
408	U08019BR1993PLC005519	GRAMIN WELFARE FINANCE&INVESTMENT INDIA LIMITED.	ACTV	07-10-1993	ANATHALAYA ROA,P.O.&PS NATHNAGAR,DISTT. BHALPUR	PIN-812006.	PIN-812006.	BR
409	U08019JH1993PLC005521	LIFELINESAVING SANDFINANCE(INDIA) LIMITED.	ACTV	07-10-1993	-	-	LALGONJ,VAISHALI.	BR
410	U00800BR1993PLC005524	HIGH DEAL FINANCE COMPANY LIMITED.	ACTV	08-10-1993	JURAN CHAPRAP.O.MIJMUZA FFARPURDISTT.MUZAFFAR PUR.	-	DISTT.MUZAFFAR PUR.	BR
411	U08019JH1993PTC005528	PRATIGYAN DEVELOPERSCOMPANYPVT. LTD.	ACTV	11-10-1993	MAIN ROAD,REKABGANJ,TEKARI,GAYA.	-	TEKARI,GAYA.	BR
412	U08019JH1993PLC005530	GRAND INDIA FINANCE AND INVESTMENT CO. LTD.	ACTV	11-10-1993	CHOUPAR MARKET CHHOTI KALYANIROAD,MUZAFFARPUR.	-	OAD,MUZAFFARPUR.	BR
413	U08019JH1993PLC005531	LOKSAHARAECONOMY INDIALIMITED.	ACTV	12-10-1993	MISSCOUT,P.O.MOTIHARI,EASTCHAMPARN 845401	-	CHAMPARN 845401	BR
414	U08019JH1993PLC005534	OSPREY INDUSTRIAL FINANCE LIMITED.	ACTV	13-10-1993	ASHIANA TOWERS EXIHIBITIONSROAD,PATNA.	-	D,PATNA.	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
415	U08011BR1993PTC005538	ASFA DEVELOPERS & PROMOTERS PRIVATE LTD.	ACTV	15-10-1993	ASFA HOUSE,27,SWARAJ PURI ROAD,PS-CIVIL LINES,GAYA BIHAR.	-	D,PS-CIVIL LINES,GAYA BIHAR.	BR
416	U08019BR1993PLC005541	SARVODAYA AGRICULTURAL FINANCE& DEVELOPMNT(IN DIA) LIMITED.	ACTV	18-10-1993	14,JAIPRAKASH NAGAR BEHIND G.I.M.S.,PATNA.	-	.M.S.,PATNA.	BR
417	U08019BR1993PLC005542	LAXMISAGAR FINANCE&INVESTMENT LIMITED.	ACTV	18-10-1993	VILLAGE P.O. TAUFAVIA.JHAJHARP UR,DISTT.MADHUBANI	-	UR,DISTT.MADHUBANI	BR
418	U08019JH1993PTC005543	SHRIMJIVI SAVING&INVESTMENTSS COMPANY PVT.LTD.	ACTV	19-10-1993	-	-	TAKIA BAZAR SASARAM.	BR
419	U08019JH1993PLC005544	ADBHUT SAVING & INVESTMENT COMPANY LTD.	ACTV	19-10-1993	SSUPRABHAT HOTEL 3RDFLOOR,KANKARB GH PATNA.	-	ARBGH PATNA.	BR
420	U08019JH1993PTC005547	SAMSONINDIA FINANCE AND INVESTMENT CO. LIMITED.	ACTV	20-10-1993	CHAURADANO,EAST CHAMPARAN,BIHAR.	-	BIHAR.	BR
421	U08019JH1993PLC005550	THE CHOTANAGPUR ECONOMY INDIA LTD.	ACTV	20-10-1993	-	-	RAJENDRA NAGAR,NAWAD AH,BIHAR.	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
422	U08012JH199 3PTC005565	TILKAMAJHI HOUSING SAVING & FINANCE PVT. LTD.	ACTV	09-11-1993	JYOTI BIHAR PLACE P.O. BAHADURPUR BHAGALPUR, BIHAR.	-	PUR BHAGALPUR, BIHAR.	BR
423	U08019JH199 3PLC005569	PIGEON FINANCE & INVESTMENT (INDIA) LTD.	ACTV	10-11-1993	JAMIRA MARKET CHIITRA TOLIROAD, P.O. ARRAH, DISTT.	BHOJPUR.	BHOJPUR.	BR
424	U00800BR199 3PLC005572	EXELSIOR SAVINGS (INDIA) LTD.	ACTV	10-11-1993	NCBC, GAYATRI MANDIR MARG, STATE BANK COLONY, KANKUR	P.S. KANKAR BAGH, PATNA.	P.S. KANKAR BAGH, PATNA.	BR
425	U08019JH199 3PTC005593	POOJA WELFARE SAVINGS AND INVESTMENT (INDIA) PVT. LTD.	ACTV	26-11-1993	P.O. MASHARAK DISTT. SARANBIHAR, P.S. MASHARAK.	-	BIHAR, P.S. MASHARAK.	BR
426	U08019JH199 3PTC005594	SWARNMRITIKA FINANCE & INVESTMENT (INDIA) PVT. LTD.	ACTV	26-11-1993	BAGAHA, P.O. BAGAHA (NARAI PUR) DIST. W. CHAMPARAN	-) DIST. W. CHAMPARAN	BR
427	U08011JH199 3PTC005596	MAHA GAURI FINANCIAL SERVICES PVT. LTD.	ACTV	30-11-1993	SAHOKHAR SOSARAI NALANDA, P.S.OMDHAVLI.	-	OMDHAVLI.	BR
428	U08019BR199 3PLC005604	DEVMASA FINANCE & INVESTMENT (INDIA) LTD.	ACTV	03-12-1993	DEV HOME KANKARBAGH COLONYMORE PATNA.	-	MORE PATNA.	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
429	U08031JH199 3PLC005606	TEKNO ECONOMY LTD.	ACTV	06-12-1993	PREMA MARKET NEAR GOPETRANSPORT HAJI GANJ	PATNA.	PATNA.	BR
430	U08019BR199 3PLC005611	B.G.A. FINANCE & INVESTMENT COMPANY LIMITED	ACTV	09-12-1993	BIKRAMGANJ P.O. BIKRAMGANJ,DIST. ROHTAS P.S. BIKRAMGANG	-	DIST. ROHTAS P.S. BIKRAMGANG	BR
431	U08031BR199 3PTC005614	AMBIENT INVESTMENTS PVT. LTD.	ACTV	10-12-1993	HOUSE OF RAM BALAK MISTRY,RAJIV NAGAR, PATNA,	-	RAJIV NAGAR, PATNA,	BR
432	U08019JH199 3PTC005615	JAMALPUR FAMILY ECONOMY (INDIA) LTD.	ACTV	10-12-1993	P.S. JAKANPUR JAMALPUR FAMILYECONOMY (INDIA) LTD. OPPOSITE	DEVI ASTHAN POSTAL PARK,	CHIRAIYATAND	BR
433	U08019JH199 3PLC005617	WEALTH VIKASH INVESTMENT (INDIA) LTD.	ACTV	13-12-1993	HARILO CHANPUR, P.S. SARAI,RANJAN, SAMASTIPUR.	-	RANJAN, SAMASTIPUR.	BR
434	U08011JH199 3PLC005624	UNIQUE ECONOMY INDIA LTD.	ACTV	14-12-1993	BEGMALI LALGAN ROAD, HAZIPUR,VAISHALI,	HAZIPUR.	HAZIPUR.	BR
435	U08019BR199 3PTC005629	BANBHATT COMMERCIAL SAVING & INVESTMENT COMPANY PVT. LTD.	ACTV	20-12-1993	VILL BADSHAH GANJ, P.O.AMARPURDIST. BANKA, BIHAR.	-	DIST. BANKA, BIHAR.	BR
436	U08019JH199 3PTC005632	MARUTINANDAN SAVING &	ACTV	21-12-1993	C/O. SRI SUDHIR KUMAR	-	HOSPITAL ROAD, HAJIPUR	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
		INVESTMENT COMPANY PVT. LTD.			PATELHOSPITAL ROAD, HAJIPUR			
437	U08011BR199 3PTC005654	BUSY LAND HIRE PURCHASE & INVESTMENT LTD.	ACTV	30-12-1993	ASHOK RAJPATH PURA DARWAZABEGAMPUR , PATNA.	-	BEGAMPUR, PATNA.	BR
438	U08011JH199 3PTC005656	KAPASIA SAVING & INVESTMENT PVT. LTD.	ACTV	31-12-1993	BIKRAM GANJ, DIST. ROHTASBIHAR.	-	BIHAR.	BR
439	U00800JH199 4PLC005663	KISHAN COMMERCIAL COMPANY LTD.	ACTV	04-01-1994	BLOCK ROAD, BIHIA BHOJPUR P.S.BIHIA	-	BIHIA	BR
440	U08031JH199 4PLC005666	MILESTONE SAVINGS & INVESTMENT LTD.	ACTV	05-01-1994	MAYA HOUSE T.N. SINGH ROAD,P.S. KOTWALI, DIST. BHAGALPUR	-	P.S. KOTWALI, DIST. BHAGALPUR	BR
441	U08012JH199 4PLC005669	MAHAVAISNAVI SAVING & FINANCE LTD.	ACTV	06-01-1994	GAYAN DEEP VIDAYALAY SAINCHAGEP.S. ANISHABAD, PATNA.	-	P.S. ANISHABAD, PATNA.	BR
442	U08031JH199 4PTC005671	MARTICO COMMERCIAL CREDIT & INVESTMENT PV.T LTD.	ACTV	06-01-1994	GAURAKSHINI, P.S. & DIST.SASARAM.	-	SASARAM.	BR
443	U00800JH199 4PLC005672	GOURFIN INVESTMENT LTD.	ACTV	06-01-1994	G. MARKET (OPPOSITE KEDARNATHMARKET) G.B. ROAD, P.S. CIVIL	LINE, GAYA.	LINE, GAYA.	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
444	U08012JH199 4PTC005677	KASHIVISHWANA TH FINANCE COMPANY PVT. LTD.	ACTV	13-01-1994	G.T. ROAD,P.S. SASARAM	-	P.S. SASARAM	BR
445	U08011BR199 4PLC005680	ANJANA PRODUCTS LTD.	ACTV	14-01-1994	HOUSE OF SHRI R.N. ROY C/O.RAMESH CHANDRA RAJ KISHORI	COMPLEX, FLAT NO. 1A	COMPLEX, FLAT NO. 1A	BR
446	U08019JH199 4PLC005682	LEONARD FINLEASING LTD.	ACTV	18-01-1994	MOHAN SADAN S.P. VERMA ROAD, P.S. GANDHI MAIDAN, PATNA.	-	.S. GANDHI MAIDAN, PATNA.	BR
447	U08019JH199 4PTC005683	SAMRAT ECONOMY PVT. LTD.	ACTV	18-01-1994	NAVRATAN BAZAR SASRAM P.S.SASARAM DIST ROHTAS.	-	SASARAM DIST ROHTAS.	BR
448	U08019BR199 4PLC005684	KONARK OVERSEAS ECONOMY LIMITED	ACTV	19-01-1994	KONARK CORNER, KAMLA COMPLEX,RAJEDNDE R CHOWK P.S. HAZIPUR	TOWN, DIST. VAISHALI.	TOWN, DIST. VAISHALI.	BR
449	U08019JH199 4PLC005685	SICON LEASING FINANCE & INVESTMENT INDIA LTD.	ACTV	19-01-1994	JAGAT TRADE CENTRE, FRASER ROAD, P.S. KOTWALI, PATNA.	-	D, P.S. KOTWALI, PATNA.	BR
450	U08012JH199 4PLC005687	MIRGANJ SAVING & INVESTMENT LTD.	ACTV	20-01-1994	AT & P.O. MIRGANJ P.OS. MIRGANJ, GOPAL GANJ, DIST.	-	J, GOPAL GANJ, DIST.	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
451	U00800JH199 4PLC005689	SANKATHARI FINANCE & INVESTMENT COMPANY LTD.	ACTV	21-01-1994	AT & P.O. CHATTI PETO TANDWAP.S. KESEDARI, DIST. HAZARIBAG	H.	H.	BR
452	U00800BR199 4PTC005796	MADHULIKA INVESTMENT PVT. LTD.	ACTV	21-03-1994	BAGHA CHOWK, P.S. DISTT.BEGUSARAI.	-	BEGUSARAI.	BR
453	U00800BR199 4PLC005840	FELIX FINANCE INDIA LIMITED	ACTV	12-04-1994	AT & PO. DUMRAON, DIST. BHOJPUR	-	DIST. BHOJPUR	BR
454	U08011BR199 4PLC005920	ZURASIC HOUSING & LEASING (INDIA) LTD.	ACTV	11-11-1994	NEAR JAMA MASZID, PACHHIMDARWAZA, P.S. KHAJEKALA,	PATNA.	PATNA.	BR
455	U00800BR199 5PLC006518	SEMAL INDIA SAVINGS & FINANCE COMPANY LIMITED	ACTV	22-05-1995	SUNIL KUMAR GUPTAAT & PO BIKRAM, PS BIKRAM	EAST PATNA	EAST PATNA	BR
456	U00800BR199 5PLC006542	P K C COMMERCIAL INDIA LIMITED	ACTV	02-06-1995	GANDAK ROADSTATION CHOWK	PS TOWN THANA	BETTIAH	BR
457	U00800BR199 5PLC006548	SARVANCHAL SAVINGS & INVESTMENT LIMITED	ACTV	06-06-1995	MAIN ROADMOTIHARI, PS MOTIHARI SADAR	DIST EAST CHAMPARA N	BIHAR	BR
458	U00800BR199 5PLC006557	NAVYUG FINANCIAL LIMITED	ACTV	13-06-1995	NAYA BAZARBETTIAH	PS BETTIAH	DIST WEST CHAMPARAN	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
459	U08011BR1995PLC006576	LEO ECONOMY INDIA LIMITED	ACTV	29-06-1995	FRAZER ROADPS KOTWALI	DIST PATNA	BIHAR	BR
460	U00800JH1995PLC006578	ANAND BIHAR SAVINGS(INDIA) LIMITED	ACTV	30-06-1995	MAIN ROAD, ADITYAPUR BASTHIPO & PS ADITYAPUR	DIST JAMSHEDP UR-13	BIHAR	BR
461	U00800BR1995PLC006661	ROUBLE ECONOMY INDIA LIMITED	ACTV	08-08-1995	PLOT NO-86,ROAD NO-20,SRI KRISHNA NAGAR,	PS.BUDH MARG,	DIST.PATNA-1	BR
462	U00800BR1995PLC006666	ANUBHUTI FINANCE & INVESTMENT COMPANY (INDIA) LIMITED	ACTV	09-08-1995	BRAHAMPURA ,PO.M.I.T.PS.BRAHMPURA,	DIST. MUJAFFARPUR.	DIST. MUJAFFARPUR.	BR
463	U00800BR1995PLC006668	VANBIHAR FINANCE INDIA LIMITED	ACTV	23-08-1995	AT+ PO. BAGAHA BAZAR,PS.BAGAHADI ST.WEST CHAMPARAN.	-	DIST.WEST CHAMPARAN.	BR
464	U00800BR1995PLC006671	BEJEWEL FINANCE & INVESTMENT (INDIA) LIMITED	ACTV	24-08-1995	AT & PO. BHAGWANPUR,PS. BHAGWANPUR,	DIST.VAISHALI.	DIST.VAISHALI.	BR
465	U00800JH1995PLC006686	SAHCHAL FINANCE & INVESTMENT COMPANY LIMITED	ACTV	30-08-1995	169,ARHAT ROAD,PLOT NO.-223,PS.DALTONGANJ,	DIST. PALAMU-1	DIST. PALAMU-1	BR
466	U00800BR1995PLC006712	POLLEN INDIA AND INVESTMENT	ACTV	12-09-1995	MAIN ROAD,RAXAUL,PS.RAXAUL,	DIST. EAST CHAMPARAN.	DIST. EAST CHAMPARAN.	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
		COMPANY LIMITED						
467	U00800BR1995PLC006721	BIHAYAS FINANCE & INVESTMENT LIMITED	ACTV	15-09-1995	406,ADHARSHILA COMPLEX,SOUTH GANDHI MAIDAN,NEAR RBI,	PS.GANDHI MAIDAN,	DIST. PATNA	BR
468	U00800BR1995PLC006742	ABHINANDAN ECONOMY LIMITED	ACTV	22-09-1995	MAHENDRA SADAN,DAK BUNGLOWROAD,ANW ARPUR,HAJIPUR-1	-	ROAD,ANWARP UR,HAJIPUR-1	BR
469	U00800BR1995PLC006769	AHASHGANGA SAVINGS (INDIA)LIMITED	ACTV	05-10-1995	PATLAPUR,PO.MADH OPUR,PS.SHAHPUR,	DIST. PATNA.	DIST. PATNA.	BR
470	U08011BR1995PLC006836	ANUPRIYA LEASING LIMITED	ACTV	13-11-1995	3RD FLOOR,ABHAY BHAWAN,FRASER ROAD,PS.KOTWALI,	DIST.PATNA -1	DIST.PATNA-1	BR
471	U00800BR1995PLC006890	MATRISHAKTI SAVINGS (INDIA) LIMITED	ACTV	05-12-1995	BORING ROAD,PS.BUDHA COLONY,	DIST.PATNA	DIST.PATNA.	BR
472	U08011BR1995PLC006948	GREENLAND SMALL HIRE PURCHASE LEASING & PLANTATION LIMITED	ACTV	28-12-1995	DUMRAON ROAD,BIKRAM GANJ,PS.BIKRAMGAN J,	DIST. ROHTAS-802212.	DIST. ROHTAS-802212.	BR
473	U00800BR1996PLC007223	FALAHARI AGROFINTECH LIMITED	ACTV	25-04-1996	HARI NIWAS,EAST INDRAPURI,PS. PATLIPUTRA,	DIST. PATNA.	DIST. PATNA.	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
474	U00800BR1996PLC007231	JANSHRUTI SAVINGS & FINANCE (INDIA) LIMITED	ACTV	08-05-1996	GAURI DAS MANDI,PATNACITY,PS .PATNA CITY,	DIST.PATNA -8.	DIST.PATNA-8.	BR
475	U00800BR1996PLC007242	SAHAYAK SAVINGS INDIA LIMITED	ACTV	13-05-1996	SARITA HOTEL,MITHAPUR,PS. JAKKANPUR,	DIST. PATNA-1.	DIST. PATNA-1.	BR
476	U00800BR1996PLC007243	JYOTIRMAY LEASING INDIA LIMITED	ACTV	13-05-1996	312,SWAYAM SIDHI COMPLEX,EXHIBITION ROAD,	PS.GANDHI MAIDAN,	DIST. PATNA-1	BR
477	U00800BR1996PLC007246	ROHTAS SAVING INDIA LIMITED	ACTV	14-05-1996	PALI ROAD,DEHRI-ON-SONE,PS.DEHRI-ON-SONE,	DIST. ROHTAS.	DIST. ROHTAS.	BR
478	U00800BR1996PLC007250	ISHVAR SAVINGS & INVESTMENT LIMITED	ACTV	15-05-1996	45,GANGA TOWER,LCT GHAT,MAINPURA,PS.P ATLIPUTRA,	DIST. PATNA.	DIST. PATNA.	BR
479	U00800BR1996PLC007260	GAYA SAVINGS & FINANCE LIMITED	ACTV	21-05-1996	TUNUK MANI BHAWAN,NARHAN KOTHI,RAMDHANPUR,	NEW GODOWN,P S. KOTWALI,	DIST. GAYA.	BR
480	U00800BR1996PLC007293	RACHNA SAVINGS INDIA LIMITED	ACTV	31-05-1996	FLAT N0-303,CHANDRALOK APARTMENT,	KANKARBA GH, PS.KANKAR BAGH,	DIST. PATNA-20.	BR
481	U00800BR1996PLC007298	AWADH SAVINGS INDIA LIMITED	ACTV	06-06-1996	ROAD N0-9,SASHTI NAGAR,PO. MUNGER, PS.KASIMBAZAR,	DIST. MUNGER	DIST. MUNGER	BR
482	U00800BR1996PLC007300	GOLDEN COMMERCIAL SAVINGS &	ACTV	06-06-1996	H/O SRI RAM CHARITRA	JAMALPUR, PS.	DIST.MUNGYER	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
		FINANCE INDIA LIMITED			PRASAD,AT. SADAR PHARI,KHALASI MOH.	KOTWALI THANA,		
483	U00800BR1996PLC007304	LADDEL INVESTMENT COMPANY LIMITED	ACTV	06-06-1996	H/O SRI RAMESH PD. SINGH,AT. MANPUR,MUFASIL MORE,	PS. MUFFASIL,	DIST. GAYA	BR
484	U00800BR1996PLC007305	ROYAL INDIA HOUSE FINVEST LIMITED	ACTV	06-06-1996	ROYAL INDIA HOUSE,JAIPRAKASH NAGAR,	PS. & DIST. SITAMARHI.	PS. & DIST. SITAMARHI.	BR
485	U00800BR1996PLC007318	GULMOHAR SAVINGS LIMITED	ACTV	12-06-1996	604,JAGAT TRADE CENTRE,FRASER ROAD, PS.KOTWALI,	DIST. PATNA.	DIST. PATNA.	BR
486	U00800BR1996PLC007337	SHYAMLA SAVINGS & INVESTMENT INDIA LIMITED	ACTV	26-06-1996	C/O SHAMBHU PRASAD,AT. ILAM RAM CHOWK,	PS. BETTIAH,	DIST. EAST CHAMPARAN	BR
487	U00800BR1996PLC007351	HI-GRO SAVINGS INDIA LIMITED	ACTV	03-07-1996	505,ADHARSHILA COMPLEX,SOUTH GANDHI MAIDAN,	PS. GANDHI MAIDAN,	DIST. PATNA-1.	BR
488	U08011BR1996PLC007384	VISHAL LEFIN INDIA LIMITED	ACTV	22-07-1996	VISHAL BHAWAN, RAJIV NAGAR,PS. DIGHA,	DIST. PATNA.	DIST. PATNA.	BR
489	U00800BR1996PLC007395	SONEX SAVINGS & INVESTMENT INDIA LIMITED	ACTV	30-07-1996	CINEMA ROAD,MOHUA,PS. MAHUA,	DIST. VAISHALI.	DIST. VAISHALI.	BR
490	U00800BR1996PTC007602	GIRVAR SAVING & INVESTMENT COMPANY PRIVATE LIMITED	ACTV	13-12-1996	THAKUR MARKET, NAYKA GAWNSASRAM, ROHTHAS	-	SASRAM, ROHTHAS	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
491	U00800BR199 6PTC007625	MOON EYE FINVEST PRIVATE LIMITED	ACTV	31-12-1996	NEAR POST OFFICE, G.T. ROAD,SASARAM,	DIST. ROHTAS	DIST. ROHTAS	BR
492	U00800BR198 9PLC003537	SANA SAVINGS & INVESTMENT LTD.	ACTV	04-09-1989	MEHADI MASAN CHOWK BRAHAMPURAMUZAF FARPUR.	-	MUZAFFARPUR.	BR
493	U00800BR199 5PLC006601	DHANKAMAL FINANCE & INVESTMENT LIMITED	ACTV	13-07-1995	JAIN COLLEGE EAST GATE	PO & PS ARRAH	DIST BHOJPUR	BR
494	U08019BR199 6PLC007425	LOK SEVA COMMERCIAL AND PLANTATION INDIA LIMITED	ACTV	21-08-1996	AT. MAHESHPUR, PO. TEPRI,VIA & PS. PIAR,	DIST. MUZAFFAR PUR.	DIST. MUZAFFARPUR.	BR
495	U08019BR199 6PLC007426	PRACHI COMMERCIAL & PLANTATION INDIA LIMITED	ACTV	21-08-1996	SURYA COMPLEX,PO.JAMAL ROAD,PS.KOTWALI,	DIST. PATNA.	DIST. PATNA.	BR
496	U00804BR193 7PLC000086	BIHAR INVESTMENT TRUST LIMITED	ACTV	05-06-1937	-	-	ARORA HOUSE,PATNA CITY	BR
497	U00802BR191 1PLC000009	BANK OF BIHAR LIMITED	ACTV	01-04-1911	-	-	BANKIPORE,PAT NA	BR
498	U00800BR199 6PTC007103	SANKALP SAVING & LEASING COMPANY	ACTV	11-03-1996	BHIKHANPUR,NEAR HATIAPS.BHAGALPUR ,	DIST. BHAGALPU R.	DIST. BHAGALPUR.	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
		PRIVATE LIMITED						
499	U00800BR1996PLC007109	REDROSE SAVINGS (INDIA) LIMITED	ACTV	13-03-1996	DUMRA ROAD,SITAMARHI,PS. SITAMARHI,	DIST.SITAMARHI.	DIST.SITAMARHI	BR
500	U00800BR1996PLC007112	AAWART FINANCE INDIA LIMITED	ACTV	13-03-1996	MAJHOLIA,BETTIAH,P S.BETTIAH,	DIST. WEST CHAMPARAN	DIST. WEST CHAMPARAN	BR
501	U00800BR1996PLC007113	PAYODHI FINANCE INDIA LIMITED	ACTV	13-03-1996	HARI NAGAR,PS.HARINAGAR,	DIST.WEST CHAMPARAN	DIST.WEST CHAMPARAN	BR
502	U00804JH1996PTC007123	SUPRIYA FINVEST PRIVATE LIMITED	ACTV	19-03-1996	HATIA STATION ROAD,BIRSA NAGAR,HOUSE NO-71,	ROAD NO-1,PO.DORANDA,	PS.JAGARNATHPUR,DIST.RANCHI.	BR
503	U00800BR1996PLC007125	CROWN SAVING INDIA LIMITED	ACTV	19-03-1996	JANTA ROAD,YARPUR,GARDANIBAGH,	PS.GARDANIBAG,	DIST. PATNA.	BR
504	U00804BR1996PTC007126	PANCHALI FINVEST (INDIA) PRIVATE LIMITED	ACTV	19-03-1996	JAI COLLEGE ARRAH,PS.ARRAH SADAR,	DIST.BHOJPUR.	DIST.BHOJPUR.	BR
505	U00800BR1996PLC007128	JEEVNODAY FINANCE & INVESTMENT COMPANY LIMITED	ACTV	26-03-1996	OLD G.T.ROAD,NEAR BUS STAND	PS. DEHARION-SONE,	DIST. ROHTAS.	BR
506	U08012BR1996PTC007129	AIR-VIEW COMMERCIAL FINANCE	ACTV	26-03-1996	G.T.ROAD,SASARAM,P S.SASARAM,	DIST.ROHTAS.	DIST.ROHTAS.	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
		PRIVATE LIMITED						
507	U00800BR1996PLC007131	DEVRAHA BABA SAVING & LEASING COMPANY (INDIA) LIMITED	ACTV	26-03-1996	MAIN ROAD,MOTIHARI,PS.M OTIHARI,	DIST.EAST CHAMPARA N.	DIST.EAST CHAMPARAN.	BR
508	U00800BR1996PLC007132	RIANT ECONOMY (INDIA) LIMITED	ACTV	26-03-1996	MAIN ROAD,SIMARIA,PO.SI MARIA,	PS.SIMARIYA,	DIST.CHATRA.	BR
509	U08019BR1996PLC007135	HELPER INVESTMENT LIMITED	ACTV	26-03-1996	HOUSE OF ASHOK KUMAR YADAV,MOH.GHOSHI TOLA,	PS.NATHNAGAR,	DIST.BHAGALPUR.	BR
510	U00800BR1996PLC007140	MAGADH ECONOMY (INDIA) LIMITED	ACTV	26-03-1996	NAUBATPUR (LAKH),PO.AMARPURA ,PS.NAUBATPUR,'	DIST.PATNA .	DIST.PATNA.	BR
511	U08011BR1996PTC007142	SANKALP LEASING & DATAMATICS PRIVATE LIMITED	ACTV	26-03-1996	SAKRI GALI,PO.GULZARBAG H,PS.GULZARBAG,	DIST. PATNA.	DIST. PATNA.	BR
512	U08011BR1996PLC007144	SIRAS FINANCE & INVESTMENT LIMITED	ACTV	27-03-1996	HOUSE OF SRI RAQDHEY SINGH,BUS STAND ROAD,BHABHUA,	PS.BHABHUA,	DIST. BHABHUA.	BR
513	U00800BR1996PLC007163	GRELIYAS FINANCE & INVESTMENT LIMITED	ACTV	04-04-1996	CENEMA ROAD,HAJIPUR,VAISHALI,PS.HAJIPUR, DIST. VAISHALI.	-	PS.HAJIPUR, DIST. VAISHALI.	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
514	U08019BR1996PLC007179	WELKIN FINANCE & INVESTMENT INDIA LIMITED	ACTV	10-04-1996	DIGHIKALA,HAJIPUR,PATNA TO MUZAFFARPUR ROAD,	PS.SADAR HAJIPUR,	DIST.VAISHALI.	BR
515	U00800BR1996PLC007006	FOROTUNE ECONOMY INDIA LIMITED	ACTV	22-01-1996	HARIDAS CHATTERJI LANE,DURGABARI,PS. CIVIL LINES,	DIST. GAYA.	DIST. GAYA.	BR
516	U08012BR1996PTC007011	HATTASHATI FINANCE PRIVATE LIMITED	ACTV	24-01-1996	AT & PO. HATTA,PS. CHAINPUR,	DIST.ROHTA S.	DIST.ROHTAS.	BR
517	U00800BR1996PLC007015	CITY ECONOMY (INDIA) LIMITED	ACTV	24-01-1996	ROOM NO.208,ADHARSHILA COMPLEXSOUTH GANDHI MAIDAN,	PS.GANDHI MAIDAN,	DIST.PATNA-1.	BR
518	U00800BR1996PTC007018	LOK SEWA SAVINGS PRIVATE LIMITED	ACTV	24-01-1996	WATER TANK ROAD,KHAJE KALAM,PS. KHAJEKALAM,	DIST. PATNA.	DIST. PATNA.	BR
519	U00800BR1996PLC007026	UNPARRALLEL SAVING & FINANCE LIMITED	ACTV	30-01-1996	BHAWANIPUR,ZAIL,PS .CHALLAUNI,	PS. MOTIHARI,	DIST. EAST CHAMPARAN	BR
520	U00800BR1996PLC007028	NEMCOM FINANCE & INVESTMENT LIMITED	ACTV	31-01-1996	2ND FLOOR,SHANKAR SADAN,NAWAL KISHORE ROAD,	KADAM KUAN,PS.KA DAM KUAN,	DIST.PATNA-3.	BR
521	U08011BR1996PLC007035	LUXMIPRIYA LEASING &	ACTV	01-02-1996	C/O DEVENDRA PD. SINGH,ADVOCATEAST	PS.KADAM KUAN,DIST. PATNA-3.	PS.KADAM KUAN,DIST. PATNA-3.	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
		PLANTATION LIMITED			LOHANIPUR,KADAM KUAN,			
522	U00800BR1996PLC007040	GARIV NAWAZ FINANCE AND INVESTMENT COMPANY LIMITED	ACTV	02-02-1996	C/O DR. RAFIUDDIN,MINHAZNA GAR,PHULWARISARIF, PS.PHULWARISARIF	DIST. PATNA.	DIST. PATNA.	BR
523	U00800BR1996PLC007041	SALOUNA SAVINGS AND INVESTMENT COMPANY LIMITED	ACTV	02-02-1996	C/O ARUN THAKUR,MAIN ROAD,SUPAUL,PS.SU PAUL,	DIST. SUPAUL.	DIST. SUPAUL.	BR
524	U00800BR1996PTC007042	JIWAN REKHA ECONOMY INDIA PRIVATE LIMITED	ACTV	02-02-1996	CHARMOTIA INAR,PO. DUMRAWN,PS.DUMRAWN,	DIST. BAXUR.	DIST. BAXUR.	BR
525	U00800BR1996PLC007047	SAGAR COMMERCIAL INDIA LIMITED	ACTV	05-02-1996	AT & PO. JAGDISHPUR,PS.JAG DISHPUR,	DIST.BHOJPUR.	DIST.BHOJPUR.	BR
526	U00800BR1996PLC007050	SHIROMANI INDIA SAVINGS & FINANCE LIMITED	ACTV	06-02-1996	AT & PO. BARAULI,PS.BARAULI,	DIST. GOPALGANJ.	DIST. GOPALGANJ.	BR
527	U00800BR1996PLC007053	SURVEE SAVINGS (INDIA) LIMITED	ACTV	07-02-1996	AT & PO. SANGRAMPUR,PS.SANGRAMPUR,	DIST.EAST CHAMPARAN.	DIST.EAST CHAMPARAN.	BR
528	U00800BR1996PLC007057	WELCOME SAVINGS & PLANTATION (INDIA) LIMITED	ACTV	12-02-1996	BAHUAR CHAURA, RAM SAGAR ROAD, WARD NO-20,HOLDING NO-110,	PS.CIVIL LINES,	DIST.GAYA-1.	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
529	U08011BR1996PTC007058	MUKUL SAVING INDIA PRIVATE LIMITED	ACTV	13-02-1996	KALA MANCH,BAKAR GUNJ,PS.PIRBAHORE,	DIST. PATNA-4	DIST. PATNA-4	BR
530	U08012BR1996PTC007061	TRIKONATMAK FINANCE PRIVATE LIMITED	ACTV	13-02-1996	BUXAR ROAD,PS.RAMGARH,	DIST.BHABHUA.	DIST.BHABHUA.	BR
531	U08012BR1996PLC007062	SAKET ECONOMY INDIA LIMITED	ACTV	13-02-1996	STATION ROAD,PS. & DIST. BUXAR.	-	PS. & DIST. BUXAR.	BR
532	U08012BR1996PTC007063	STEADY FINANCE PRIVATE LIMITED	ACTV	13-02-1996	GOURAKSHIMI,SASARAM,PS.SASARAM,	DIST. ROHTAS.	DIST. ROHTAS.	BR
533	U08019JH1996PLC007065	HEMKUNT FINANCIAL SERVICES LIMITED	ACTV	13-02-1996	SAGAR HOTEL COMPLEX,1/A,KASHIDI H,NEW KALIMATI ROAD	SAKCHI,JAM SHEDPUR,	DIST. EAST SINGHBHUM.	BR
534	U00800JH1996PTC007066	KHAJA GHARIB NAWAZ FINANCE PRIVATE LIMITED	ACTV	13-02-1996	P.B.ROAD,JUGSALAI,JAMSHEDPUR,PS.JAMSHEDPUR,	DIST.WEST SINGHBHUM	DIST.WEST SINGHBHUM	BR
535	U08011BR1996PLC007069	ICE-LAND COMMERCIAL (INDIA) LIMITED	ACTV	14-02-1996	HASANPUR BHADWAS,MAHUA,PS. MAHUA,	DIST. VAISHALI.	DIST. VAISHALI.	BR
536	U00800BR1996PLC007072	MANPASAND ECONOMY COMPANY LIMITED	ACTV	14-02-1996	ROAD N0-14,ASHOK NAGAR,KANKARBAGH ,PS.KANKARBAGH,	DIST. PATNA-20.	DIST. PATNA-20.	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
537	U00800BR1996PLC007073	SEHRA SAVINGS INDIA LIMITED	ACTV	15-02-1996	KOHRA,PO.MIRZANHA T,PS.LODIPUR,	DIST. BHAGALPUR	DIST. BHAGALPUR	BR
538	U00800BR1996PLC007087	RHYNO FINANCE & INVESTMENT (INDIA) LIMITED	ACTV	27-02-1996	GURU SAHAY LAL NAGAR,NORTH PATEL NAGAR,	PS.PATLIPUTRA,	DIST.PATNA.	BR
539	U00800BR1996PLC007092	OSKAR FINANCE & INVESTMENT LIMITED	ACTV	29-02-1996	C/O SHRI V.N.PRASAD,S.K.NAGAR,PS.BUDHA COLONY,	DIST. PATNA.	DIST. PATNA.	BR
540	U00800JH1996PLC007095	VIKASH ECONOMY (INDIA) LIMITED	ACTV	01-03-1996	NEAR KALI MANDIR,STATION ROAD,GAMHARIYA,PS .ADITYAPUR,	DIST. WEST SINGHBHUM	DIST. WEST SINGHBHUM	BR
541	U08031BR1995PTC006837	TETRA FINANCIAL SERVICES PRIVATE LIMITED	ACTV	14-11-1995	5A/3,LAKSHMI NARAYAN PATH,NEAR POLE FACTORY,BORING ROAD,	PS.S.K.PURI	DIST.PATNA-13	BR
542	U08011BR1995PTC006921	FANTASY LEASINGS PRIVATE LIMITED	ACTV	15-12-1995	LADY IMAM COMPOUND,PATHAR KI MASJID,	PS.SULTAN GANJ,	DIST.PATNA-6.	BR
543	U00800BR1995PLC006925	PRATISHRUTI ECONOMY (INDIA) LIMITED	ACTV	18-12-1995	CHOUDHARY TOLA,KAHALGAON,PS .KAHALGAON,	DIST. BHAGALPUR.	DIST. BHAGALPUR.	BR
544	U08012BR1995PTC006930	UPKAR CREDIT & SAVING INDIA PRIVATE LIMITED	ACTV	20-12-1995	BIKRAMGANJ CHOWK,BIKRAMGANJ, PS. BIKRAMGANJ,	DIST. ROHTAS.	DIST. ROHTAS.	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
545	U00800BR1995PLC006947	SAMRAJ HIRE PURCHASE COMPANY (INDIA) LIMITED	ACTV	27-12-1995	PARMANAND MEHTA,GAI GHAT,PS.ALAMGANJ, PO.GULZARBAGH,	DIST.PATNA -7.	DIST.PATNA-7.	BR
546	U00800BR1995PTC006950	PARENT (INDIA) SAVING & FINANCE PRIVATE LIMITED	ACTV	29-12-1995	MAIN ROAD,CHURA MARKET,NARKATIA GANJ,	PS.SIKARPU R,	DIST. WEST CHAMPARAN.	BR
547	U00800BR1995PLC006951	KESHRIDIAMOND SAVING & PLANTATION COMPANY LIMITED	ACTV	29-12-1995	NALINAGAR,PS.NALINAGAR,DIST. AURANGABAD.	-	DIST. AURANGABAD.	BR
548	U00800BR1995PTC006952	RAMAYAN FINANCE & PLANTATION PRIVATE LIMITED	ACTV	29-12-1995	ROOM NO. 317,ASHIANA TOWER,EXHIBITION ROAD,	PS.GANDHI MAIDAN,DIS T.PATNA-1.	PS.GANDHI MAIDAN,DIST.PA TNA-1.	BR
549	U00800BR1996PLC006958	CHANDRA KANTA SAVING & FINANCE LIMITED	ACTV	03-01-1996	CHANDRA KANTA COMPLEX,RAJIV NAGAR,NEAR VISHAL	BHAWAN,PS .DIIGHA ,	DIST. PATNA-23.	BR
550	U08011BR1996PLC006960	STRUCTUREX DEVELOPER & FINANCE LIMITED	ACTV	03-01-1996	PHOOL KIUMARI BHAWAN,HANUMAN NAGAR,	PS.RAMPUR ,DIST. GAYA-1.	PS.RAMPUR,DIS T. GAYA-1.	BR
551	U00800BR1996PLC006968	SUKRIT INVESTMENT (INDIA) LIMITED	ACTV	08-01-1996	GANDHI PATH,SASARAM,PS.S	-	PS.SASARAM,DI ST. ROHTAS-15.	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
					ASARAM,DIST. ROHTAS-15.			
552	U00800BR1996PLC006982	KRISHI BIJAK COMMERCIAL SAVINGS LIMITED	ACTV	11-01-1996	ANISHABAD,PS.ANISH ABAD,DIST. PATNA.	-	DIST. PATNA.	BR
553	U00800JH1996PTC006983	SUHANA FINANCE & INVESTMENT PRIVATE LIMITED	ACTV	11-01-1996	GOLMORI ,MAIN ROAD,JAMSHEDPUR, PS.GOLMORI,	DIST.WEST SINGHBHUM	DIST.WEST SINGHBHUM	BR
554	U08012BR1996PTC006987	PRIMULA INDIA FINANCE PRIVATE LIMITED	ACTV	12-01-1996	3RD FLOOR,CHANDRA KATRA,DHARMSHALA ROAD,	PS.SASARAM,	DIST.ROHTAS.	BR
555	U08012BR1996PTC006988	RAJARSHI FINANCE AND INVESTMENTS PRIVATE LIMITED	ACTV	12-01-1996	G.T.ROAD,SASARAM-15,PS.SASARAM,	DIST.ROHTAS.	DIST.ROHTAS.	BR
556	U08012BR1996PTC006989	MASTAK FINANCE PRIVATE LIMITED	ACTV	12-01-1996	JAIL ROAD,ARRAH-1,PS.ARRAH TOWN,	DIST. BHOJPUR.	DIST. BHOJPUR.	BR
557	U00800BR1996PLC006991	VASHUNDHARA PROTECTIVE ECONOMY (INDIA) LIMITED	ACTV	12-01-1996	GURUDWRA ROAD,PO.R.S.GAYAPS .KOTWALI,	DIST.GAYA.	DIST.GAYA.	BR
558	U00800BR1996PTC006993	SHAHLA FINANCE &	ACTV	16-01-1996	AT & PO. MEHSAUL GOTE,PS.SITAMARHI,	DIST. SITAMARHI.	DIST. SITAMARHI.	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
		INVESTMENT PRIVATE LIMITED						
559	U00800BR1996PLC006994	P.I.FINANCIAL SERVICES LIMITED	ACTV	16-01-1996	SONCHARI MARKET,ALAM GANJ,..BIHAR SHARIF.	803 101.	803 101.	BR
560	U08031BR1995PTC006833	BHASKAR SECURITIES PRIVATE LIMITED	ACTV	10-11-1995	H/O RAMEKBAL SINGH,SITARAM PATH,WEST PATEL NAGAR,	PS.SHASTRI NAGAR,	DIST.PATNA-23.	BR
561	U08011BR1995PLC006834	ALPS ECONOMY (INDIA) LIMITED	ACTV	10-11-1995	ARIF NAGAR,GEWAL BIGHA,PS.GEWAL BIGHA,	DIST.GAYA.	DIST.GAYA.	BR
562	U00800BR1995PLC006848	EVERRISING FINANCE & INVESTMENT LIMITED	ACTV	17-11-1995	KUNJ VILAS,EXHIBITION ROAD,PS.GANDHI MAIDAN,	DIST. PATNA-1.	DIST. PATNA-1.	BR
563	U00800JH1995PTC006851	KOLHAN CREDIT AND FINVEST COMPANY PRIVATE LIMITED	ACTV	17-11-1995	AT & PO. MAJHGAON,PS.MAJH GAON,	DIST. WEST SINGHBHU M.	DIST. WEST SINGHBHUM.	BR
564	U00800BR1995PLC006857	SHEETAL ECONOMY INDIA LIMITED	ACTV	21-11-1995	338,ASHOKA PLACE,EXHIBITION ROAD,	PS.GANDHI MAIDAN,	DIST.PATNA-1.	BR
565	U00800BR1995PTC006867	RIDHISHREE SAVINGS & LEASING PRIVATE LIMITED	ACTV	28-11-1995	ROAD NO.-12,BEHIND GAURIYAMATH,YARP UR,	PS.JAKKAN PUR,	DIST. PATNA-1.	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
566	U00804BR1995PLC006870	STARK INDIA FINANCE LIMITED	ACTV	29-11-1995	ASHIANA ROAD,PS.SHASHTRI NAGAR,	DIST. PATNA-25.	DIST. PATNA-25.	BR
567	U00800BR1995PLC006871	AKARSHAN ECONOMY INDIA LIMITED	ACTV	29-11-1995	RAJENDRA CHOWK HAJIPUR,PS.HAJIPUR,	DIST. VAISHALI.	DIST. VAISHALI.	BR
568	U08011BR1995PLC006874	AKSHAR LEASING COMPANY (INDIA) LIMITED	ACTV	30-11-1995	DINSH TANK ROAD ARRAH,PS.ARRAH TOWN THANA,	DIST. BHOJPUR.	DIST. BHOJPUR.	BR
569	U08012BR1995PTC006875	KUTUMB FINANCE PRIVATE LIMITED	ACTV	30-11-1995	KUTUMB MARKET,BUXAR ROAD,PS.KOCHAS,	DIST. ROHTAS.	DIST. ROHTAS.	BR
570	U00800BR1995PTC006901	CREATION SAVINGS & FINANCIAL PRIVATE LIMITED	ACTV	08-12-1995	EXHIBITION ROAD,PS.GANDHI MAIDAN,	DIST.PATNA	DIST.PATNA.	BR
571	U08011BR1995PTC006908	SHARDA HIRE PURCHASE COMPANY PRIVATE LIMITED	ACTV	12-12-1995	NAND MARKET,DUJRA,PS.B UDHA COLONY,	DIST. PATNA-1.	DIST. PATNA-1.	BR
572	U00800BR1995PLC006912	ESTUARY SAVINGS AND INVESTMENT COMPANY LIMITED	ACTV	13-12-1995	C/O KAILASH SINGH,MOH. & PO. GAWALBIGHA(BAULIP AR	PS. CIVIL LINE,	DIST. GAYA.	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
573	U00800BR199 5PTC006913	BHOJPUR INDUSTRIAL INVESTMENT PRIVATE LIMITED	ACTV	13-12-1995	BINDTOLI,ARRAH,PS. ARRAH TOWN,	DIST. BHOJPUR.	DIST. BHOJPUR.	BR
574	U00800BR199 4PLC005742	LA CHANCE FINANCE & INVESTMENT LIMITED	ACTV	01-03-1994	KALAMBAG ROAD NEAR PARVATICINEMA ,MUZAFFARPUR	-	CINEMA ,MUZAFFARPUR	BR
575	U00800BR199 4PLC005754	HORIZONTAL SAVINGS & INVESTMENT LIMITED	ACTV	04-03-1994	MAIN ROAD,BUXAR,DIST.BU XAR.	-	DIST.BUXAR.	BR
576	U00800BR199 4PTC005776	WEST CHAMPARAN SAVING & INVESTMENT PRIVATE LIMITED	ACTV	16-03-1994	MAIN ROAD,BETTIAH,WEST CHAMPARAN	-	WEST CHAMPARAN	BR
577	U00800BR199 4PTC005786	SHERSHAH FINANCE PRIVATE LIMITED	ACTV	18-03-1994	KARGAHAR ROA,SASARAM	ROHTAS.	ROHTAS.	BR
578	U00800JH199 4PTC005831	YOUTH INDIA SAVING & ECONOMY COMPANY PRIVATE LIMITED	ACTV	06-04-1994	MAIN CHOWK,DIST. GODDA.	-	DIST. GODDA.	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
579	U00800BR1994PLC006021	YAK SAVING & LEASING INDIA LIMITED	ACTV	04-08-1994	ILAM RAM CHOWK,PO.BETTIAH, DIST. WEST CHAMPARAN	-	DIST. WEST CHAMPARAN	BR
580	U00800BR1994PTC005835	SURSAR FINANCE COMPANY PVT LTD	ACTV	07-04-1994	AT AND P.O. SURSANDDIST.SITAM ARHI	BIHAR	BIHAR	BR
581	U00800BR1994PLC006061	JAYANTI CREDIT & ECONOMY LIMITED	ACTV	25-08-1994	AT & PO. SANDESH,PS.SANDESH,	DIST. BHOJPUR.	DIST. BHOJPUR.	BR
582	U00800BR1994PLC006066	APOLLO ECONOMY INDIA LIMITED	ACTV	30-08-1994	MOTIJHIL ,MUZAFFARPUR.	-	MUZAFFARPUR.	BR
583	U00800BR1994PLC006067	INWAYS ECONOMY INDIA LIMITED	ACTV	31-08-1994	-	-	PATNA	BR
584	U08011JH1994PTC006117	BHAVNATHPUR INVESTMENTS PRIVATE LIMITED	ACTV	03-10-1994	203, COOPERATIVE COLONY,BOKARO STEEL CITY,	PS. BOKARO STEEL CITY,	BIHAR	BR
585	U08031BR1994PTC006122	S.J.M. FINANCIAL & DEVELOPERS PVT LTD	ACTV	04-10-1994	MAIN ROADSUPAUL	BIHAR	PS. MAIN ROAD SUPUAL	BR
586	U00800BR1994PTC006126	G.P. ECONOMY & COMMERCIAL(IN DIA) PVT LTD	ACTV	05-10-1994	KHETARI MOHALLAHARRAH	PS. TOWN THANA, ARRAH	BIHAR	BR
587	U08012BR1994PLC006127	INDRADHAN FINANCE	ACTV	06-10-1994	BARI BAZARGOPALGANJ	BIHAR	PS. GOPALGANJ	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
		COMPANY LIMITED						
588	U00800BR1994PLC006140	OWNS SAVING COMPANY LIMITED	ACTV	19-10-1994	C/O NARESH KUMAR YADAVNORTH S.K.PURI	PATNA-13	PS. SRIKRISHNA PURI	BR
589	U08011BR1994PTC006141	SHREYA ECONOMY PRIVATE LIMITED	ACTV	19-10-1994	BANK MORE COLONYCHITRA GUPTA NAGAR	KANKAR BAGH, PATNA-20	PS. KANKAR BAGH	BR
590	U00804BR1994PLC006149	ADARSH ASHMA ECONOMY LIMITED	ACTV	24-10-1994	AMARDEEP BHAWANTILAK MANJHI	BHAGALPUR	PS. BHAGALPUR	BR
591	U00802BR1994PTC006150	SANGRAH SAVINGS & INVESTMENT PVT LTD	ACTV	24-10-1994	EAST BANUCHHAPARBETTI AH	WEST CHAMPARAN	PS. BETTIAH	BR
592	U08019BR1994PLC006152	VALMIKI INDUSTRIAL FINANCE LTD	ACTV	24-10-1994	DABGAR TOLABAGAHA-845 101	WEST CHAMPARAN	PS BAGAHA	BR
593	U08012BR1994PLC006156	NACHIKET ECONOMY INDIA LTD	ACTV	28-10-1994	PRESS GALLI, JANDAHAVAISALI	PS. JANDAHA	BIHAR	BR
594	U08031BR1994PTC006159	NOBLE SECURITIES PRIVATE LIMITED	ACTV	01-11-1994	NARAYAN PLAZAEXHIBITION ROAD	PATNA-1	PS. KOTWALI	BR
595	U08012BR1994PLC006162	NAYA SABERA HOUSING DEVELOPMENT	ACTV	02-11-1994	MAHENDRA SADANDAK BANGLA ROAD	HAJIPUR, VAISALI	PS. HAJIPUR	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
		& FINANCE CO. LTD						
596	U08011BR1994PTC006164	MAHTHA SECURITIES PVT LTD	ACTV	02-11-1994	214, JAGAT TRADE CENTREFRAZE ROAD	PATNA-1	PS. KOTWALI	BR
597	U08031BR1994PTC006167	BAM CAPITAL SERVICES PVT LTD	ACTV	10-11-1994	KHUNJ VILAS1ST FLOOR, INFRONT OF GANGOTRI	APARTMENT, EXHIBITION ROAD	PATNA-1, PS. GANDHI MAIDAN	BR
598	U00800BR1994PTC006205	HEIP INDIA SAVING AND INVESTMENT COMPANY PRIVATE LIMITED	ACTV	25-11-1994	GOURAKHNI GAJRAM,SASARAM,P. S. SASARAM,	ROHTAS(BIHAR)	ROHTAS(BIHAR)	BR
599	U08012BR1994PTC006210	T.P.S. FINANCE PRIVATE LIMITED	ACTV	06-12-1994	G.T.ROAD,P.S. SASARAM,	DIST. ROHTASH.	DIST. ROHTASH.	BR
600	U08012BR1994PTC006211	MISHRI FINANCE & PLANTATION PRIVATE LIMITED	ACTV	06-12-1994	PALI ROAD,DEHRI-ON-SONE,	P.S. DEHRI-ON-SONE,	DIST. ROHTASH.	BR
601	U08012BR1994PTC006213	HIKSIL SAVING AND FINANCE PRIVATE LIMITED	ACTV	06-12-1994	DEHRI ROADBIKRAMGANJ	P.S. BIKRAMGANJ	DIST. ROHTAS	BR
602	U08012BR1994PTC006214	BUXAR FINANCE PRIVATE LIMITED	ACTV	06-12-1994	MAIN ROADBUXAR	PS. BUXAR	BIHAR	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
603	U08012BR1994PTC006215	CLASSICON HOUSING & LEASING FINANCE PRIVATE LIMITED	ACTV	06-12-1994	1 ST FLOOR GARIB NAWAJ CLINICJAIL ROAD	P.S. ARRAH TOWN	DIST. BHOJPUR	BR
604	U08012BR1994PTC006225	REHI FINANCE & INVESTMENT COMPANY PRIVATE LIMITED	ACTV	08-12-1994	GORKCHINI,P.S. SASARAM	ROHTAS	BIHAR	BR
605	U00800BR1994PTC006226	BHOO MANDAL SAVINGS & FINANCE(INDIA) PRIVATE LIMITED	ACTV	08-12-1994	BAGAHA-2PO. NARAIPUR	DIST. WEST CHAMPARA N	PS. BAGAHA	BR
606	U00800BR1994PLC006228	J.D.H ECONOMICAL INVESTMENT INDIA LIMITED	ACTV	08-12-1994	C/O BRAHMACHARI & COMPANY4/1 INDUSTRIAL ESTATE	P O & P S PATALIPUT RA	PATNA	BR
607	U00800BR1994PTC006232	PREETI CONSULTANTS AND FINANCIAL SERVICES PVT LTD	ACTV	09-12-1994	KURJIPO SADAKAT ASHRAM	PS PATALIPUT RA	PATNA-10	BR
608	U08011BR1994PLC006233	BITHAULI LEASING LIMITED	ACTV	09-12-1994	BITHULIVAISALI	BIHAR	PS BITAULI	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
609	U00802BR199 4PLC006237	PNK VITTA VINIYOG LIMITED	ACTV	13-12-1994	BANKMAN COLONYCHITRGUPTA NAGAR	PS KANKAR BAGH	PATNA-20	BR
610	U00802BR199 4PTC006245	BFI COMMERCIALS PRIVATE LIMITED	ACTV	21-12-1994	4/127, LIGHANUMAN NAGAR	KANKAR BAGH, PS. KANKAR BAGH	PATNA-20	BR
611	U00800BR199 4PLC006252	MERCIFUL FINANCE & INVESTMENT LIMITED	ACTV	22-12-1994	KALAMBAGH ROADNEAR PARVATI CINEMA	PS KAZI MOHAMDPU R	DIST MUZAFFARPUR	BR
612	U08012BR199 4PLC006254	JAGSARTHI INDUSTRIAL & HOUSING FINANCE INDIA LIMITED	ACTV	23-12-1994	RAJIV NAGARROAD NO. 20	PS DIGHA THANA	PATNA-24	BR
613	U08012BR199 5PLC006282	REAL-ROUT HOUSING & FINANCE (INDIA) LIMITED	ACTV	05-01-1995	C/O GHULAM RASORIVILL.NAWADA, P.O. NAWADA	PS. ARRAH NAWADA	DIST. ARRAH, BHOJPUR	BR
614	U08031BR199 5PTC006283	SGI INVESTMENT PRIIVATE LIMITED	ACTV	06-01-1995	GULAB BAG, BETTIAHPS. BETTIAH	DIST. WES CHAMPARA N	DIST. WES CHAMPARAN	BR
615	U00802BR199 5PLC006285	JAIMINI INDIA FINANCE & INVESTMENT LIMITED	ACTV	06-01-1995	TILAKA MANJHIBHAGALPUR	PS. TILKA MANJHI	DIST BHAGALPUR, BIHAR	BR
616	U00802BR199 5PTC006286	THE GREAT BIHAR FINANCE	ACTV	10-01-1995	SHERGANJSASARAM	PS. SASARAM	DIST ROHTAS, BIHAR	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
		COMPANY PRIVATE LIMITED						
617	U00802BR1995PLC006288	DOLPHIN ECONOMY INDIA LIMITED	ACTV	12-01-1995	PREM MARKET,1ST FLOORGUDRI ROAD,	PS. TOWN THANA HAJIPUR	DIST. VAISHALI	BR
618	U00800BR1995PTC006289	G.K. SAVINGS PRIVATE LIMITED	ACTV	12-01-1995	GANDHI MARKET, NAYA BAZARPS. BETTIAH	DIST. WES CHAMPARA N	DIST. WES CHAMPARAN	BR
619	U08012BR1995PTC006292	AJUBA FINANCE PRIVATE LIMITED	ACTV	17-01-1995	TAKIYA BAZARSASARAM-821115	BIHAR	BIHAR	BR
620	U08012BR1995PLC006293	RAJRAPPA FINANCE COMPANY LIMITED	ACTV	17-01-1995	G.T.ROADSASARAM - 821115	BIHAR	ROHTAS	BR
621	U00800BR1995PLC006297	MONI SAVING & INVESTMENT COMPANY LIMITED	ACTV	18-01-1995	AWADH VIHARKESHRI NAGAR	PATNA - 800 024	PATNA - 800 024	BR
622	U00804BR1995PLC006309	DHILLON MERCANTILE LIMITED	ACTV	24-01-1995	DHILLON NIWAS, KACHCHI GHAT,PS. PATNACITY,	PATNA	PATNA	BR
623	U08011BR1995PTC006315	PATNA CITY LEASING (INDIA) PRIVATE LIMITED	ACTV	30-01-1995	SAKRIGALI,SHERSHA H ROAD,P.O. GULZARBAGH,	PS. ALAMGANJ	PATNA-7	BR
624	U00800BR1995PLC006331	PATLA FINANCE LIMITED	ACTV	07-02-1995	GANGADEEP,701-A,S.K.PURI,PS.	-	PS. S.K.PURI,DIST. PATNA-1	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
					S.K.PURI,DIST. PATNA-1			
625	U08019BR199 5PLC006333	ADISHAKTI ECONOMY (INDIA) LIMITED	ACTV	07-02-1995	AT HOUSE OF R.K.SINGH,SI,ROAD NO. 2,JAI MAHAVEER COLONY	SANDALPU R,PS.KUMH RAR,	DIST. PATNA-6	BR
626	U00800BR199 5PTC006353	SITARA SAVINGS & COMMERCIAL CREDIT PRIVATE LIMITED	ACTV	14-02-1995	STATION ROAD,DUMRAON,PS. DUMRAON,	DIST. BUXAR	BIHAR	BR
627	U00800BR199 5PTC006358	TAPASYA INVESTMENT & LEASING PRIVATE LIMITED	ACTV	16-02-1995	HOSPITAL CHOWK,STATION ROAD,PS.& DIST. GOPALGANJ	BIHAR	BIHAR	BR
628	U00800BR199 5PTC006360	PRAPTI COMMERCIAL FINANCE (INDIA) PRIVATE LIMITED	ACTV	16-02-1995	J. HOUSE ,BAZAZA ROAD,P.O. & DIST. GAYA,	PS. KOTWALI GAYA	PS. KOTWALI GAYA	BR
629	U08019BR199 5PLC006364	SARK PORTFOLIO MANAGEMENT LIMITED	ACTV	17-02-1995	NAGENDRA NIWAS,GORAKHNATH LANE,EAST BORING CANAL ROAD,	PS.KRISHNA PURI,	DIST. PATNA-1	BR
630	U00800BR199 5PLC006372	J.D,G, SAVING & LEASING (INDIA) LIMITED	ACTV	24-02-1995	AT & PO. SARAIYAN (GUNDI),DISTT. BHOJPUR (BIHAR)	-	DISTT. BHOJPUR (BIHAR)	BR
631	U00804BR199 5PTC006384	BLUE WHEELS FINANCIAL SERVICES	ACTV	07-03-1995	RASTOGI BHAWANM,PO. KADAM KUANPS.	-	PS. KADAM KUAN, DISTT.PATNA	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
		PRIVATE LIMITED			KADAM KUAN, DISTT.PATNA			
632	U08031BR199 5PLC006386	ANGEL CAPITAL LIMITED	ACTV	07-03-1995	ASHOK NAGAR, KANKARBAGH,PS. KANKARBAGH,DISTT. PATNA-20	-	PS. KANKARBAGH,D ISTT.PATNA-20	BR
633	U08012BR199 5PTC006392	OPS FINANCE PRIVATE LIMITED	ACTV	09-03-1995	G.T.ROAD,PS . SASARAM,DISTT. ROHTAS	-	DISTT. ROHTAS	BR
634	U08012BR199 5PTC006393	GRB FINANCE PRIVATE LIMITED	ACTV	09-03-1995	BUXAR ROAD,PS. KOCHAS,DISTT. ROHTAS	-	DISTT. ROHTAS	BR
635	U00800BR199 5PTC006395	SEARCHSTAR SAVING & FINANCE PRIVATE LIMITED	ACTV	10-03-1995	AT & PO. SANOKHARHAT,PS. SANOKHARHAT,	DISTT. BHAGALPU R	DISTT. BHAGALPUR	BR
636	U00800BR199 5PLC006406	RABIA SAVING & FINANCE INDIA LIMITED	ACTV	14-03-1995	BEHIND MONA CINEMA ,EASTGANDHI MAIDAN,PS.PIRBAHO RE,	DISTT.PATN A	DISTT.PATNA	BR
637	U00800BR199 5PLC006407	O.P.I.LEASING LIMITED	ACTV	14-03-1995	L-1- 22,S.K.PURI,SOUTH,P S. S.K.PURI,DISTT. PATNA	-	PS. S.K.PURI,DISTT. PATNA	BR
638	U00800BR199 5PLC006408	BOOST INDIA SAVINGS & INVESTMENT LIMITED	ACTV	22-03-1995	AT.D.C.LANE,GULZAR BAGH,PS. ALAMGANJ,DISTT. PATNA	-	PS. ALAMGANJ,DIST T. PATNA	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
639	U00800BR1995PLC006409	AASHADEEP ECONOMY INDIA LIMITED	ACTV	23-03-1995	BELBANAWA,MOTIHARI,PS. MOTIHARI,	DISTT. EAST CHMPARAN	DISTT. EAST CHMPARAN	BR
640	U08031BR1995PLC006412	SIGIL FINVEST (INDIA) LIMITED	ACTV	23-03-1995	CDA COLONY NORTH,SP. SHASTRI NAGAR,	DISTT. PATNA	DISTT. PATNA	BR
641	U00800BR1995PLC006421	BIHAR PEOPLES FINANCE COMPANY LIMITED	ACTV	27-03-1995	AT. BISHENPUR ROAD,PS. TOWN POLICE STATION,	DISTT. BEGUSARAI	DISTT. BEGUSARAI.	BR
642	U08019BR1995PTC006432	LARAIB FINVEST PRIVATE LIMITED	ACTV	30-03-1995	HARI JI KA HAATA,ARRAH,PS. TOWN THANA,	DISTT. BHOJPUR	DISTT. BHOJPUR	BR
643	U08012JH1995PTC006453	PURVASA HOUSING & LEASING PRIVATE LIMITED	ACTV	17-04-1995	AT.12,DIGWADIH ROAD,(MOHAL BAR-I) PO. C.F.R.I.,PS.DIGWADIH,	DIST. DHANBAD	DIST. DHANBAD	BR
644	U08031JH1995PTC006465	NEHA CAPITALS PRIVATE LIMITED	ACTV	20-04-1995	IN THE HOUSE OF SRI MATHURAPRASAD,GO WSHALA ROAD,	PS.UPPER BAZAR,	DIST.RANCHI	BR
645	U00800BR1995PLC006470	GROWELTH INDIA FINANCE & INVESTMENT LIMITED	ACTV	24-04-1995	705, LAV KUSH TOWER,EXHIBITION ROAD,PS.GANDHI	MAIDAN,	DIST. PATNA	BR
646	U00802BR1995PLC006473	PEASANT FINANCE & INVESTMENT (INDIA) LIMITED	ACTV	25-04-1995	DEO HOME,2ND FLOOR,KANKARBAGH COLONY,	PS. KANKARBA GH COLONY,	DIST. PATNA	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
647	U08019BR199 5PLC006474	DATASRI INVESTMENT & FINANCE INDIA LIMITED	ACTV	25-04-1995	JAKKANPUR,GARDANI BAGH,PS. GARDANIBAGH,	DIST. PATNA	DIST. PATNA	BR
648	U08031JH199 5PTC006478	MAX HOLDING PRIVATE LIMITED	ACTV	26-04-1995	60-KAGAL NAGAR,SONARI,PS. SONARI,	JAMSHEDP UR	JAMSHEDPUR	BR
649	U00800JH199 5PLC006482	GRANGE HOUSING FINANCE & INVESTMENT (INDIA) LIMITED	ACTV	28-04-1995	NAWAGARH CHATEEI,IN FRONT OFGIRIDIH KSHETRIYA GRAMIN BANK	PS. DHANWAR,	DIST. GIRIDIH	BR
650	U00800BR199 5PTC006483	BANKURA INDIA SAVINGS AND INVESTMENT COMPANY PRIVATE LIMITED	ACTV	28-04-1995	CINEMA ROAD,HAJIPUR,PS. CITY THANA HAJIPUR,	DIST. VAISHALI	DIST. VAISHALI	BR
651	U00800BR199 5PLC006485	SANGRAHIT FINANCE & INVESTMENT LIMITED	ACTV	28-04-1995	DUMRA ROAD,BY PASS CHOWK(RAJA PATHI)PO.SITAMARHI BAZAR	PS.SITAMAR HI,	DIST.SITAMARHI	BR
652	U00800BR199 5PTC006494	ABJA SAVINGS & FINANCE PRIVATE LIMITED	ACTV	05-05-1995	MAURYA NAGAR,SALHPUR,PO. MIRZANHAT,PS.HABIB PUR,	DIST. BHAGALPU R	DIST. BHAGALPUR	BR
653	U08031BR199 5PTC006499	GOLDEN HARVEST INVESTMENT AND FINANCIAL	ACTV	09-05-1995	HOTEL ATITHI PALCE(ROOP KUMAR)TILKAMANJHI, PS.TILKAMANJHI,	DIST.BHAGA LPUR	DIST.BHAGALPU R	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
		SERVICES PRIVATE LIMITED						
654	U00800BR1995PTC006501	MERONA SAVINGS & INVESTMENT PRIVATE LIMITED	ACTV	10-05-1995	SRI RAM MARKET COMPLEX,PAKRI ROAD,ARRAH,	PS. TOWN THANA,	DIST. BHOJPUR	BR
655	U00800BR1995PLC006506	MONDE FINANCE LIMITED	ACTV	16-05-1995	R.N.S.COLLEGE ROAD,PS. SRIKRISHNAPURI,	DIST. PATNA	DIST. PATNA	BR
656	U00800BR1995PTC006507	ZEN SAVINGS PRIVATE LIMITED	ACTV	16-05-1995	BISHNUPURA,IMADPUR, PS.IMADPUR,	DIST. BHOJPUR	DIST. BHOJPUR	BR
657	U00802BR1995PTC006512	BNS INVESTMENT & FINANCE PRIVATE LIMITED	ACTV	17-05-1995	KATIRA ROAD,ARRAH,PS. ARRAH,	DIST. BHOJPUR	DIST. BHOJPUR	BR
658	U08031BR1995PTC006525	A.P.P. SECURITIES PRIVATE LIMITED	ACTV	23-05-1995	301,SYMPHONY APARTMENT,SHIPURI,	PS.SHASTRI NAGAR,	DIST. PATNA	BR
659	U08031BR1995PLC006529	ONWARD SECURITIES LIMITED	ACTV	25-05-1995	SWARN KIRAN,NEW PUNAICHAK,PS.KRISH NAPURI,	DIST. PATNA	DIST. PATNA	BR
660	U00800BR1995PTC006530	SUKANYA SAVINGS (INDIA) PRIVATE LIMITED	ACTV	26-05-1995	HOUSE OF SRI ANUGRAH NARAINSINGH,NEAR B/82,LOHIANAGAR,	PS.KANKAR BAGH,	DIST. PATNA	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
661	U00800BR1995PLC006543	HABILITATE FINANCE COMMERCIAL LIMITED	ACTV	05-06-1995	EXHIBITION ROAD,PS.GANDHI MAIDAN,	DIST. PATNA	DIST. PATNA	BR
662	U00800BR1995PLC006544	PRATISHANTI FINANCE & INVESTMENT LIMITED	ACTV	05-06-1995	AT & PO.GURU BAZAR,PS.BARARI,DIS T.KATIHAR	-	PS.BARARI,DIST. KATIHAR	BR
663	U00800BR1995PLC006545	VISHWAGANGA FINANCE LIMITED	ACTV	05-06-1995	HENRY BAZAR,PO & PS MOTIHARI	DIST EAST CHAMPARAN	BIHAR	BR
664	U00804BR1995PTC006546	KASH CREDIT INDIA PRIVATE LIMITED	ACTV	06-06-1995	NAURA(KUDASON)PS. NAURA(KUDASON)	DIST.BHABHUA	DIST.BHABHUA	BR
665	U00804BR1995PTC006552	RESCON FINANCIAL SERVICES PRIVATE LIMITED	ACTV	09-06-1995	HOUSE NO. S.E.,ROAD NO.12,RAJENDRA NAGAR,PS.KADAM KUAN,	DIST.PATNA -16	DIST.PATNA-16	BR
666	U00800BR1995PLC006556	BRAMRAJ INDIA SAVINGS & FINANCE LIMITED	ACTV	12-06-1995	KAJIPUR,NAYA TOLA,PS. KADAM KUAN,	DIST. PATNA	DIST. PATNA	BR
667	U08031BR1995PTC006564	SR VENTURES PRIVATE LIMITED	ACTV	16-06-1995	AT.IALBAZARPS.BETTIAH,DIST.WEST CHAMPARAN	PS.BETTIAH	PS.BETTIAH	BR
668	U08012BR1995PTC006571	CIDOWN FINANCE & BUILDERS	ACTV	28-06-1995	FANCY MARKET,GANDHIPATH,PS.SASARAM CHOUKI NO.-2,	DIST. ROHTAS	DIST. ROHTAS	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
		PRIVATE LIMITED						
669	U00800BR1995PTC006591	NOKHA FINANCE & PLANTATIONS PRIVATE LIMITED	ACTV	12-07-1995	SASARAM CIVIL LINES,RAJ COLONY,SASARAM,	SP.CHOUKI NO.-2,SASARAM,	DIST.ROHTAS	BR
670	U08012BR1995PTC006603	KANER FINANCE PRIVATE LIMITED	ACTV	14-07-1995	CHENARI,PS.CHENARI ,DIST.ROHTAS	-	DIST.ROHTAS	BR
671	U00802BR1995PTC006606	SANGRILA FINANCE PRIVATE LIMITED	ACTV	17-07-1995	KANKARBAGH ROAD,PS.KANKARBAGH,	DIST.PATNA	DIST.PATNA	BR
672	U00800BR1995PLC006608	ARJAN SAVING INDIA LIMITED	ACTV	18-07-1995	NEAR BUS STAND, RAMCHANDRA PUR, BIHAR SARIF, PS. MURARPUR(LAHERI	DIST. NALANDA	DIST. NALANDA	BR
673	U08031BR1995PLC006615	EXPERTS (INDIA) CAPITAL LIMITED	ACTV	19-07-1995	42,FRASER ROAD,ABOVE PUNJAB& SIND BANK,ROOM NO.-205,	IIND FLOOR,PS.K OTWALI,	DIST.PATNA	BR
674	U00800JH1995PLC006623	FELICITER BIHAR ECONOMY LIMITED	ACTV	24-07-1995	.PERSUDIH,PO. PERSUDIH,PS.PERSU DIH,	DIST. EAST SINGHBHUM (BIHAR)	DIST. EAST SINGHBHUM (BIHAR)	BR
675	U00800BR1995PTC006626	DHANRAJ SAVINGS PRIVATE LIMITED	ACTV	24-07-1995	ASHOK NAGAR,ROAD NO. - 8,KANKARBAGH,PS.K ANKARBAGH,	DIST. PATNA-20	DIST. PATNA-20	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
676	U00800BR1995PLC006627	SWARANKALASH SAVING & INVESTMENT (INDIA) LIMITED	ACTV	25-07-1995	TIN LALTEN,CHURCH ROAD,PS.BETTIAH SADER THANA,	DIST.WEST CHMPARAN	DIST.WEST CHMPARAN	BR
677	U00800BR1995PLC006628	GREEN UPTODATE AGRO ECONOMIC (INDIA) LIMITED	ACTV	25-07-1995	SAHEBGANJ ROAD,BARA CHAKIA,PS.BARA CHAKIA,	DIST. EAST CHAMPARA N	DIST. EAST CHAMPARAN	BR
678	U00804JH1995PLC006629	SHARK MARKETING & VINIYOG LIMITED	ACTV	25-07-1995	GOLAN NIWAS,C/O DR.A.S.GOLAN,NEAR JAMSHEDPUR PUBLIC SCHOOL	NEW BARADIH,PS .BARADIH,	JAMSHEDPUR	BR
679	U00800BR1995PLC006631	TAKTIKALS FINANCE (INDIA) LIMITED	ACTV	26-07-1995	32,SHEETAL VISHRAM,LANGERTOLI,PS.KADAM KUAN,	DIST.PATNA	DIST.PATNA	BR
680	U00800BR1995PLC006632	HARSIDHI (INDIA) FINANCE & INVESTMENT LIMITED	ACTV	26-07-1995	SHANKER BHAWAN,KRISHNA MARKET,EXHIBITION ROAD,PS.K.OTWALI,	DIST. PATNA	DIST. PATNA	BR
681	U00800BR1995PLC006636	NAVIN KRISHI CREDIT & SAVINGS COMPANY LIMITED	ACTV	26-07-1995	C/O SRI AMBIKA SINGH,BHAGWANPUR CHOWK,	PS.SADER THANA,	DIST.MUZAFFER PUR	BR
682	U00800BR1995PLC006637	SWARANJYOTI SAVING & FINANCE LIMITED	ACTV	28-07-1995	MAHARAJGHAT,PATN ACITY,PS.KHAJEKALA,	DIST.PATNA	DIST.PATNA	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
683	U08012BR1995PTC006645	ATULIT FINANCE PRIVATE LIMITED	ACTV	02-08-1995	GT ROAD,SASARAM,PS.S ASARAM,DIST. ROHTAS	-	DIST. ROHTAS	BR
684	U08012BR1995PLC006646	SONANCHAL FINANCE LIMITED	ACTV	02-08-1995	BUXAR ROAD,KARGAHAR,PS. KARGAHAR,	DIST.ROHTAS	DIST.ROHTAS	BR
685	U08019BR1995PTC006647	ALIAS FINANCE COMPANY PRIVATE LIMITED	ACTV	03-08-1995	GANDHI PATH,SASARAM,PS.S ASARAM,	DIST.ROHTAS	DIST.ROHTAS	BR
686	U08031JH1995PTC006665	BONHIE COMMERCIAL COMPANY PRIVATE LIMITED	ACTV	09-08-1995	NAGAR MANDIR MARG,BARIATU,BOOT Y ROAD,	DIST.RANCHI	DIST.RANCHI	BR
687	U00800BR1995PTC006674	SWEEKAR FINANCE AND INVESTMENT PRIVATE LIMITED	ACTV	24-08-1995	NAYA BAZAR,PS.BETTIAH,DI ST. EAST CHAMPARAN.	-	DIST. EAST CHAMPARAN.	BR
688	U00800BR1995PTC006687	FATE INDIA SAVING & INVESTMENT COMPANY PRIVATE LIMITED	ACTV	30-08-1995	INDRACHAND MARKET,DHARAM SHALA GATE,	PS.SASARAM,DIST. ROHTAS.	PS.SASARAM,DI ST. ROHTAS.	BR
689	U00800BR1995PTC006711	ACTIVE ECONOMY & DEVELOPERS	ACTV	11-09-1995	MAKHAN PUR,BARI PATANDEVI,PS.ALAM GANJ,	PO.GULZAR BAGH,DIST. PATNA-7	PO.GULZARBAG H,DIST.PATNA-7	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
		COMPANY PRIVATE LIMITED						
690	U00800BR1995PLC006726	RAYMOND INDIA FINANCE & INVESTMENT COMPANY LIMITED	ACTV	19-09-1995	SOLIETY,BAIRIA,PS.M UZAFFARPUR,	DIST. MUZAFFAR PUR.	DIST. MUZAFFARPUR.	BR
691	U00800BR1995PTC006727	BANDHU ECONOMY PRIVATE LIMITED	ACTV	19-09-1995	BROJGAR BHAWAN,NEAR SBI,SRI KRISHNA NAGAR,	PS.S.K.NAG AR,	DIST.PATNA-1	BR
692	U08012BR1995PTC006731	PCS FINANCE AND INVESTMENTS PRIVATE LIMITED	ACTV	21-09-1995	GAURAKSHANI,SASAR AM-15,PS.SARARAM	DIST.ROHTA S.	DIST.ROHTAS.	BR
693	U00800BR1995PTC006734	CHANDRA SAVINGS COMPANY PRIVATE LIMITED	ACTV	21-09-1995	PO. PANDAUL,PS.PANDAUL L,PS.PANDAUL,	DIST. MADHUBANI .	DIST. MADHUBANI.	BR
694	U08031BR1995PTC006737	MZA FINANCIAL CONSULTANTS PRIVATE LIMITED	ACTV	22-09-1995	WARIS MARKET,AMBAIR TIRMOHANI,BIHARSH ARIF-1,	PS.BIHARSH ARIF,DIST.N ALANDA.	PS.BIHARSHARI F,DIST.NALANDA .	BR
695	U00800BR1995PTC006778	CALENDER SAVINGS PRIVATE LIMITED	ACTV	12-10-1995	LAL BAZAR,BETTIAH,PS.B ETTIAH,	DIST.WEST CHAMPARA N.	DIST.WEST CHAMPARAN.	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
696	U00800BR1995PTC006786	BAZIDPUR SAVINGS PRIVATE LIMITED	ACTV	13-10-1995	BAZIDPUR,PO.BAZAIDPUR SAUDAT,VIA BIDDUPUR,PS.BAZIDPUR,	DIST.VAISHALI.	DIST.VAISHALI.	BR
697	U00800BR1995PTC006788	UDBHAV SAVINGS AND FINANCE PRIVATE LIMITED	ACTV	13-10-1995	DHARAM SAMAJ ROAD,MOTIHARI,PS.MOTIHARI,	DIST.EAST CHAMPARAN.	DIST.EAST CHAMPARAN.	BR
698	U08012BR1995PTC006789	MOHANIA FINANCE PRIVATE LIMITED	ACTV	13-10-1995	MOHANIA,PS.MOHANIA,	DIST.BHABHUA.	DIST.BHABHUA.	BR
699	U08012BR1995PTC006790	SARVJEET FINANCE PRIVATE LIMITED	ACTV	13-10-1995	GANDHI PATH,SASARAM-15,PS.SASARAM,	DIST.ROHTAS.	DIST.ROHTAS.	BR
700	U08012BR1995PTC006791	JAWASHAKTI FINANCE PRIVATE LIMITED	ACTV	13-10-1995	GANDHI PATH,SASARAM,PS.SASARAM,	DIST.ROHTAS.	DIST.ROHTAS.	BR
701	U08031BR1995PLC006793	HI TEC SECURITIES LIMITED	ACTV	13-10-1995	18,PATLIPUTRA COLONY,PS.PATLIPUTRA,	CIST.PATNA-13	CIST.PATNA-13	BR
702	U00804BR1995PTC006797	OSHM FINANCIAL SERVICES PRIVATE LIMITED	ACTV	16-10-1995	B-25,LOHIANAGAR,KANKARBAGH,PS.KANKARBAGH,	DIST.PATNA-20.	DIST.PATNA-20.	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
703	U00800BR1995PLC006814	SHREE SANCHAY INDIA FINANCE LIMITED	ACTV	20-10-1995	RAM JEEVAN LANE, NEAR GOVINDPRESS ,KANKARBAGH,	PS.KANKAR BAGH,	DIST.PATNA-20.	BR
704	U00800BR1995PLC006815	MARIS FINANCE LIMITED	ACTV	20-10-1995	JEHANABAD ,PATNA GAYA ROAD,PS.JEHANABAD ,	DIST.JEHAN ABAD.	DIST.JEHANABA D.	BR
705	U00800BR1995PLC006819	MECOLIA FINANCE LIMITED	ACTV	02-11-1995	DAK BUNGLOW ROAD,PS.HAJIPUR,	DIST.VAISH ALI.	DIST.VAISHALI.	BR
706	U08012BR1995PTC006822	ASFI FINANCE PRIVATE LIMITED	ACTV	08-11-1995	ASFI BHAWAN, CHAUKHAN DI ROAD,PS.SASARAM,	DIST. ROHTAS.	DIST. ROHTAS.	BR
707	U08012BR1995PTC006823	UTTRANCHAL SAVINGS PRIVATE LIMITED	ACTV	08-11-1995	SEETAL TOLA, NEAR SAPNA CINEMA, PS.ARRAH TOWN,	DIST.BHOJP UR.	DIST.BHOJPUR.	BR
708	U00800BR1995PTC006824	NASRIGANJ SAVINGS AND INVESTMENTS PRIVATE LIMITED	ACTV	08-11-1995	POSTAL ROAD, NASRIGANJ, PS. NASRIGANJ,	DIST. ROHTAS.	DIST. ROHTAS.	BR
709	U00800BR1996PLC007188	AGRANI ECONOMY LIMITED	ACTV	15-04-1996	CHHOTA RAMNA, BETTIAH,	DIST. WEST CHAMPARA N.	DIST. WEST CHAMPARAN.	BR
710	U00800JH1996PTC007190	PRANIL FINANCE & INVESTMENT	ACTV	15-04-1996	SURAJ COMPLEX, LALJI HIRJI ROADMAIN	DIST. RANCHI.	DIST. RANCHI.	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
		PRIVATE LIMITED			ROAD,PS.RANCHI KOTWALI,			
711	U00800BR1996PLC007194	HOMELY LEASING & FINVEST COMPANY LIMITED	ACTV	17-04-1996	H/O UDAY KR.CHOUDHARY,SAK RA BAZAR,PO.DHOLI (SAKRA),	PS. SAKRA,DIST MUZAFFAR PUR.	PS. SAKRA,DIST. MUZAFFARPUR.	BR
712	U00800BR1996PLC007196	JAI AMBE SAVINGS & FINANCE LIMITED	ACTV	17-04-1996	LATE JAI NARAIN SINGH,JAI ROAD,PS.ARRAH,	DIST. BHOJPUR.	DIST. BHOJPUR.	BR
713	U00800BR1996PTC007197	SASARAM SAVING PRIVATE LIMITED	ACTV	17-04-1996	G.T.ROAD,SILIYA,SAS ARAM,HOUSE OF SRI GOPAL PRASAD,	PS.SASARA M,	DIST. ROHTAS.	BR
714	U00804BR1996PLC007202	KIRTIKA FINANCE LIMITED	ACTV	18-04-1996	4/33,SRIKRISHNAPURI ,PS.SRIKRISHNAPURI,	DIST. PATNA-1.	DIST. PATNA-1.	BR
715	U00800BR1996PLC007209	AUULI FINANCE LIMITED	ACTV	19-04-1996	GANDHI PATH,CHAUKHANDI,S ASARAM,	PS.SASARA M,	DIST. ROHTAS.	BR
716	U00800BR1996PTC007210	TAPRAM COMMERCIAL SAVING & FINANCE PRIVATE LIMITED	ACTV	19-04-1996	PIRMUHANI,KADAMKU AN,PS.KADAMKUAN,	DIST.PATNA -3.	DIST.PATNA-3.	BR
717	U00800BR1996PTC007213	TRHUT HOLDING PRIVATE LIMITED	ACTV	22-04-1996	GAJADHAR CHOUDHARY LANE,SARAIYAGANJ,	PS. & DIST. MUZAFFAR PUR.	PS. & DIST. MUZAFFARPUR.	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
718	U00800BR1996PLC007225	STANZA FINANCE & INVESTMENT LIMITED	ACTV	26-04-1996	C/O ARIF HUSSAIN,PHULWARI SHARIF CHOURAHA,	PS.PHULWARI SHARIF,	DIST. PATNA.	BR
719	U00800BR1996PTC007232	PRABHAT LEASING PRIVATE LIMITED	ACTV	08-05-1996	YOGENDRA KUTIR,408,NEHRU NAGAR,	BORING CANAL ROAD,	PS.S.K.PURI, DIST. PATNA-1.	BR
720	U00800BR1996PLC007251	PARASMANI JYOTI FINANCE LIMITED	ACTV	15-05-1996	509-ADHARSHILA COMPLEX(RBI'ADJACENT)	SOUTH GANDHI MAIDAN, PATNA-1	SOUTH GANDHI MAIDAN,PATNA-1	BR
721	U08011JH1996PLC007252	SHREE SHOKHAJI FINANCE & INVESTMENT COMPANY LIMITED	ACTV	17-05-1996	RAJA BAGICHA,DURGA BARI ROAD,PO. B.DEOGHAR,	DIST. DEOGHAR-814112.	DIST. DEOGHAR-814112.	BR
722	U08031BR1996PTC007253	WATSON SECURITIES PRIVATE LIMITED	ACTV	17-05-1996	HOSPITAL ROAD,SIWAN,PS. SIWAN SADAR,	DIST.SIWAN	DIST.SIWAN.	BR
723	U00800BR1996PLC007281	YOKE SAVING & FINANCE INDIA LIMITED	ACTV	28-05-1996	SUDAMA KUTIR,4H/2,BAHADUR PUR HOUSING COLONY	PS. AGAMKUAN,	DIST. PATNA-20.	BR
724	U00802BR1996PLC007295	HIM GANGA FINLEASE LIMITED	ACTV	06-06-1996	B-1/82,MAURYA LOK COMPLEX,PS.KOTWALI,	DIST. PATNA-1	DIST. PATNA-1	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
725	U00800BR1996PLC007301	TIRHUT SAVINGS & INVESTMENTS LIMITED	ACTV	06-06-1996	MAHOUT TOLI,STATION ROAD,PS. BETTIAH,	DIST. EAST CHAMPARA N.	DIST. EAST CHAMPARAN.	BR
726	U00800BR1996PLC007313	MAJESTIC ECONOMY LIMITED	ACTV	07-06-1996	DIANA CENEMA COMPOUND,BUS STAND,DANAPUR CANTT.	PS. DANAPUR,	DIST. PATNA.	BR
727	U00800BR1996PLC007317	MEMAR FINVEST LIMITED	ACTV	11-06-1996	PRINCE COTTAGE,MUZIB ROAD,BHIKHANPUR, PS.KOTWALI,	DIST. BHAGALPUR.	DIST. BHAGALPUR.	BR
728	U00800BR1996PTC007322	KAWACH SAVINGS PRIVATE LIMITED	ACTV	14-06-1996	HOUSE OF GOPAL KR. MISHRA,BIBIGANJ,AN ANDPURI,BRAHMPURA,	PO. MIT,PS.MUZAFFARPUR,	DIST. MUZAFFARPUR.	BR
729	U00800BR1996PLC007329	HELIX ECONOMY INDIA LIMITED	ACTV	14-06-1996	KASHIPUR, SAMASTIPUR,PS. TOWN THANA,	DIST. SAMASTIPUR.	DIST. SAMASTIPUR.	BR
730	U00800BR1996PLC007343	AERV FINANCE & INVESTMENT LIMITED	ACTV	27-06-1996	LALL BAZAR,PS. BETTIAH,	DIST. EAST CHAMPARA N.	DIST. EAST CHAMPARAN.	BR
731	U00800BR1996PTC007356	RAMNAGAR FINANCE & INVESTMENT PRIVATE LIMITED	ACTV	05-07-1996	SUNDEK COMPLEX, HIND CHOWK,RAMNAGAR,P S. RAMNAGAR,	DIST. WEST CHAMPARA N.	DIST. WEST CHAMPARAN.	BR
732	U00800BR1996PTC007364	MANIMAURYA FINANCE & AGRO	ACTV	10-07-1996	ASHOKE NIWAS,C/O R.P.YADAV,BAKERGA	DIST. PATNA.	DIST. PATNA.	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
		PLANTATION PRIVATE LIMITED			NJ,PS. GANDHI MAIDAN,			
733	U00800BR1996PTC007373	MAA SANTOSHI FINANCE PRIVATE LIMITED	ACTV	12-07-1996	NEW AREA,DALMIA NAGAR,PS. DEHRI-ON-SONE,	DIST. ROHTAS	DIST. ROHTAS	BR
734	U00800BR1996PTC007381	AKASHDHRUB FINANCE & LEASING PRIVATE LIMITED	ACTV	22-07-1996	JARASAND BHAWAN,NAWADAH KHURI)	PS. HAJIPUR,	DIST. VAISHALI	BR
735	U00800BR1996PLC007398	ASHADEEP SAVINGS INDIA LIMITED	ACTV	31-07-1996	MUNNA CHAK,PLOT NO-121/116,NEAR COLLEGE OF COMMERCE,	PS.PATRAK ARNAGAR,K ANKARBAG H,	DIST. PATNA-20	BR
736	U00800BR1996PLC007401	RAJAN PAWAN LAMBODAR FINANCE LIMITED	ACTV	31-07-1996	NORTH MANDIRIBUDHA COLONY,	DIST. PATNA.	DIST. PATNA.	BR
737	U00800BR1996PTC007403	ECLAT FINCAP PRIVATE LIMITED	ACTV	31-07-1996	109,GANDHI NAGAR,BORING CANAL ROAD,	PS. S.K.PURI,	DIST. PATNA.	BR
738	U00800BR1996PLC007541	SAKHI SAVINGS LIMITED	ACTV	07-11-1996	SRI KRISHNA CHOWK,VILL. GOPALPUR, PO. PURKHOULI,	DISTT. VAISHALI.	DISTT. VAISHALI.	BR
739	U00800BR1996PTC007490	SOFIA FINANCE (INDIA) PRIVATE LIMITED	ACTV	30-09-1996	BHAWANIPUR ZERAT,CHATHAUNI,	DIST. EAST CHAMPARAN N	DIST. EAST CHAMPARAN	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
740	U00800BR1996PLC007507	MOTTO KAUTIL FINANCE & PLANTATIONS LIMITED	ACTV	11-10-1996	BIHTA ROAD, VIA NAUBATPUR, P.O. NAUBATPUR, DISTT. PATNA	-	P.O. NAUBATPUR, DISTT. PATNA	BR
741	U00800BR1996PLC007520	DHANSAROVAR SAVINGS & FINANCE LIMITED	ACTV	18-10-1996	517, ASHIANA TOWERS, EXHIBITION ROAD, PATNA.1.	P.S. GANDHI MAIDAN, PATNA.	P.S. GANDHI MAIDAN, PATNA.	BR
742	U00800BR1996PLC007524	RUDRANI SAVINGS AND INVESTMENT COMPANY LIMITED	ACTV	18-10-1996	JANKI NIWAS PIRMOHONI, LANE, NO. 2. KADAM KUAN PATNA.	P.S. KADAM KUAN. PATNA.	P.S. KADAM KUAN. PATNA.	BR
743	U00800BR1996PTC007538	KAMAR FINANCE & INVESTMENT PRIVATE LIMITED	ACTV	07-11-1996	MAIN BAZAR ROAD, CHENARI, DISTT. ROHTAS.	-	DISTT. ROHTAS.	BR
744	U00800BR1996PLC007539	NATRAJ SAVINGS LIMITED	ACTV	07-11-1996	MAIN ROAD MOTIHARI, NEAR PANITANKI, P.S. MOTIHARI TOWN,	DT. EAST CHAMPARAN.	DT. EAST CHAMPARAN.	BR
745	U00800BR1996PTC007542	SRIJAN ECONOMY INDIA PRIVATE LIMITED	ACTV	08-11-1996	MAIN ROAD, SUPAUL-852131. PS. SUPAUL,	DISTT. SUPAUL.	DISTT. SUPAUL.	BR
746	U00800BR1996PTC007547	MEMORY SAVINGS PRIVATE LIMITED	ACTV	13-11-1996	BUDH COLONY ADALWARI, HATSARG ANJ, HAJIPUR,	DISTT. VAISHALI.	DISTT. VAISHALI.	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
747	U00800BR1996PTC007548	RAJU SAVINGS (INDIA) PRIVATE LIMITED	ACTV	13-11-1996	ILAM RAM CHOWK,BETTIAH,DIST T. WEST CHAMPARAN.	-	DISTT. WEST CHAMPARAN.	BR
748	U00802BR1996PLC007550	SRIKRISHNA FILMS FINANCE & HIRE PURCHASE COMPANY LIMITED	ACTV	19-11-1996	NANDENI BHAWAN AT,BAGHIBEGUSARAI, P.O.SUHIRD NAGAR	THANA MUFFASILL	DISTT. BEGUSARAI.	BR
749	U00800BR1996PLC007552	DEEPMAYUR ECONOMY LIMITED	ACTV	19-11-1996	INDIRA CHOWK,GANJ NO-1,BETTIAH,	DISTT. WEST CHAMPARA N.	DISTT. WEST CHAMPARAN.	BR
750	U00800BR1996PLC007553	DHANADHEEP FINVEST INDIA LIMITED	ACTV	20-11-1996	AT. JOGINIA KOTHI,CHAPRA,	DISTT. SARAN.	DISTT. SARAN.	BR
751	U00800BR1996PTC007555	MUKADDAR FINANCE & INVESTMENT PRIVATE LIMITED	ACTV	20-11-1996	NAWADIH, OLD G.T. ROAD,DISTT. AURANGABAD.	-	DISTT. AURANGABAD.	BR
752	U00800BR1996PLC007562	SHOBHAJEEVAN SAVING & PLANTATION LIMITED	ACTV	26-11-1996	RAM ASHISH CHOWK,P.O.HAJIPUR DISTT. VAISHALI.BIHAR	-	DISTT. VAISHALI.BIHAR	BR
753	U00804BR1996PLC007563	BIHULLA FINANCE LIMITED	ACTV	27-11-1996	LALKOTHI,TATARPUR, DISTT. BHAGALPUR.	-	DISTT. BHAGALPUR.	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
754	U00800BR1996PTC007564	UTKRIST SAVINGS & FINANCE PRIVATE LIMITED	ACTV	27-11-1996	MAIN ROAD,MOTIHARI,DIST T. EAST CHAMPARAN.	-	DISTT. EAST CHAMPARAN.	BR
755	U00800BR1996PTC007565	YAPON SAVINGS & INVESTMENT PRIVATE LIMITED	ACTV	27-11-1996	AT. C/O HARISHANKER SHAH,TEEN LALTEN CHOWK,BETTIAH,	DISTT. EAST CHAMPARA N.	DISTT. EAST CHAMPARAN.	BR
756	U00800BR1996PLC007570	ASHIRVAD ECONOMY INDIA LIMITED	ACTV	29-11-1996	STATION CHOWK,HAJIPUR,DIST T. VAISHALI.	-	DISTT. VAISHALI.	BR
757	U00800BR1996PTC007575	OMCO LEASING PRIVATE LIMITED	ACTV	02-12-1996	MAIN ROAD,KAURIYA TOLA,PS. RAXAUL,	DIST. EAST CHAMPARA N.	DIST. EAST CHAMPARAN.	BR
758	U00800BR1996PTC007576	SRAN ECONOMY (INDIA) PRIVATE LIMITED	ACTV	02-12-1996	AT & PO. CHANDAUTI MORE,DIST. GAYA.	-	DIST. GAYA.	BR
759	U00800BR1996PLC007577	NIGHTINGAL ECONOMY LIMITED	ACTV	02-12-1996	G.B. ROAD,GAYA,G.P.O.GA YA,	P.S.KOTWA LI,GAYA.	DISTT. GAYA.	BR
760	U00800BR1996PTC007583	SERENE SAVINGS PRIVATE LIMITED	ACTV	04-12-1996	RAGHUNATH NIWAS, BALUGHAT ,DIST.MUZ AFFARPUR.	-	DIST.MUZAFFAR PUR.	BR
761	U00800JH1996PLC007585	GLARE ECONOMY INDIA LIMITED	ACTV	05-12-1996	UPPER BILASI TWON,DEOGHAR"B"Y ADAV NIWAS,	DIST. DEOGHAR	DIST. DEOGHAR	BR
762	U08019BR1996PLC007586	JOSEPH CREDIT & COMMERCIAL	ACTV	05-12-1996	AT. KUWANGHRI,PO.SUP	-	DIST. MUNGER	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
		COMPANY INDIA LIMITED			OR-JAMUA,DIST. MUNGER			
763	U00804BR1996PLC007589	BADRIKA FINANCE LIMITED	ACTV	06-12-1996	1ST FLOOR,PUSHPANJALI MARKET,MOHALL & PS. KADAM KUAN,	DIST. PATNA.	DIST. PATNA.	BR
764	U00800BR1996PLC007590	CLASSIC INDIA ECOINVEST LIMITED	ACTV	06-12-1996	MOJAHIDPUR BHAGALPUR.TILKAMA NJHI BHAGALPUR	DIST. BHAGALPUR.	DIST. BHAGALPUR.	BR
765	U00800BR1996PTC007591	AVATAR SAVINGS INDIA PRIVATE LIMITED	ACTV	06-12-1996	MOH. GOROCHHANI,GOJRA R,TOWN-SASARAM,	DIST. ROHTAS.	DIST. ROHTAS.	BR
766	U00800BR1996PTC007595	SANJEEDA FINANCE PRIVATE LIMITED	ACTV	09-12-1996	CHANWAL TELCIYA,SASARAM,	DIST. ROHTAS.	DIST. ROHTAS.	BR
767	U00800BR1996PLC007598	AVTAR GOGAJI COMPANY OF FINANCE LIMITED	ACTV	11-12-1996	DOON PUBLIC SCHOOL BHAGALPURP.O.BHAGALPUR.	BHAGALPUR	DIST. BHAGALPUR.	BR
768	U00800BR1996PLC007600	MAA AMBE SAVINGS INVESTMENT LIMITED	ACTV	11-12-1996	AT & PO. DIGHWARA,PS.DARIA PUR,	DIST. SARAN.	DIST. SARAN.	BR
769	U00800BR1996PLC007608	NAGAR VIKAS ECONOMY LIMITED	ACTV	18-12-1996	LAKHAN ROY MARKET,BHAGWANPUR CHOWK,REWA ROAD,	MUZAFFARPUR.	DIST.MUZAFFARPUR.	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
770	U00800BR1996PLC007612	REGULAR FIELD DEVELOPMENT LEASING AND HIRE PURCHASE LIMITED.	ACTV	20-12-1996	CHUNNI SAH LANE,NATHNAGAR,	BHAGALPUR,	DIST. BHAGALPUR.	BR
771	U00800BR1996PLC007618	LLOYCEE FINANCE COMPANY LIMITED	ACTV	30-12-1996	SHERSHAH ROAD,GULZARBAGH, DIST. PATNA-7	-	DIST. PATNA-7	BR
772	U08011BR1997PLC007642	NAVROOP VANIJYA LIMITED	ACTV	08-01-1997	KIDWAIPURI,PATNA	-	PATNA	BR
773	U00800JH1997PTC007650	SANJAY LAL FINANCE & INVESTMENT PRIVATE LIMITED	ACTV	10-01-1997	DORANDA LAXMI PARA ,NEAR JAIN MANDIR,DORANDA,	RANCHI-2.	RANCHI-2.	BR
774	U00800BR1997PTC007651	SATKIRTI FINANCE & INVESTMENT PRIVATE LIMITED	ACTV	10-01-1997	MAIN ROAD, BETTIAH.WEST CHAMPARAN.	-	WEST CHAMPARAN.	BR
775	U00800BR1997PTC007653	KINGDOM FINANCE PRIVATE LIMITED	ACTV	13-01-1997	H/O RAM KUMAR, NEEM KI BATTI,GULZARBAGH,	PATNA-7.	PATNA-7.	BR
776	U00800BR1997PTC007654	SUVEER FINANCE PRIVATE LIMITED	ACTV	16-01-1997	G.T.ROAD,SASARAM-15,ROHTAS.	-	ROHTAS.	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
777	U00800BR1997PTC007655	SEVASHREE FINANCE PRIVATE LIMITED	ACTV	16-01-1997	G.T.ROAD,SASARAM-15.ROHTAS.	-	ROHTAS.	BR
778	U00800BR1997PLC007657	RAJDHARA FINANCE & INVESTMENT LIMITED	ACTV	16-01-1997	CHIRAIYA TAND,POSTAL PARK,KHASMAL,	PATNA-1.	PATNA-1.	BR
779	U00800BR1997PLC007661	HASANPUR FINANCE AND INVESTMENT INDIA LIMITED	ACTV	17-01-1997	HASANPUR SURAT TARA,SAHPUR PATORI,	SAMASTIPUR.	SAMASTIPUR.	BR
780	U00800BR1997PLC007665	AMRAPALI SAVINGS LIMITED	ACTV	20-01-1997	GUDRI ROAD,NEAR SONI ALANKARCOMPLEX,H AJIPUR,VAISHALI,BIHAR	P.S.HAJIPUR.	DISTT.VAISHALI	BR
781	U00800BR1997PLC007668	SATYAKAM SAVINGS & INVESTMENTS LIMITED	DFNT	21-01-1997	SECTOR - J/12,P.C.COLONY,KANKARBAGH,	PATNA.	PATNA.	BR
782	U00800BR1997PTC007671	CHITRAGUPTA SAVINGS INDIA PRIVATE LIMITED	ACTV	24-01-1997	H/O SHIV PUJAN SINGH,ASHOK NAGAR,KANKARBAGH COLONY,	ROAD N0-8B,	PATNA-20.	BR
783	U00800BR1997PLC007684	PRAUNNAT SAVINGS & INVESTMENT LIMITED	ACTV	30-01-1997	AYODHYAGANJ BAZAR,KURSELA,	DIST. KATIHAR.	DIST. KATIHAR.	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
784	U00800BR1997PTC007706	SHIBHMO FINANCE PRIVATE LIMITED	ACTV	07-02-1997	STATION ROAD,MOHANIA,KAIMUR,	DIST. BHABHUA.	DIST. BHABHUA.	BR
785	U00800JH1997PLC007719	RIANT INDIA SAVINGS & CLASSIC INVESTMENT LIMITED	ACTV	13-02-1997	BYE-PASS ROAD,CHAS,BOKARO,	DIST. DHANBAD.	DIST. DHANBAD.	BR
786	U08012BR1997PLC007724	NEELANCHAL FINANCE COMPANY LIMITED	ACTV	14-02-1997	NELANCHAL BHAWAN ,THAN ROAD,GOPALGANJ.	P.O.GOPALGANJ,	DISTT. GOPALGANJ.	BR
787	U00800BR1997PLC007727	VEER KUNWAR FINANCE INDIA LIMITED	ACTV	17-02-1997	SAHID ROAD,NEAR PARADISE TIKES,	DIST. GAYA.	DIST. GAYA.	BR
788	U00800BR1997PLC007736	MANOHAR SAVING LIMITED	ACTV	18-02-1997	AT & PO & PS. KURHANI,DISTT. MUZAFFARPUR.	-	DISTT. MUZAFFARPUR.	BR
789	U00800BR1997PLC007738	SARVOPARY AGRO FINANCE LIMITED	ACTV	18-02-1997	MOH. KANHAULI ,MATH ROAD, PO. RAMNA,	PS. MITHAN PURA,	DISTT. MUZAFFARPUR.	BR
790	U00800BR1997PLC007740	JAHANVI SAVINGS AND FINANCE INDIA LIMITED	ACTV	18-02-1997	VILL. GORA, PO. KOSHI,DISTT. BANKA.	-	DISTT. BANKA.	BR
791	U00804BR1997PLC007741	JAY JANVIKAS FINANCE LIMITED	ACTV	18-02-1997	H/O SRI BASUDEO DAS,BAGMUSA,.	PO. & PS. HAZIPUR,	DISTT. VAISHALI.	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
792	U00802BR1997PTC007747	SUN RISE ECONOMY PRIVATE LIMITED	ACTV	20-02-1997	NEW G.T.ROAD,SASARAM,	DIST. ROHTAS.	DIST. ROHTAS.	BR
793	U00800BR1997PLC007766	KRISHNA FINLEASE LIMITED	ACTV	03-03-1997	AZAD HIND ARYA KUMAR ROAD.PATNA.	RAJENDRA NAGAR PATNA,	DISTT. PATNA	BR
794	U08011BR1997PLC007770	RIMJHIM FINANCE & INVESTMENT LIMITED	ACTV	06-03-1997	TAKIYA BAZAR, SASARAM,ROHTAS.	-	ROHTAS.	BR
795	U00800BR1997PTC007778	RAJARAM SAVINGS INDIA PRIVATE LIMITED	ACTV	11-03-1997	BATHUA BAZAR,UCHAKA,GOPALGANJ.	-	GOPALGANJ.	BR
796	U00800BR1997PLC007789	SWARAJYA AGRO PLANTATION LIMITED	ACTV	14-03-1997	UTTARI MANDIRI.PATNA,P.S. BUDHA COLONY,	G.P.O.PATNA A.	PATNA-1.	BR
797	U08011BR1997PTC007791	DHERAD FINANCE & INVESTMENT PRIVATE LIMITED	ACTV	14-03-1997	AT- LAL BAZAR,BETTIAH,	DIST. WEST CHAMPARAN.	DIST. WEST CHAMPARAN.	BR
798	U08011BR1997PTC007792	AKSHYA LEASING PRIVATE LIMITED	ACTV	14-03-1997	FLAT NO-402,PRANJAL APARTMENT,	DIST. PATNA.	DIST. PATNA.	BR
799	U00800JH1997PTC007795	BASIC FINANCE & GROWTH	ACTV	14-03-1997	AZAD BASTI,NEAR MISSION GROUND,	RANCHI.	RANCHI.	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
		PRIVATE LIMITED						
800	U00800BR1997PLC007796	EKTA SAVING & HIRE PURCHASE LIMITED	ACTV	17-03-1997	BENTA CHOWK,LAHERIASARAI,	DARBHANGA.	DARBHANGA.	BR
801	U00800BR1997PTC007801	MASSIVE INVESTMENT INDIA PRIVATE LIMITED	ACTV	20-03-1997	H/O SIDHARTH TIWARY,HOUSING ROAD,PRABHU NATH NAGAR	AT & PO.CHAPRA	SARAN	BR
802	U00800BR1997PLC007814	SWARNREKHA FINANCE & INVESTMENT INDIA LIMITED	ACTV	21-03-1997	D-101,SAKET VIHAR APARTMENT,KHAJEPURA,	DIST. PATNA-14.	DIST. PATNA-14.	BR
803	U00800BR1997PLC007817	BAROUNI SAVINGS CENTER & INVESTMENT INDIA LIMITED	ACTV	31-03-1997	PHULWARI ,BARAOUNI,DIST. BEGUSARAI.	-	DIST. BEGUSARAI.	BR
804	U08011JH1997PTC007818	SAIRAJ INVESTMENT LIMITED	ACTV	31-03-1997	SAI BHAWAN LOWER,BURDWAN COMPOUND,	DIST. RANCHI.	DIST. RANCHI.	BR
805	U00800BR1997PLC007819	SOUL FINANCE & INVESTMENT LIMITED	ACTV	31-03-1997	MAA DOMANI MARKET,DAK BUNGLOW ROAD,	HAJIPUR,	DIST. VAISHALI.	BR
806	U08011BR1997PTC007821	SHRAMJEEVI FINANCE & INVESTMENT PRIVATE LIMITED	ACTV	31-03-1997	HASAN CHAK , LALBAGH,DIST. DARBHANGA.	-	DIST. DARBHANGA.	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
807	U00800BR1997PTC007826	SRI LICHCHHAWI FINANCE & INVESTMENT PRIVATE LIMITED	ACTV	01-04-1997	KHATAJANGI, HAJIPUR, DIST. VAISHALI	-	DIST. VAISHALI	BR
808	U00800BR1997PLC007842	RITUKA FINLEASING LIMITED	ACTV	07-04-1997	D.P.ROAD, GOPI TRANSPORT, HAZIPUR MARKET,	VAISHALI.	VAISHALI.	BR
809	U00800BR1997PTC007843	RUCHIKA FINANCIAL SERVICES PRIVATE LIMITED	ACTV	07-04-1997	NANMUHIA, PO. GULZARBAGH, PATNA-7.	-	PATNA-7.	BR
810	U08031BR1997PLC007856	CIDOWN SECURITIES LIMITED.	ACTV	09-04-1997	207/B, SRIKRISHNAPURI, BORING ROAD,	PATNA-1.	PATNA-1.	BR
811	U00800BR1997PLC007867	MATRICHHAYA FINANCE LIMITED	ACTV	15-04-1997	SRI UDAY NARAIN PRASAD, BEHIND DEEPAK DAIRY,	ANANDPURI, WEST BORING CANAL RD	PATNA.	BR
812	U00800BR1997PLC007869	THE SITAYAN SAVING INDIA LIMITED.	ACTV	15-04-1997	VILL. NAYATOLA, PO. KURNOL, MUZAFFARPUR.	-	MUZAFFARPUR.	BR
813	U00800BR1997PLC007873	RESEARCH INDIA INVESTMENT LIMITED.	ACTV	17-04-1997	L-1/48, S.K.PURI. PATNA	-	PATNA	BR
814	U08012BR1997PLC007883	PATNA HOUSING FINANCE LIMITED	ACTV	24-04-1997	VERMA CENTRE, 4TH FLOOR, BORING ROAD CHOWK,	PATNA.	PATNA.	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
815	U00800BR1997PTC007885	PARL SAVINGS PRIVATE LIMITED	ACTV	25-04-1997	UJJAIN TOLA,BETTIHA.	WEST CHAMPARA N.	WEST CHAMPARAN.	BR
816	U00800BR1997PLC007890	KALYANBHARTI INVESTMENT AND FINANCE INDIA LIMITED	ACTV	28-04-1997	C/O ASHOK KUMAR SINHA,NAWIN COLONY,KUTIR BATH,	BETTIAH,	WEST CHAMPARAN.	BR
817	U00800JH1997PTC007891	JAI MAA HANSHWAHINI FINANCE PRIVATE LIMITED	ACTV	28-04-1997	AT & PO. ARGORA,THANA ARGORA,	RANCHI.	RANCHI.	BR
818	U00804BR1997PTC007896	VIJAYLAXMI NIKETAN PRIVATE LIMITED	ACTV	28-04-1997	BHAGWATI BHAWAN,CHUNIHARI TOLA,	BHAGALPUR R.	BHAGALPUR.	BR
819	U00800BR1997PTC007898	SARVODAYA FINANCE PRIVATE LIMITED	ACTV	29-04-1997	6H/58,BHUTNATH ROAD,BAHADURPUR HOUSING COLONY,	PATNA.	PATNA.	BR
820	U00800JH1997PLC007901	RAJARJUNA FINANCE & INVESTMENT COMPANY LIMITED	ACTV	29-04-1997	STATION ROAD, JUGASALASI,JAMSHE DPUR.	-	JAMSHEDPUR.	BR
821	U00800BR1997PTC007910	RAXAUL FINANCE PRIVATE LIMITED	ACTV	02-05-1997	STATION ROAD,RAXAULEAST CHAMPARAN	-	EAST CHAMPARAN	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
822	U00800JH1997PTC007914	BIRSA FINANCE & LEASING COMPANY PRIVATE LIMITED	ACTV	08-05-1997	SUHAG LADIES CORNER LANE, MAIN ROAT , AT.PO. GUMLA	GUMLA	GUMLA	BR
823	U00800BR1997PLC007926	VIRTA FINANCE & INVESTMENT LIMITED	ACTV	15-05-1997	19-B,ASHIANA TOWER ,EXHIBITION ROAD,	PATNA-1.	PATNA-1.	BR
824	U08012BR1997PLC007931	VIJETA HOUSING FINANCE LIMITED	ACTV	16-05-1997	PURANDARPUR,PATN A-1.	-	PATNA-1.	BR
825	U00800BR1997PTC007932	SURYODAYA ECONOMY PRIVATE LIMITED	ACTV	16-05-1997	BHADRA GHAT, IDGAH ROAD, GULZARBAGH,	PATNA-7.	PATNA-7.	BR
826	U00800BR1997PTC007957	BETTIAH INVESTMENT & LEASING PRIVATE LIMITED	ACTV	03-06-1997	MOH. LAL BAZAR, PO. & PS. BETTIAH,	DIST. WEST CHAMPARA N.	DIST. WEST CHAMPARAN.	BR
827	U00800JH1997PLC007958	GARLAND FINANCE (INDIA) LIMITED	ACTV	03-06-1997	GOKUL NEAR RAM MANDIR, KANKE ROAD,	RANCHI.	RANCHI.	BR
828	U00800BR1997PLC007970	SITAKSHMI FINANCE (INDIA) LIMITED	ACTV	05-06-1997	NEAR BAPU PUSTKALAY, MIRCHAI PATTI,	DIST. SITAMARHI-2.	DIST. SITAMARHI-2.	BR
829	U00800BR1997PLC007971	ZIG-ZAG FINANCE & PLANTATIONS LIMITED	ACTV	05-06-1997	BEGAMPUR, BENGALI COLONY, CHOWK SIKARPUR, PATNACIT Y,	PATNA.	PATNA.	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
830	U00800BR1997PLC007975	STEP RISE FINVEST LIMITED	ACTV	10-06-1997	PREM KUNJ,KITAB BHAWAN ROAD,S.K.PURI,	PATNA-13.	PATNA-13.	BR
831	U00800BR1997PLC008014	JEEWIK VINIYOG (INDIA)LIMITED	ACTV	02-07-1997	RAMASHISH CHOWK,HAJIPUR,	DISTT. VAISHALI.	DISTT. VAISHALI.	BR
832	U00800BR1997PTC008024	EARN INVESTMENT INDIA PRIVATE LIMITED	ACTV	11-07-1997	C/O SRI JAGGANATH SAHU,AT. INARBERAWA,PO. JOGIA,	DIST. WEST CHAMPARA N.	DIST. WEST CHAMPARAN.	BR
833	U00800BR1997PTC008026	TRIDEVA FINANCE PRIVATE LIMITED	ACTV	11-07-1997	PALI ROAD,DEHRI-ONSONE,DIST. ROHTAS.	-	DIST. ROHTAS.	BR
834	U08011BR1997PTC008036	YETI LEASE & MARKETING PRIVATE LIMITED	ACTV	21-07-1997	B/5,AWAS MANORAM,KANKARBAGH COLONY,	PATNA-20.	PATNA-20.	BR
835	U00800JH1997PLC008081	JENA FINANCE LIMITED	ACTV	08-08-1997	ATMA BHAWAN,RADHEY SHYAM LANE,MAIN ROAD,	RANCHI.	RANCHI.	BR
836	U00800BR1997PTC008093	HIM SETU FINANCE & INVESTMENT INDIA PRIVATE LIMITED	ACTV	14-08-1997	DAK BUNGLOW ROAD,HAJIPUR,DIST. VAISHALI	-	DIST. VAISHALI	BR
837	U08011JH1997PTC008106	DULAL INVESTMENT AND FINANCE	ACTV	20-08-1997	HOUSE N0-B-844,SECTOR-2,RANCHI-4.	-	RANCHI-4.	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
		PRIVATE LIMITED						
838	U08011BR1997PLC008117	CHILAMAN GENERAL FINANCE & INVESTMENT COMPANY LIMITED	ACTV	26-08-1997	DARGAH ROAD,PO.MAHENDRU, PS.SULTANGANJ,	DIST. PATNA-6	DIST. PATNA-6	BR
839	U00800BR1997PTC008119	RAM RAHIM PLANTATION PRIVATE LIMITED	ACTV	27-08-1997	AT. SUGAULI,PO.SUGAULI ,DIST. EAST CHAMPARAN.	-	DIST. EAST CHAMPARAN.	BR
840	U00800BR1997PLC008133	SAMATA FINANCE COMPANY LIMITED	ACTV	02-09-1997	104,SAHID ROAD,PO. & DIST. GAYA-1.	-	PO. & DIST. GAYA-1.	BR
841	U00800BR1997PLC008138	MADHURENDRA FINANCE & INVESTMENT INDIA LIMITED	ACTV	05-09-1997	VILL. CHHATAUNI, MOTIHARI,PS.CHHITA UNI,	DIST. EAST CHAMPARA N.	DIST. EAST CHAMPARAN.	BR
842	U00800BR1997PLC008143	PITAMBRA FINLEASE LIMITED	ACTV	09-09-1997	MAIN BAILY ROAD,WEST OF CANAL,DANAPUR CANTT,	PATNA.	PATNA.	BR
843	U00800BR1997PTC008223	SHIKHAR CAPITAL & FINANCE PRIVATE LIMITED	ACTV	11-11-1997	RAJAPUR,DANAPUR ROAD,26,GATE,PO. GPO,PATNA.	-	PO. GPO,PATNA.	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
844	U08011BR1997PTC008248	SEPAL FINANCE PRIVATE LIMITED	ACTV	02-12-1997	109,JAGAT TRADE CENTRE,FRASER ROAD,PATNA-1.	-	FRASER ROAD,PATNA-1.	BR
845	U00800BR1998PLC008298	BISCO FINANCE (INDIA) LIMITED	ACTV	09-01-1998	RAJA BARI ,KHANJARPUR,BHAGALPUR-1.	-	BHAGALPUR-1.	BR
846	U08011BR1998PLC008302	ASHOKA LEASINGS LIMITED	ACTV	13-01-1998	C/O JAISWAL & CO,SAHEBGANJ,CHAPRA.	-	CHAPRA.	BR
847	U00800BR1998PLC008318	YULAN FINANCE INDIA LIMITED	ACTV	23-01-1998	WELCOME MARKET,ARWAL MORE,P0 & DIST. JEHANABAD.	-	P0 & DIST. JEHANABAD.	BR
848	U00800BR1998PLC008422	SRIMANGALAM FINANCE LIMITED	ACTV	06-04-1998	HOUSE NO.216,NEHRU NAGAR,PO. PATLIPUTRA,PATNA-13.	-	PO. PATLIPUTRA,PATNA-13.	BR
849	U00800BR1998PTC008435	BABA SAVING PRIVATE LIMITED	ACTV	16-04-1998	H/O BANARS PANDEY,KENDRABY PASS ROAD,PO.AKAUNA BAZAR,	PS.MUFARRIL, NAWADA.	PS.MUFARRIL, NAWADA.	BR
850	U00804BR1998PTC008631	PATLIPUTRA PILOT TRAINING ACADEMY PRIVATE LIMITED	ACTV	28-10-1998	C/O SHRI BHOLA SHANKAR,DIWAN ROAD,MUZAFFERPUR-842001.	-	DIWAN ROAD,MUZAFFERPUR-842001.	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
851	U00804JH199 8PTC008671	SILCHAR SECURITY & INTELLIGENCE SERVICES PRIVATE LIMITED	ACTV	09-12-1998	MOHALLA SUBHASH NAGAR,ARGADDACOL LIERY,P.O-ARGADDA,	PS- RAMGARH CANTT,HAZ ARIBAGH.	PS-RAMGARH CANTT,HAZARIB AGH.	BR
852	U08031JH200 0PTC009307	BARGANDA COMMERCIAL PRIVATE LIMITED	ACTV	29-05-2000	BARGANDAGIRIDIH	-	GIRIDIH	BR
853	U08031BR199 9PTC008704	KANHAIYA MARKETING PRIVATE LIMITED	ACTV	11-01-1999	BINODPUR KATIHARDIST- KATIHAR	-	DIST-KATIHAR	BR
854	U08031BR199 8PTC008474	MICROMEDIA COMMUNICATIO N PRIVATE LIMITED	ACTV	20-05-1998	ROOM N0- 316,ASHOKA PLACE,3RD FLOOR,EXHIBITION ROAD,	PATNA.	PATNA.	BR
855	U00800JH199 8PTC008537	BABA-DHAM FINANCE & INVESTMENT PRIVATE LIMITED	ACTV	23-07-1998	KUMUDINI KANAN,KASTER TOWN,DEOGHAR.	-	DEOGHAR.	BR
856	U00800BR199 7PTC008149	SABAL BHABISYA PLANTATION & INVESTMENT PRIVATE LIMITED	ACTV	11-09-1997	BAGHMALI,PO.HAJIPU R,DIST. VAISHALI.	-	DIST. VAISHALI.	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
857	U00800JH1997PLC007979	BANSIDHAR FINANCE & INVESTMENT LIMITED.	ACTV	10-06-1997	ANCHALA,P.O.- SOH ,GARHWA,	DIST. PALAMU	DIST. PALAMU	BR
858	U00800BR1997PTC007963	GRAMODYA ECONOMY COMMUNICATIO N & AGRO PLANTATION PRIVATE LIMITED	ACTV	03-06-1997	C/O LATE JAGDEO PRASAD,LAL BAZAR , BETTIAH,	DIST. WEST CHAMPARA N	DIST. WEST CHAMPARAN	BR
859	U00800BR1997PTC007967	CHANDRAWATI SAVING & CREDIT PRIVATE LIMITED	ACTV	04-06-1997	13-A,RAJENDRA NAGAR,PATNA-16.	-	PATNA-16.	BR
860	U00800BR1997PLC007876	UJJAWAL FINANCE & INVESTMENTS LIMITED	ACTV	21-04-1997	ANDHRABARH CHOWK,PO. SOHDEI BUZURG DORT,	VAISHALI	VAISHALI	BR
861	U00800BR1997PLC007748	KSHIPRADHARA FINANCE & INVESTMENT LIMITED	ACTV	21-02-1997	H/O CHHATTU PD.,GANJ N0-2,ELARAM CHOWK,	BETTIAH.	WEST CHAMPARAN.	BR
862	U08011BR1997PTC007751	ASHADEEP ECONOMY PRIVATE LIMITED	ACTV	26-02-1997	AT & PO. KHANJARPUR,PS. & DISTT. BHAGALPUR.	-	PS. & DISTT. BHAGALPUR.	BR
863	U00800BR1997PTC007759	TRIM ECONOMY INDIA PRIVATE LIMITED	ACTV	28-02-1997	HOSPITAL ROAD, JAGDISHPUR,DIST. BHOJPUR.	-	DIST. BHOJPUR.	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
864	U00800BR199 7PLC007696	VRIDHISHREE SAVING & CREDIT LIMITED.	ACTV	05-02-1997	KHATAJANGI,PO.HAJI PUR,DIST. VAISHALI.	-	DIST. VAISHALI.	BR
865	U08011BR199 4PLC005935	LICHCHHVI LEASING LIMITED.	ACTV	27-06-1994	LICHCHHVI BHAWAN,CINEMA ROAD,	HAJIPUR, VAISHALI- 844 101.	HAJIPUR, VAISHALI-844 101.	BR
866	U08031BR199 4PLC006064	SHUBHAM SECURITIES LIMITED	ACTV	26-08-1994	69- D,S.K.PURI,PS.SRIKRI SHNAPURI,	DIST.PATNA	DIST.PATNA	BR
867	U00804BR199 4PLC006157	MONI LEASING AND INVESTMENT COMPANY LTD	ACTV	31-10-1994	MONA MEDICARE, SHAKTI COMPLEXRAJEEV NAGAR	PS KESARI NAGAR	PATNA-23	BR
868	U00800BR199 4PTC006183	DELLKINGDOM SAVINGS & FINANCE PRIVATE LIMITED	ACTV	17-11-1994	JAIPRAKASHNAGAR,S EKHPURAPS. DIGHA	PPATNA-14	PPATNA-14	BR
869	U00804BR199 4PLC006184	MANPASAND SAVING & INVESTMENT COMPANY LIMITED	ACTV	17-11-1994	MOH. TOOTWAR,NEW GODOWNPS. KOTWALI	GAYA	GAYA	BR
870	U08011BR199 4PLC006188	TWON INDIA SAVINGS LIMITED	ACTV	17-11-1994	RAJLAXMI COMPLEX,GAIGHATP S. ALAMGANJ	PATNA-7	PATNA-7	BR
871	U00802BR199 4PLC006190	PREVAIL SAVINGS & FINANCE INDIA LIMITED	ACTV	17-11-1994	MURARPUR,BIHARSH ARIFSANTY BHAWAN,1ST FLOOR	PS. KOTWALI(BI HARSHARIF)	NALANDA	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
872	U08012BR199 4PLC006191	DUNHILL HOUSING & LEASING (INDIA) LIMITED	ACTV	21-11-1994	DAK BANGLOW ROADVILL.& P.O- MASHAURI	PS. MASHAURI	DISTT. PATNA	BR
873	U00804BR199 4PLC006194	SAMAGRA VIKASH FINANCE & INVESTMENT INDIA LIMITED	ACTV	22-11-1994	NAUGACHIA,BHAGALP URP.O & PS. NAVGACHIA	BHAGALPU R-4	BHAGALPUR-4	BR
874	U00800BR199 4PLC006256	LAXMISHREE FINANCE & INVESTMENT(IN DIA) LIMITED	ACTV	26-12-1994	VILL. FARHANGTURPO NARHI CHANDI	PS NARHI CHANDI	DIST BHOJPUR, BIHAR	BR
875	U08011BR199 4PLC006264	SAMVIDA FINANCE LIMITED	ACTV	29-12-1994	BESIDE HOTEL ANAND NIWASMAIN ROAD, AURNGA BAD	PS AURANGAB AD TOWN	DIST AURANGABAD, BIHAR	BR
876	U00800BR199 4PLC006265	NIRVANA SAVINGS(INDIA) LIMITED	ACTV	29-12-1994	SHAPUR ROAD, RAM JANAKI CHOWKPO. AURANGABAD	PS. AURANGAB AD TOWN	DIST AURANGABAD, BIHAR	BR
877	U08019BR199 4PTC006268	J.S.E. SAVINGS & FINANCE COMPANY PRIVATE LIMITED	ACTV	30-12-1994	DR. R.P.ROADBHAGALPU R	PS. KOTWALI, BHAGALPU R	BIHAR	BR
878	U00800BR199 4PLC006269	THE FOUNDATION SAVING & CREDIT COMPANY LIMITED	ACTV	30-12-1994	317, ASHOKA PALACEEXHIBITION RAOD	PS. GANDHI MAIDAN	PATNA-1, BIHAR	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
879	U00800BR199 4PLC006272	MRIGNAINI SAVING & FINANCE(INDIA) LIMITED	ACTV	30-12-1994	MUHALLA. MAHARAJ GANJPO & PS. RAFIGANJ	DIST AURANGAB AD	BIHAR	BR
880	U00800BR199 5PLC006275	A.B. ECONOMY (INDIA) LIMITED	ACTV	03-01-1995	UTTARI SANGAT,PHULWARI,P S. PHULWARI	PATNA-5	PATNA-5	BR
881	U08031BR199 5PTC006284	P.I.C. INVESTMENT & FINANCE COMPANY PRIVATE LIMITED	ACTV	06-01-1995	SOWA BABU CHOWKBETTIAH	PS. BETTIAH	DIST WEST CHAMPARAN	BR
882	U00800JH199 5PLC006300	NEWLY SAVINGS & INVESTMENTS LIMITED	ACTV	19-01-1995	CHASDIST. BOKARO - 827013	-	DIST. BOKARO - 827013	BR
883	U00802BR199 5PLC006318	KIN INDIA FINANCE & INVESTMENT LIMITED	ACTV	31-01-1995	GORIA TOLA ,STATION ROAD,PS. GANDHI MAIDAN	PATNA-1	PATNA-1	BR
884	U00802BR199 5PTC006320	UNITIVE LEASING & INVESTMENT COMPANY PRIVATE LIMITED	ACTV	31-01-1995	408,ASHIANA PLAZA,BUDH MARG,PS. KOTWALI	PATNA-1	PATNA-1	BR
885	U00802BR199 5PLC006325	RATNAPRIYA INVESTMENT & FINANCE LIMITED	ACTV	03-02-1995	KUSHWAHA LODGE,OLD JAKHANPURPS.	-	PS. JAKKHANPUR,DI ST. PATNA-1	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
					JAKKHANPUR,DIST. PATNA-1			
886	U00800BR1995PLC006428	THE PREPOTENT SAVING & INVESTMENT COMPANY LIMITED	ACTV	28-03-1995	3RD FLOOR,SWAYAM SIDHI COMPLEX,	EXHIBITION ROAD,	PS. GANDHI MAIDAN,DISTT.P ATNA	BR
887	U08031BR1995PTC006435	THARU INVESTMENT & FINANCE COMPANY PRIVATE LIMITED	ACTV	31-03-1995	VILL. & PO. SIKTA,PS. SIKTA,	DISTT. WEST CHAMPARA N-7	DISTT. WEST CHAMPARAN-7	BR
888	U08031BR1995PTC006439	S.P.N. INVESTMENTS PRIVATE LIMITED	ACTV	31-03-1995	AT.COURT COMPOUND,CIRCULAR ROAD,PS.LALPUR,	DISTT. RANCHI	DISTT. RANCHI	BR
889	U08011JH1995PTC006531	ISMAR RUTHERFORD CABLE REPAIRS PRIVATE LIMITED	ACTV	26-05-1995	KOKAR,PS. SADAR RANCHI,DIST. RANCHI	-	DIST. RANCHI	BR
890	U08012BR1995PTC006561	SIHOR FINANCE PRIVATE LIMITED	ACTV	14-06-1995	G.T.ROAD,PS. SASARAM,	DIST.ROHTAS	DIST.ROHTAS	BR
891	U00800BR1995PTC006652	AYACHI FINANCE & LEASING PRIVATE LIMITED	ACTV	04-08-1995	C.P THAKUR COMPLEX,FRASER ROAD,PS.GANDHI MAIDAN,	DIST.PATNA	DIST.PATNA	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
892	U00800BR1995PTC006678	H.L. SAVINGS PRIVATE LIMITED	ACTV	25-08-1995	STATION ROAD SIKTA,PS.SIKTA,	DIST. WEST CHAMPARA N.	DIST. WEST CHAMPARAN.	BR
893	U00800BR1995PLC006748	BALL INDIA FINANCE & INVESTMENT COMPANY LIMITED	ACTV	26-09-1995	B-1A-47,MAURYA LOK COMPLEX,PS.KOTWALI,DIST. PATNA-1	-	PS.KOTWALI,DIST. PATNA-1	BR
894	U00800BR1995PLC006753	FRANK SAVINGS LIMITED	ACTV	28-09-1995	IN THE HOUSE OFSRI SAKHICHAND PRASAD,	CHITRAJTAND HIGH SCHOOL LANE,	PS.KANKARBAGH,DIST.PATNA	BR
895	U00800BR1995PLC006754	DHARAMSHEEL SAVING & FINANCE LIMITED	ACTV	28-09-1995	STATION ROAD,BALLIA,PS.BALLIA,DIST. BEGUSARAI.	-	PS.BALLIA,DIST. BEGUSARAI.	BR
896	U00800BR1995PLC006755	VIBU SAVINGS & FINANCE LIMITED	ACTV	28-09-1995	G.T.ROAD,PS.SASARAM,DIST. ROHTAS.	-	DIST. ROHTAS.	BR
897	U00800BR1995PLC006766	LICHCHHAWI INVESTMENT & PLANTATION LIMITED	ACTV	29-09-1995	MOH. KHATAJANG,BAGHAWALI,HAJIPUR,PS.TOWN HAJIPUR,	DIST.VAISHALI	DIST.VAISHALI	BR
898	U00800BR1995PTC006770	DADA INDIA SAVINGS COMPANY PRIVATE LIMITED	ACTV	10-10-1995	DARGAH,ST . TERESA ROAD,PS.BETTIAH,	DIST.WEST CHAMPARA N.	DIST.WEST CHAMPARAN.	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
899	U08019BR199 5PTC006773	SUBHANKAR COMMERCIAL INDIA PRIVATE LIMITED	ACTV	10-10-1995	AT.BARUA RASULPUR,PO. VISHWNPUR YASUF VIA	P.HALAL,PS. & DIST.SAMAS TIPUR.	P.HALAL,PS.& DIST.SAMASTIP UR.	BR
900	U00800BR199 5PTC006785	DEEP AARTI FINANCE AND INVESTMENT COMPANY PRIVATE LIMITED	ACTV	13-10-1995	CHATAUNI CHOWK,DHAKA ROAD,NEAR PAYAL TALKIES,	PS. MOTIHAR,P S.CHATAUNI ,	DIST.EAST CHAMPARAN.	BR
901	U00802JH199 5PLC006806	ALICE LEASING & FINANCE LIMITED	ACTV	19-10-1995	ROAD NO.-5,NEW KISHANGANJ,PS.SUK HDEO NAGAR,	DIST.RANC HI-1	DIST.RANCHI-1	BR
902	U00800BR199 5PLC006808	COPA INVESTMENT INDIA LIMITED	ACTV	19-10-1995	ASHOKA PALACE,ROOM NO.- 316,3RD FLOOR,EXHIBITION ROAD,	PS.EAST GANDHI MAIDAN,	DIST.PATNA.	BR
903	U00800BR199 5PTC006810	JAIPRAKASH SAVINGS & LEASING PRIVATE LIMITED	ACTV	20-10-1995	RAMAYAN MARKET,G.T.ROAD,SA SARAM,PS.SARARAM,	DIST.ROHTA S.	DIST.ROHTAS.	BR
904	U00800JH199 5PTC006860	EXPRESS SAVINGS PRIVATE LIMITED	ACTV	28-11-1995	PARSUDI,HALUDBAN I,NEAR SHIV MANDIR,	PS.PARSUDI H,	DIST.EAST SINGHBHUM.	BR
905	U00800BR199 5PTC006878	RASO SAVING & INVESTMENT	ACTV	01-12-1995	MACHHER GANWA BAZAR,VIAJOGAPATI, PS.JOGAPATI,	DIST. WEST CHAMPARA N.	DIST. WEST CHAMPARAN.	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
		PRIVATE LIMITED						
906	U00800BR1995PLC006911	SUMADU FINLEASING (INDIA) LIMITED	ACTV	13-12-1995	A/4,PROFESSORS COLONY,PATEL NAGAR(WEST),	PS.SHASTRI NAGAR,	DIST. PATNA-23.	BR
907	U00800BR1996PTC006961	SANTULIT SAVING & FINANCE PRIVATE LIMITED	ACTV	03-01-1996	GANDHI PATH,PS.SASARAM,DI ST. ROHTAS.	-	DIST. ROHTAS.	BR
908	U00800BR1996PLC006974	CHAKARDHAR FINANCE LIMITED	ACTV	10-01-1996	POKHARA BIRKUNWAR SINGHCOLONY,HAJIPUR TOWN .	THANA.HAJI PUR	BIHAR-844101	BR
909	U00800BR1996PTC007020	MRITYUNJAY SAVINGS AND FINANCE PRIVATE LIMITED	ACTV	29-01-1996	MAHATMA GANDHI NAGAR,KANKARBAGH	PS.PATRAK AR NAGAR,	DIST.PATNA-20	BR
910	U00800JH1996PTC007021	DINARA SAVINGS INDIA PRIVATE LIMITED	ACTV	29-01-1996	KADRU,OPP.FCI GODOWN,PS.ARGORA	DIST, RANCHI.	DIST, RANCHI.	BR
911	U08019BR1996PLC007025	RENOWN FINANCIAL SERVICES LIMITED	ACTV	30-01-1996	RAJ PATH ,NEAR SABZI BAGH,PS.PIRBAHORE,	DIST. PATNA-4.	DIST. PATNA-4.	BR
912	U00800BR1996PLC007037	YOUNG INDIA LEASING	ACTV	01-02-1996	RAMJI CHAK DIGHA,BATA GANJ,PS. DIGHA,	DIST. PATNA-18.	DIST. PATNA-18.	BR

Sr No	CIN	Company Name	Status	Reg Date	Address Line 1	Address Line2	City	State
		COMPANY LIMITED						
913	U00800BR1996PLC007083	PARAMARTH AGRO FINANCE & INVESTMENT (INDIA) LIMITED	ACTV	20-02-1996	312, GLAXY APARTMENT, EXHIBITION ROAD,	PS. GANDHI MAIDAN,	DIST. PATNA.	BR
914	U00800BR1996PLC007151	POLO INDIA FINANCE & INVESTMENT LIMITED	ACTV	27-03-1996	NAGA ROAD, RAXAUL, PS. RAXAUL,	DIST. EAST CHAMPARAN.	DIST. EAST CHAMPARAN.	BR
915	U08019BR1996PTC007157	SHEROWALI FINANCE & INVESTMENT PRIVATE LIMITED	ACTV	29-03-1996	ILAM RAM CHOWK, GANJ NO-1, PS. DETTIAH SADAR,	DIST. EAST CHAMPARAN.	DIST. EAST CHAMPARAN.	BR
916	U08011BR1996PLC007183	R F D LEASING & HIRE PURCHASE LIMITED	ACTV	11-04-1996	DEO HOMES, 1ST FLOOR, KANKARBAGH COLONY MORE,	PS. KANKARBAGH,	DIST. PATNA-20.	BR
917	U00800BR1996PLC007397	SHIVAM FINVEST COMPANY LIMITED	ACTV	31-07-1996	BLOCK ROAD, RAXAUL, PS. RAXAUL,	DIST. EAST CHAMPARAN.	DIST. EAST CHAMPARAN.	BR
918	U00800BR1996PLC007556	AKASHGANGA FINANCE LIMITED	ACTV	21-11-1996	208, JAGAT TRADE CENTRE, FRASER ROAD PATNA.	DISTT. PATNA.	DISTT. PATNA.	BR